IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (S) No. 6521 of 2026

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1. **Ramesh Oraon,** aged about 36 years, Son of Sudheshwar Oraon, Resident of Kanke Block Chowk, Bahudari, Arsanday, P.O. & P.S.-Kanke, District-Ranchi, Jharkhand.
2. **Gaurav Kumar,** aged about 31 years, Son of Tetra Toppo, Resident of Village & P.O. – Bukru, Kanke Road, Ranchi Near PNB Bank, Bukru, P.O. & P.S.-Kanke, District-Ranchi, Jharkhand.
3. **Anil Murmu**, aged about 28 years, Son of Sanjay Murmu, Resident of Pandeydih, P.O-Machhli, P.S.-Bhelwaghati, District-Giridih, Jharkhand.
4. **Roshan Minz**, aged about 33 years, Care of Jasu Joseph Minz, Resident of House No. 79, Village-Tan, P.O-Jingi, P.S.-Kuru, District-Lohardaga, Jharkhand.
5. **Rahul Baskey**, aged about 37 years, Son of Haki Baskey, Resident of H. No. 92, Khairwa, P.O. & P.S.-Borio, District-Sahibganj, Jharkhand.
6. **Kabita Kumari**, aged about 36 years, C/o Ranjit Sardar, Resident of Village- Dhovpahari, Dhawapahari, P.O.-Deopur, P.S.-Hirapur, District-Pakur, Jharkhand.
7. **Kumari Neelam Paharia**, aged about 27 years, C/o Lakhiram Paharia, Resident of Anadpuri Colony, RJ Stadium Road, Pakur, P.O. & P.S.-Pakur, District-Pakur, Jharkhand.
8. **Pratima Kumari**, aged about 33 years, Daughter of Raghu Oraon, Resident of Village-Hate Konki, P.O-Echapiri, P.S.-Pithoria, Konki, District-Ranchi, Jharkhand.
9. **Alisha Manju Tirkey**, aged about 31 years, Daughter of Shri Sevrerinuos Tirkey, Resident of Village- Gurtur, P.O.-Holang, P.S.-Balumath, District-Palamu, Jharkhand.
10. **Yogeshwar Mahto**, aged about 34 years, Son of Duryodhan Mahto, Resident of Village-Kotab, P.O.-Tentla, P.S.-Sonahatu, District-Ranchi, Jharkhand.
11. **Satish Ekka**, aged about 41 years, Son of Alois Ekka, Resident of Near Don Bosco Church, Mission Colony, Khorha Toli, Kokar, P.O.-G.P.O., P.S.-Sadar, District-Ranchi, Jharkhand.
12. **Deepak Marandi**, aged about 27 years, Son of Ram Marandi, Resident of Village-Chhotamohlan, Ward No. 3, P.O-

Daldali, Panchayat-Pochathol, P.S.-Malpahari (OP), District-Pakur, Jharkhand.

13. **Rajiv Tirkey,** aged about 30 years, Son of Fagu Oraon, Resident of Village-Manatu, P.O.-Turmuli, P.S.-Burmu, District-Ranchi, Jharkhand.

14. **Avinash Bhagat**, aged about 31 years, Son of Daya Oraon, Resident of Village-Doranda, Piper Toli, P.O.-Sero, P.S.-Narkopi, District-Ranchi, Jharkhand.

15. **Vicky Anand Oraon**, 34 years, Son of Dasrath Oraon, Resident of Bazra Kumba Toli Itki Road, P.O.-Hehal, P.S.-Sukhdev Nagar, District-Ranchi, Jharkhand.

16. **Sunila Toppo**, aged about 34 years, Daughter of Jaybir Toppo, Resident of Village-Chaingada, P.O.-Chaigada, P.S.-Patratu, District-Ramgarh, Jharkhand.

17. **Archana Rani Besra**, aged about 28 years, Daughter of Ramnath Manjhi, Resident of Saldega Modi Toli, P.O. & P.S.-Simdega, District-Simdega, Jharkhand.

18. **Priyanka Kujur**, aged about 28 years, Daughter of Karma Oraon, Resident of Ward No. 22, B I D Prem Nagar, Madhuban Toli, P.O. & P.S.-Lohardaga, District-Lohardaga, Jharkhand.

19. **Ranju Kumari**, aged about 32 years, Daughter of Chhedi Oraon, Resident of Village-Basua, P.O.-Basua, P.S.-Gumla, District-Gumla, Jharkhand.

20. **Neha Kumari,** aged about 29 years, C/o Tulsi Oraon, Resident of Village-Karkara, P.O-Karkara, P.S.-Mandar, District-Ranchi, Jharkhand.

21. **Priyanka Minj**, aged about 31 years, C/o Ramesh Bhagat, Resident of Bhagat Villa, Sarna Toli, Opposite Sanjay Gandhi Memorial College, Friends Colony, Pandra, P.O. & P.S.-Kamre, District-Ranchi, Jharkhand.

22. **Ankit Tete**, aged about 34 years, Son of Agapit Tete, Resident of Lagan Bari, Lowadih, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

23. **Sumit Barla**, aged about 34 years, Son of Halan Barla, Resident of Road No. 6, New Kalyanpur, Hatia, P.O.-Hatia, P.S.-Jagannathpur, District-Ranchi, Jharkhand.

24. **Ravi Kumar Toppo**, aged about 33 years, Son of Bandhu Oraon, Resident of 39, Tangra Toli, Ranchi, Hehal, P.O-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

25. **Remond Sandeep Minj**, aged about 35 years, Son of Samuel Minj, Resident of Thukra Toli, Sithiyo, P.O.- Sithiyo, P.S.- Dhurwa, District-Ranchi, Jharkhand.

26. **Sandeep Sanga**, aged about 37 years, Son of Ruila Sanga, Resident of Village-Haruhappa, P.O.-Jaltanda, P.S.-Karra, District-Khunti, Jharkhand.

27. **Rashmi Kumari**, aged about 27 years, Daughter of Sanjay Bhagat, Resident of Village- Nauni, P.O.-Hutar, P.S.-Ghaghra, District-Gumla, Jharkhand.

28. **Nitin Louis Tirkey**, aged about 33 years, Son of Late Norbert Tirkey, Resident of Village-Dhobari, P.O.-Bhikhampur, P.S.-Jari, Distict-Gumla, Jharkhand.

29. **Amit Tigga,** aged about 35 years, Son of Aldas Gomya Tigga, Resident of Village-Belangi, P.O.-Katulahna, Belangi, P.S-Ratu, District-Ranchi, Jharkhand.

30. **Rahul Oraon**, aged about 32 years, Son of Govardhan Oraon, Resident of Kairo Jhakhara Toli, School Panchayat Kairo, P.O. & P.S.-Kairo, District-Lohardaga, Jharkhand.

31. Bishnu Minj, aged about 29 years, Son of Nathu Oraon, Resident of Village-Puggu Fauda Nagar, P.O-Armai, P.S.-Gumla, District-Gumla, Jharkhand.

32. Divyasha Kachhap, aged about 43 years, Son of Mahadeo Munda, Resident of Near Sankalp Club, Sindwar Toli, Morabadi, P.O. & P.S.-Morarbadi, District-Ranchi, Jharkhand.

33. Akshay Tirkey, aged about 28 years, Son of Hosiana Tirkey, Resident of Karam Toli, Gumla, P.O. & P.S.-Gumla, District-Gumla, Jharkhand.

34. Varsha Aind, aged about 37 years, C/o Chittu Aind, Resident of Sidra, Mahuwadand, P.O. & P.S.-Mahuadanr, District-Latehar, Jharkhand.

35. Naina Minj, aged about 36 years, Daughter of Angelus Minj, Resident of Flat No. 3C, Phase – 2, Peace Palace Apartment, P.O.-G.P.O., P.S.-Lalpur, District-Ranchi, Jharkhand.

36. Aone Tirkey, aged about 40 years, Son of Bandhna Tirkey, Resident of H. No. 113, Village & P.O.-Lalgutuwa, Itki Road, P.S.-Nagri, District-Ranchi, Jharkhand.

.....PETITIONERS

VERSUS

1. State of Jharkhand through Chief Secretary, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.

2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. –Dhurwa, Ranchi, Jharkhand.

……RESPONDENTS

With

W.P.(S) No. 7135 of 2026

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1. Shalini Sundi, aged about 38 years, Daughter of Turam Sundi, Resident of Village-Narsanda Baru Gutu Sai, P.O.-Narsanda, P.S.-Muffasil (Chaibasa), District-West Singhbhum, Jharkhand.

2. Vikas Kumar, aged about 31 years, Son of Krishna Vishwakarma, Resident of Village-Kamat, P.O.-Barahi, P.S.-Hussainabad, District-Palamu, Jharkhand.

3. Kundan Kumar, aged about 32 years, Son of Ashok Kumar, Resident of Village & P.O.-Surangapur, P.S. -Jehanbad, District-Jehanabad, Bihar.

4. Prince Kumar, aged about 31 years, Son of Pritam Kumar Singh, Resident of Village-Bakaur, P.O.-Bakaur, P.S.-Supaul, District-Supaul, Bihar.

5. Rabindra Kumar Singh, aged about 33 years, Son of Om Prakash Singh, Resident of Village-Khijuria, P.O.-Chanddih, P.S. & District-Deoghar, Jharkhand.

6. Sarita Kumari Baskey, aged about 35 years, Daughter of Surai Baskey, Resident of Ritadih, P.O.-Siwandih, P.S.-Maratari, District-Bokaro, Jharkhand.

7. Arvind Kumar Rana, aged about 34 years, Son of Ruplal Rana, Resident of Village-Bachhai, P.O.-Singhrawa, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

8. Alok Kumar, aged about32 years, Son of Sanjay Sharma, Resident of Village-Laxmipur, P.O.-Lohchi, P.S.-Shampur, District-Munger, Bihar.

9. Md. Rajiullah Ansari, aged about 36 years, Son of Md. Ibrahim Ansari, Resident of Village-Bagiyari, P.O.-Tangtona, P.S.-Kasmar, District-Bokaro, Jharkhand.

10. Sanjeet Kujur, aged about 37 years, Son of Sadho Kujur, Resident of Village-Baraghaghra, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

11. Vikash Kumar Kujur, aged about 38 years, Son of Bahadur Oraon, Resident of Tongri Toli, Near Mukti Gas Godawn, P.O.-Harmu, P.S.-Argora, District-Ranchi, Jharkhand.

12. Anurag Guria, aged about 34 years, Son of Marshal Guria, Resident of House No. 1702, Bathesada Prayer Center Samlong Naya Toli, P.O. & P.S.- Namkum, District-Ranchi, Jharkhand.

13. Kanchan Toppo, aged about 38 years, Daughter of Jerome Toppo, Resident of H. No. 565, Prem Nagar, P.O. & P.S-Chainpur, District-Gumla, Jharkhand.

14. Sanjeet Kumar, aged about 32 years, Son of Satish Kumar, Resident of Village-Nawadih Bharasi, P.O.-Dhangaon, P.S.-Lesliganj, District-Palamau, Jharkhand.

15. Rupesh Kumar, aged about 32 years, Son of Kailash Mistri, Resident of Village-Dhub, P.O.-Dhub, P.S-Panki, District-Palamu, Jharkhand.

16. Deepak Kujur, aged about 33 years, Son of Bahadur Oraon, Resident of Tongri Toli, Near Mukti Gas Godawn, P.O.-Harmu, P.S.-Argora, District-Ranchi, Jharkhand.

17. Ranjeet Singh Munda, aged about 33 years, Son of Durga Charan Singh Munda, Resident of Village & P.O.-Arki, P.S- Arki, District-Khunti, Jharkhand.

18. Quamar Touhid, aged about 33 years, Son of Md Sajruddin, Resident of Gaus Nagar, Siwandih, P.O.-Marafari Colony, P.S.-Bokaro Steel City, District-Bokaro, Jharkhand.

19. Mukesh Tudu, aged about 44 years, Son of Shukdeo Tudu, Resident of Village-Lohshighana, P.O.-Sripurbazar, P.S.-Godda, District-Godda, Jharkhand.

20. Pankaj Baxla, aged about 38 years, Son of Late Anand Kumar Baxla, Resident of Near Columbas Collage, Deepnagar Chano No. 1, P.O.-College More, P.S.-Muffasil, District-Hazaribagh, Jharkhand.

21. Soni Lakra, aged about 37 years, Daughter of Mangu Lakra, Resident of Village-Jaria Nahar Toli, P.O. & P.S.-Bero, District-Ranchi, Jharkhand.

22. Vidya Sagar Dayal, aged about 36 years, Son of Ashok Dayal, Resident of Village-Naitand, P.O.-Pandariya, P.S.-Markacho, District-Koderma, Jharkhand.

23. Bikram Pandey, aged about 32 years, Son of Pashupati Nath Pandey, Resident of Village-Morpahar, P.O.-Birajpur, P.S.-Barwadda, District-Dhanbad, Jharkhand.

24. Dhiraj Bodra, aged about 36 years, Son of Lakhan Ram Bodra, Resident of Village-Padampur, P.O.-Jamid, P.S.-Chakradharpur, District-West Singhbhum, Jharkhand.

25. Roshan Bhagat, aged about 37 years, Son of Ramwart Bhagat, Resident of Village- Kalsimri, P.O.-Lawagain, P.S.-Kuru, District-Lohardaga, Jharkhand.

26. Rita Kachhap, aged about 36 years, Care of Birsa Kachhap, Resident of Hundru, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

27. Simpi Kumari, aged about 32 years, Daughter of Chandra Bhushan Singh, Resident of Ayush Hospital Lane, I.O.C. Road Sipara, P.O.-Dhelwan, P.S.-Beur, District-Patna, Bihar.

28. Md. Firdos, aged about 34 years, Son of Mohammad Enamul, Resident of Manitola Sardar Bari, Doranda, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

29. Sumit Kumar, aged about 34 years, Son of Ashok Lal Barnwal, Resident of Koderma Bazar, P.O. & P.S.-Koderma, District-Koderma, Jharkhand.

30. Sumit Kumar, aged about 33 years, Son of Kamlen Prasad, Resident of Qtr. PF – 10, Tenughat No. 3, P.O.-Tenughat Dam, P.S.-Gumia, District- Bokaro, Jharkhand.

31. Anup Lal Toppo, aged about 48 years, Son of Johan Toppo, Resident of Village-Tewahi, P.O.-Hami, P.S.-Mahuadanar, District-Latehar, Jharkhand.

32. Jyoti Kanchan Kachhap, aged about 38 years, Daughter of Hemant Kachhap, Resident of Village-Satranji, P.O. & P.S.-Dhurwa, District -Ranchi, Jharkhand.

33. Uttam Bhagat, aged about 35 years, Son of Chandresh Bhagat, Resident of Village-Mahua Toli Longa Sato, P.O. & P.S.-Bishunpur, District-Gumla, Jharkhand.

34. Rishi Raj, aged about 33 years, Son of Ramod Prasad, Resident of Village & P.O.-Birbal, Block -Sagma, P.S.-Dhurki, District-Garhwa, Jharkhand.

35. Devranjan Kumar, aged about 40 years, Son of Krishna Ballabh PD Singh, Resident of Indra Nagar, Near DC, P.O. & P.S-Deoghar, Jharkhand.

36. Dileep Barnwal, aged about 33 years, Son of Indradeo Modi, Resident of Village-Tilokari, P.O. & P.S-Jainagar, District-Koderma, Jharkhand.

37. Harinath Mahato, aged about 34 years, Son of Late Chandra Nath Mahato, Resident of Village-Kenduadih Basti, P.O.-Bhagabandh, P.S.-Putki, District-Dhanbad, Jharkhand.

38. Vishal Prasad, aged about 41 years, Son of Durga Ram, Resident of Village-Santh, P.O. & P.S.-Jainagar, District-Koderma, Jharkhand.

39. Arajuddin Khan, aged about 32 years, Son of Jamaluddin Khan, Resident of Village & P.O.-Nawa Bazar, P.S.-Nawa Bazar, District-Palamu, Jharkhand.

40. Sanjeet Rana, aged about 34 years, Son of Ramchandra Rana, Resident of Pipradih, P.O.-Nawadih, P.S.-Markachho, District-Koderma, Jharkhand.

41. Sumit Kumar Kanchan, aged about 40 years, Son of Late Nand Lal Mahto, Resident of Village- Jobla, P.O.-Lagaam, P.S.-Silli, District-Ranchi, Jharkhand.

42. Ramanand Kumar Vishwakarma, aged about 34 years, Son of Suresh Vishwakarma, Resident of Village-Belgadda, P.O.-Dunduwa, P.S.-Simaria, District-Chatra, Jharkhand.

43. Amrit Toppo, aged about 37 years, Son of Mangal Toppo, Resident of Village-Karam Toli, P.O.-Morabadi, P.S.-Lalpur, District-Ranchi, Jharkhand.

44. Suresh Kumar Bediya, aged about 36 years, Son of Bhardish Bediya, Resident of at Mishrain Morha, P.O.-Religarha, P.S.-Giddi 'A', District-Hazaribagh, Jharkhand.

45. Prakash Munda, aged about 37 years, Son of Haricharan Munda, Resident of Village-Gurasai (Gulkera), P.O.-Chirubera, P.S.-Chakradharpur, District-West Singhbhum, Jharkhand.

46. Sandeep Kerketta, aged about 38 years, Son of Vijoy Kerketta, Resident of Village-Jeevandeep Colony, P.O. Satanpur, P.S.-Sector 12, District-Bokaro, Jharkhand.

47. Gunjan Kumar, aged about 35 years, Son of Chhedi Ram Vishwakarma, Resident of Village-Soso Kalan, P.O.-Soso Kalan, P.S.-Gola, District-Ramgarh, Jharkhand.

48. Naresh Kumar Mahto, aged about 33 years, Son of Somar Mahto, Resident of Village-Khetko, P.O.-Nagri, P.S.-Nimiyaghat, District-Giridih, Jharkhand.

49. Mukesh Kumar, aged about 35 years, Son of Mungeshwar Mahto, Resident of Dhawaiya (Sumu), P.O.-Sarla, P.S.-Burmu, District-Ranchi, Jharkhand.

50. Vickey Kumar, aged about 33 years, Son of Ramjivan Singh, Resident of Village-Kubri, P.O.-Brindavan, P.S.-Chouparan, Distirctc-Hazaribagh, Jharkhand.

51. Shobha Kumari, aged about 33 years, Son of Rekha Singh, Resident of Village-Jerga, P.O.-Birda, P.S.-Karra, District-Khunti, Jharkhand.

52. Sumit Bhagat, aged about 36 years, Son of Salik Ram Bhagat, Resident of Village-Hesag Kumba Toli, P.O.-Dundru, P.S.-Serendag, District-Lohardaga, Jharkhand.

53. Rohit Kumar Verma, aged about 37 years, Son of Sahdew Swarnkar, Resident of Village & P.O.-Baddiha, Mirzaganj, P.S-Jamua, District-Giridih, Jharkhand.

54. Ranjan Richard Kiro, aged about 36 years, Son of Angelus Kiro, Resident of at Canhari Hill Road, Dipugarha, Hazaribagh, P.O. & P.S. + District-Hazaribagh, Jharkhand.

55. Suchinta Kumari, aged about 38 years, Daughter of Shyam Bihari Pandey, Resident of Mahugawan, P.O. & P.S.-Mahugawan, District-Palamau, Jharkhand.

56. Vikash Kumar, aged about 35 years, Son of Rajendra Sah, Resident of at Dubiyahi, P.O.-Lalpur, P.S.-Pipra, District-Supaul, Bihar.

57. Vivek Kumar Singh, aged about 31 years, Son of Bindhyachal Singh, Resident of Qr. No. – New S.T 612, Dhurwa, P.O.-Dhurwa, P.S.-Jagarnathpur, District-Ranchi, Jharkhand.

58. Neha Sharma, aged about 34 years, Wife of Vikash Kumar, Resident of Flat No. 204, Silver Estate Apartment, Near Shivmandir, Latma, Singhmore, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.

59. Bijay Kumar Pathak, aged about 31 years, Son of Bishwnath Pathak, Resident of Chandni Chowk, Hatia, P.O & P.S.-Hatia, District-Ranchi, Jharkhand-834003.

60. Reena Rani, aged about 34 years, Wife of Mahesh Kumar Yadav, Resident of Sihodih, P.O.-Bhandaro, P.S.-Herodih, District-Giridih, Jharkhand.

61. Amit Kumar Bari, aged about 39 years, Son of Mohan Singh, Resident of Village-Bamebasa, P.O.-Surjabasa, P.S.-Tonto, District-West Singhbhum, Jharkhand.

62. Pushpdeo Kushwaha, aged about 36 years, Son of Badrinath Dangi, Resident of Village-Tetaria, P.O. & P.S-Pathalgada, District-Chatra, Jharkhand.

63. Sandeep Kumar Jha, aged about 32 years, Son of Pradip Chandra Jha, Resident of Village-Malini, P.O.-Malini, P.S.-Godda, District-Godda, Jharkhand.

64. Bhanu Pratap, aged about 36 years, Son of Jawahar Kumar, Resident of 1G16, Ravindra Nagar, Tagore Hill Road, P.O.-Ranchi University, P.S.-Morabadi, District-Ranchi, Jharkhand.

65. Lalan Kumar Rana, aged about 42 years, Son of Darshan Rana, Resident of Village-Bedhna Bara, P.O.-Dadpur, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

66. Nishant Keshri, aged about 34 years, Son of Rajendra Prasad Keshri, Resident of Amar Chowk, Lower Chutia, P.O. & P.S-Chutia, District-Ranchi, Jharkhand.

67. Mukti Prakash Soreng, aged about 35 years, Son of Suleman Soreng, Resident of Village-Kaimo Patratoli, P.O. & P.S. + District-Lohardaga, Jharkhand.

68. Raj Kumar Goswami, aged about 36 years, Son of Chaman Goswami, Resident of Village-Telonari, Kharkhar, Ningotol, P.O.-Bandiyabad, P.S.-Bengabad, District-Giridih, Jharkhand.

69. Sumit Nandi, aged about 33 years, Son of Late Jiten Nandi, Resident of Village-Bundu, P.O. & P.S.-Bundu, District-Ranchi, Jharkhand.

70. Chandra Kishore Yadav, aged about 40 years, Son of Chaman Yadav, Resident of House No. 163, N.H – 33, M.M.T.C. Chandwara, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

71. Mithilesh Kumar, aged about 31 years, Son of Dinesh Singh, Resident of Village & P.O.-Murup, P.S. & District-Latehar, Jharkhand.

72. Chandan Kumar, aged about 34 years, Son of Vijay Rai, Resident of Village-Ghosey, P.O & P.S.-Deori, District-Giridih, Jharkhand.

73. Raju Kumar, aged about 33 years, Son of Hira Prasad Gupta, Resident of Village & P.O. + P.S.-Hariharganj, District-Palamu, Jharkhand.

74. Sandeep Kumar, aged about 38 years, Son of Radheshyam Sahu, Resident of Village-Anandi, P.O.-Baridih, P.S.-Ormanjhi, District-Ranchi, Jharkhand.

75. Rajesh Bhagat, aged about 36 years, Son of Madan Bhagat, Resident of Devi Mandap Road, Ghaghra, P.O. & P.S.-Ghaghra, District-Gumla, Jharkhand.

76. Saurabh Bhagat, aged about 36 years, Son of Jai Prakash Bhagat, Resident of Village-Bangaru, P.O.-Tainsera, P.S.-Gumla, District-Gumla, Jharkhand.

77. Dinesh Kumar Murmu, aged about 36 years, Son of Kalicharan Manjhi, Resident of Village-Karandih, P.O.-Pichhari, P.S.-Peterwar, District-Bokaro, Jharkhand.

78. Gyan Ranjan, aged about 37 years, Son of Shyam Narayan Prajapati, Resident of Village & P.O.-Guruwa, P.S.-Lesliganj, District-Palamau, Jharkhand.

79. Arun Kumar Singh, aged about 37 years, Son of Ranjit Kumar Singh, Resident of Village-Sonpur, P.O.-Kavra,P.S.-Pratappur, District-Chatra, Jharkhand.

80. Bani Chatterjee, aged about 32 years, Daughter of Ameet Chatterjee, Resident of 119, Near Imli Chowk, Matwari, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

81. Avinash Kumar Keshari, aged about 36 years, Son of Vinod Kumar Keshari, Resident of New Kishoreganj, Anand Nagar, Road No. 6/2, P.O.-Harmu, P.S.-Argora, District-Ranchi, Jharkhand.

82. Subodh Kumar Minj, aged about 37 years, Son of Soma Minj, Resident of H. No. 85, Village-Honhe Pakar Toll, P.O.-Pandri, P.S.-Chanho, District-Ranchi, Jharkhand.

83. Uttam Kumar, aged about 32 years, Son of Bhola Pd. Bhagat, Resident of at & P.O.-Poreyahat, P.S.-Poreyahat, District-Godda, Jharkhand.

84. Tej Singh Meena, aged about 32 years, Son of Dinesh Chand Meena, Resident of 63 Dibsya, Teh, Gangapur City, P.O.-Mahukula, P.S.-Mahu Khurd, District-Sawai Khurd, Rajasthan.

85. Hemant Kumar, aged about 35 years, Son of Mukesh Kumar, Resident of H. No. 57 A, Gali No. 16, B Block, Kaushi K Enclave, Purani Delhi, P.O. & P.S.-North Delhi, District-North Delhi.

86. Abhinay Lakra, aged about 41 years, Son of Sushil Lakra, Resident of House No. 133, Gangu Toli, Church Road, P.O. – G.P.O., P.S.-Sadar, District-Ranchi, Jharkhand.

87. Amit Kumar Gupta, aged about 36 years, Son of Satya Narayan Gupta, Resident of Village-Boramtarh Chowlibasa, P.O. & P.S.-Chowka, District-Seraikela-Kharsawan, Jharkhand.

88. Sarup Mahato, aged about 36 years, Son of Haru Mahato, resident of Modidih Baliyapur, P.O. & P.S.-Baliapur, District- Dhanbad, Jharkhand.

89. Ajay Kumar Mahato, aged about 33 years, Son of Gholtu Mahato, Resident of- Chandkuiya, P.O.-Amtal, P.S.-Tisra, District- Dhanbad, Jharkhand.

90. Pratik Kumar Singh, aged about 36 years, Son of Aditya Narayan Singh, Resident of village- Hetli Bandh, P.O. & P.S.-Jhariya, District- Dhanbad, Jharkhand.

91. Nikhil Kumar Ray, aged about 35 years, Son of Basant Kumar Ray, Resident of Village-Chutiyaro, P.O.-Kharni, P.S.-Barwadda, District-Dhanbad, Jharkhand.

92. Suraj Kumar, aged about 36 years, Son of Basudew Sahu, Resident of Village-Polmaruwa, P.O.-Chandouri, P.S.-Giridih, District-Giridih, Jharkhand.

93. Sanjeev Kumar, aged about 34 years, Son of Nandan Prasad Yadav, Resident of Village-Jhapaniya, P.O.-Chilra, P.S.-Saraiyahat, District-Dumka, Jharkhand.

94. Ritesh Kumar, aged about 35 years, Son of Bhuneswar Prasad Burnwal, Resident of Burnwal, Sudandih River Side Market, P.O.-Sudandih, P.S.-Chelyagi, District-Dhanbad, Jharkhand.

95. Suman Shailesh Murmu, aged about 36 years, Son of Late Niranjan Murmu, Resident of Pachamba Mission, Giridih, P.O. & P.S. + District-Giridih, Jharkhand.

96. Sangeeta Kerketta, aged about 32 years, Daughter of Lazarus Kerketta, Resident of Village & P.O.-Agharma, P.S.-Kolebirar, District-Simdega, Jharkhand.

97. Raj Kumar Ram, aged about 38 years, Son of Sudhwa Ram, Resident of Village-Bilari, P.O.-Bahera, P.S.-Piparwar, District-Chatra, Jharkhand.

98. Shailesh Pratap Pandey, aged about 46 years, Son of Akhila Nand Pandey, Resident of 15 Pandey Bazar, Pani

Tanki Tiraha, P.O.-Azamgarh, P.S.-Sadar, District-Azamgarh, Uttar Pradesh.

99. Priya, aged about 36 years, Daughter of T.K Pandey, Resident of G/F-13, DVC Colony, CTPS, Chandrapura, P.O. & P.S.-Chandrapura, District-Bokaro, Jharkhand.

100. Gautam Kumar Mahato, aged about 36 years, Son of Baneshwar Mahato, Resident of village- Palani, P.O. & P.S.-Baliyapur, District- Dhanbad, Jharkhand.

101. Md. Gulam Mustafa Ansari, aged about 41 years, Son of Nizamuddin Ansari, Resident of Village-Bastipur, P.O.-Bagsuma, P.S.-Govindpur, District-Dhanbad, Jharkhand.

102. Krishna Kumar Singh, aged about 32 years, Son of Kripa Shankar Singh, Resident of village- Chakrdaha, P.O.-Chapuwadih, P.S.- Bengabad, District- Giridih, Jharkhand.

103. Md. Shahid Raza, aged about 35 years, Son of Md. Jasim Uddin, Resident of Dangal Para, P.O. & P.S.-Dumka, Districtc-Dumka, Jharkhand.

104. Sudama Munda, aged about 34 years, Son of Chandra Mohan Munda, Resident of village- Prabhanagar, P.O.-Amlesha, P.S.- Tamar, District- Ranchi, Jharkhand.

105. Mithun Kumar, aged about 33 years, Son of Dilip Kumar Deo, Resident of Village-Sastrinagar (Deonagar), P.O. & P.S. + District-Giridih, Jharkhand.

106. Rajeev Ranjan, aged about 36 years, Son of Kumar Raghwendra Narayan, Resident of Village & P.O.-Jamuhari, P.S.-Mehandia, District-Arval, Bihar.

107. Simpel Kumari, aged about 37 years, Daughter of Mina Devi, Resident of- H. No.- 84, Ward No.- 02 Uppar Bazar, Jarmundi, P.O. & P.S.- Jarmundi, District- Dumka, Jharkhand.

108. Alok Tirkey, aged about 40 years, Son of Marcel Tirkey, Resident of H. No. 515 A, Village-Anandpur, P.O. & P.S.-Chainpur, District-Gumla, Jharkhand.

109. Ghanshyam Rajwar, aged about 45 years, Son of Shukdev Rajwar, Resident of village- Gorabali, P.O. & P.S.-Balidih, District- Bokaro, Jharkhand.

110. Pratik Prakash Verma, aged about 33 years, Son of Anand Prakash Verma, Resident of Near Girls High School Main Road, Chechariya, P.O. & P.S.-Nagar Untari, District-Garhwa, Jharkhand.

111. Asutosh Kumar Roy, aged about 36 years, Son of Indramany Prasad Roy, Resident of Village-Bellatand, Bhadwakala, P.O.-Budhudih, P.S. & District-Giridih, Jharkhand.

112. Manish Kumar, aged about 34 years, Son of Mukteshwar Kumar, Resident of Saraswati Niwas, Ramrekha Nagar, Girja More, P.O. & P.S.-Pakri, District-Bhojpur, Bihar.

113. Rahul Raj, aged about 34 years, Son of Baban Lal Gupta, Resident of Village-Ramnagar Lane No. 2, Near Hazaribag, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

114. Prasant Kumar Gupta, aged about 36 years, Son of Prabhu Nath Gupta, Resident of Village & P.O.-Bari Kodar Janna, P.S.-Sahibganj, District-Sahibganj, Jharkhand.

115. Shashi Kant, aged about 42 years, Son of Ramjee Prasad, Resident of Village & P.O.-Banka, P.S.-Meral, District-Garhwa, Jharkhand.

116. Sourav Kumar, aged about 34 years, Son of Madhusudan Prasad, Resident of House No. 3098, Sector 8/D, New Bokaro Steel City, P.O. & P.S.-Bokaro, District-Bokaro, Jharkhand.

117. Hariram Oraon, aged about 41 years, Son of Birsu Oraon, Resident of Village-Bansari Guria Toli, P.O. & P.S.-Senha, District-Lohardaga, Jharkhand.

118. Lalan Kumar Pandey, aged about 35 years, Son of Vinay Kumar Pandey, Resident of Village & P.O. + P.S.-Chitra, District-Deoghar, Jharkhand.

119. Vikash Kumar, aged about 37 years, Son of Ravindra Kumar Sinha, Resident of Mohalla Patel Nagar, Gandhi School Road, P.O.-JhumriTelaiya, P.S.-Telaiya, District-Koderma, Jharkhand.

120. Krishna Murari Pandey, aged about 36 years, Son of Binod Pandey, Resident of village- Patharda, P.O.- Patharda, P.S.- Sarath, District- Deoghar, Jharkhand.

121. Deepankar Beck, aged about 36 years, Son of Gandur Oraon, Resident of- Krishnapuri, Road No.- 01 Chuita, P.O. & P.S.- Chutia, District- Ranchi, Jharkhand.

122. Shashikant Sharma, aged about 34 years, Son of Late Jayprakash Sharma, Resident of village- Patardih, P.O.- Sangram Lodhiya, P.S.- Jasidih, District- Deoghar, Jharkhand.

123. Rohit Kumar Jha, aged about 32 years, Son of Dayanath Jha, Resident of Village-Dadpur, P.O.-Keshopur, P.S.-Jhajha, District-Jamui, Bihar.

124. Rajesh Kumar, aged about 34 years, Son of Kameshwar Sahu, Resident of Jharkhand Colony, Sarweshwari Nagar, Itki Road, Bazra, P.O.-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

125. Dhananjay Kumar Singh, aged about 33 years, Son of Harendra Kumar, Resident of Hari Niwas, Road No. 3, Lala Lajpat Nagar, P.O.-Pundag, P.S.-Jagarnathpur, District-Ranchi, Jharkhand.

126. Rahul Kumar Singh, aged about 30 years, Son of Arun Kumar Singh, Resident of Siddnathpuri Colony, Road No.1, Manpur, P.O. & P.S.-Manpur, District-Gaya, Bihar.

127. Priyabrat Kumar, aged about 39 years, Son of Ramesh Prasad Singh, Resident of DT 1791, Dhurwa, P.O. & P.S.-Dhurwa, District-Ranchi, Jharkhand.

128. Ashleshwar Kumar, aged about 34 years, Son of Shambhu Prasad, Resident of village- Mohammad Ganj, P.O. & P.S.- Mohammad Ganj, District- Palamau, Jharkhand.

129. Ruhul Amin Khan, aged about 30 years, Son of Ajaj Ahamad Khan, Resident of Kushmaha, Sarsa, P.O. & P.S.-Sarsa, District-Deoghar, Jharkhand.

130. Jitendra Saw, aged about 48 years, Son of Mahendra Saw, Resident of Village & P.O.-Sarsa Pahari (CKD), P.S. & District-Dhanbad, Jharkhand.

131. Moti Lal Das, aged about 37 years, Son of Jageshwar Ravidas, Resident of village- Sonbad, P.O.- Hemrodih, P.S.-Dhanwar, District- Giridih, Jharkhand.

132. Sunil Murmu, aged about 40 years, Son of Late Samuel Murmu, Resident of Village-Ranga, P.O.-Pathna, P.S. & District-Sahebganj, Jharkhand.

133. Randhir Kumar, aged about 32 years, Son of Sagar Prasad, Resident of Rana Pratap Nagar, Islampur, P.O. & P.S.-Islampur, District-Nalanda, Bihar.

134. Sonu Kumar, aged about 34 years, Son of Arjun Saw, Resident of village- Mirzaganj, P.O.- Mirzaganj, P.S.- Jamua, District- Giridih, Jharkhand.

135. Virendra Kumar Singh, aged about 34 years, Son of Chetnarayan Singh, Resident of Village-Raipuria, P.O. & P.S.-Narayanpur, District-Mirzapur, Uttar Pradesh.

136. Md. Irshad Ansari, aged about 36 years, Son of Md. Murshid Ali, Resident of Village-Tatakjori, P.O.-Karanjo, P.S.& District-Deoghar, Jharkhand.

137. Balram Munda, aged about 47 years, Son of Jatru Munda, Resident of Village-Naya Toli, Pandra, P.O.-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

138. Rubi Kumari, aged about 41 years, Daughter of Anil Kumar Sinha, Resident of H. No. 7, L. No. – 6, Anand Nagar, Namda Basti, Golmuri, Jamshedpur, P.O.-Golmuri, P.S.-Jamshedpur, District-East Singhbhum, Jharkhand.

139. Nishi Ekka, aged about 39 years, D/o Esahak Ekka, resident of H. No. 82, Jawahar Nagar, Road No. 6, Mango, P.O.-Azadnagar, P.S.-Jamshedpur, District-East Singhbhum, Jharkhand.

140. Pankaj Kumar, aged about 34 years, Son of Arjun Saw, Resident of Tarankho, Domchanch Bazar, P.O.-Domchanch, P.S.-Dhanwar, District-Giridih, Jharkhand.

141. Shekhar Kumar Gupta, aged about 33 years, Son of Manidhar Prasad Gupta, Resident of Village- Patgara Kala, P.O.-Kocheya, P.S.-Bishunpura, District-Garhwa, Jharkhand.

142. Suraj Prasad, aged about 32 years, Son of Sarju Prasad, Resident of Pasai, P.O.- Rweali, P.S.- Katkamdag, District-Hazaribagh, Jharkhand.

143. Kamlesh Kumar, aged about 34 years, Son of Pramod Kumar Mehra, Resident of Village-Latouna, P.O.-Latouna, P.S.-Pathargama, District-Godda, Jharkhand.

144. Durga Charan Munda, aged about 38 years, Son of Lakhan Munda, Resident of Village-Patsaydih, P.O-Lungta, P.S.-Tamar, District-Ranchi, Jharkhand.

145. Saket Kumar Choubey, aged about 35 years, Son of Chandraketu Choubey, Resident of Ward No. 1, Village-Singhitali, P.O.-Chapari, P.S.-Bhawanathpur, District-Garhwa, Jharkhand.

146. Arvind Kumar, aged about 35 years, Son of Ashlok Yadav, Resident of village- Satnarayan Mandir, Opposite- Sail City, Gate No.- 02 new Pundag, P.O.- Pundag, P.S.- Dhurwa, District- Ranchi, Jharkhand.

147. Krishna Kumar Yadav, aged about 33 years, Son of Nanddev Yadav, Resident of Village-Tuia, P.O.-Rol, P.S.-Nawajaipur, District-Palamu, Jharkhand.

148. Tejnarayan Pandit, aged about 33 years, Son of Khosho Pandit, Resident of village- Baghanal, P.O.- Jawahar Nagar, P.S.- Birni, District- Giridih, Jharkhand.

149. Sanjeev Kumar, aged about 32 years, Son of Ramkishun Yadav, Resident of Village-Rebhnadih, P.O.-Hirodih, P.S.-Jainagar, District-Koderma, Jharkhand.

150. Kumari Anshu Mala Tudu, aged about 36 years, Daughter of Hamira Tudu, Resident of Village-Amlatola, P.O.-Govindpur, P.S.-Rajnagar, District-Saraikela-Kharsawan, Jharkhand.

151. Dipak Minz, aged about 37 years, Son of Anjlas Minz, Resident of- Flat No.- 03-C, Phase-02, Peace Palace Apartment, Lalpur, P.O. & P.S.- Lalpur, District- Ranchi, Jharkhand.

152. Amit Prasad Kushwaha, aged about 32 years, Son of Ramanand Ram, Resident of Village-Peto, P.O.-Harli, P.S. & District-Hazaribagh, Jharkhand.

153. Anju Kumari, aged about 36 years, Wife of Krishna Chandra Mahto, Resident of Village- Baralapang Tola-Budhudih, P.O.-Kukru, P.S.- Tiruldih, District- Seraikela-Kharsawan, Jharkhand.

154. Nitesh Kumar Singh, aged about 34 years, Son of Dukharaj Singh, Resident of Village-Bendi, P.O.-Ledhpa, P.S. & District-Latehar, Jharkhand.

155. Rahul Kumar, aged about 33 years, Son of Raj Kumar Lal, Resident of Station Road, Tupkadih, P.O. -Tupkadih, P.S.-Jaridih, District-Bokaro, Jharkhand.

156. Rajesh Singh, aged about 33 years, Son of Nand Kishor Singh, Resident of Village-Godna, P.O.-Ledhra, P.S. & District-Latehar, Jharkhand.

157. Sunil Hembrom, aged about 46 years, Son of Khara Hembrom, Resident of Village-Bandabra, P.O.-Baskupui, P.S.-Margomunda, District-Deoghar, Jharkhand.

158. Ankit Verma, aged about 31 years, Son of Barun Verma, Resident of Village & P.O.-Shikaripara, P.S.-Shikaripara, District-Dumka, Jharkhand.

159. Manju Tiriya, aged about 37 years, Daughter of Shyam Tiriya, Resident of Village-Silphhori, P.O.-Parsaghurkesna, P.S.-Majhgaon, District-West Singhbhum, Jharkhand.

160. Umashankar Paswan, aged about 32 years, Son of Bhuwneshwar Paswan, Resident of Village-Bagodardih, P.O. & P.S.-Bagodar, District- Giridih, Jharkhand.

161. Prem Prakash Kamboj, aged about 37 years, Son of Keshwar Ram, Resident of village- Thakur Toli, P.O. & P.S.-Simdega, District- Simdega, Jharkhand.

162. Manish Kumar Das, aged about 35 years, Son of Bandhan Ram Ravidas, Resident of Purabdih, P.O-Kumhardaga, P.S.-Gola, District-Ramgarh, Jharkhand.

163. Rahul Dev Ranjan, aged about 35 years, Son of Nageshwar Baitha, Resident of village- Berokala, P.O.-Berokala, P.S.- Barkatha, District- Hazaribagh, Jharkhand.

164. Jagriti Patel, aged about 34 years, Daughter of Awadh Bihari Singh, Resident of Shatabdi Nagar Near Ranchi Science Centre, P.O. -Boreya, P.S.-Bariyatu, District-Ranchi, Jharkhand.

165. Bheem Prasad Gupta, aged about 35 years, Son of Jamuna Prasad, Resident of 279, Hadwariya Ward No. 04, Village & P.O.-Hadwariya, P.S.-Kona, District-Sonbhadra, Uttar Pradesh.

166. Ashish Kumar, aged about 34 years, Son of Jagnnath Mahto, Resident of Village-Chandani Chowk, Resident of Village & P.O.-Ghaghra, P.S.-Ghaghra, District-Gumla, Jharkhand.

167. Kishori Mardi, aged about 35 years, Son Daughter of Sumi Mardi, Resident of Village-Janigora, P.O.-Sarjamdah, P.S.-Parsudih, District—East Singhbhum, Jharkhand.

168. Meghlal Ram, aged about 35 years, Son of Teklal Ram, Resident of village- Ara, P.O.- Ganeshpur, P.S.- Balumath, District- Latehar, Jharkhand.

169. Santosh Oraon, aged about 32 years, Son of Bandhna Oraon, Resident of village- Kutiyatu, P.O.- Tetri, P.S.-Namkum, District- Ranchi, Jharkhand.

170. Raju Oraon, aged about 34 years, Son of Koley Oraon, Resident of Village-Tan, P.O.-Jingi, P.S.-Kuru, District-Lohardaga, Jharkhand.

171. Ravi Topno, aged about 36 years, Son of Salan Topno, Resident of Village & P.O. + P.S-Bano, District-Simdega, Jharkhand.

172. Digvijay Singh Munda, aged about 33 years, Son of Jai Gobind Nath Munda, Resident of Village-Kathitand, P.O. & P.S.-Ratu, District-Ranchi, Jharkhand.

173. Kiran Oraon, aged about 33 years, Daughter of Upendra Oraon, Resident of Village-Pandrani, P.O.-Shivnathpur, P.S.-Sisai, District-Gumla, Jharkhand.

174. Ravi Ranjan, aged about 43 years, Son of Indra Deo Prasad, Resident of at & P.O.-Baniyadih, Village-Akdonikalau, P.S. & District-Giridih, Jharkhand.

175. Suraj Kumar Suman, aged about 39 years, Son of Ramadhar Sharma, Resident of Ramtari House Near Uday Enclave Apartment Kusum Vihar Phase – 1, P.O.-G.P.O., P.S.-Sadar, District—Dhanbad, Jharkhand.

176. Md. Sahabuddin, aged about 38 years, Son of Md. Sarajuddin, Resident of village- Gaush Nagar Bharra, P.O. & P.S.- Chas, District- Bokaro, Jharkhand.

177. Om Prakash, aged about 36 years, Son of Vijay Singh, Resident of Village-Kurmi Bigha, P.O.-Mali, P.S.-Vanshi, District-Arwal, Bihar.

178. Hareram Yadav, aged about 41 years, Son of Rameshwar Yadav, Resident of H. No. 9A, Durga Mandir Road, Hirapur, P.O. & P.S.+ District-Dhanbad, Jharkhand.

179. Biswajeet Pratap Singh, aged about 38 years, Son of Surendra Singh, Resident of Village-Sondiha, P.O-Kocheya, P.S.-Bishunpura, District-Garhwa, Jharkhand.

180. Kishore Kunal, aged about 36 years, Son of Rameshwar Prasad, Resident of at Nagwan (Chak), P.O-Malda, P.S-Giridih, District-Giridih, Jharkhand – 815313.

181. Ajay Prasad, aged about 35 years, Son of Shiva Shankar Prasad, Resident of Village-Echak, P.O.-Jalim, P.S. & District-Latehar, Jharkhand.

182. Vivek Prasad Verma, aged about 32 years, Son of Murlidhar Verma, Resident of village- Jorashankh, P.O.-Jeruwadih, P.S.- Jamua, District- Giridih, Jharkhand.

183. Akhilesh Kumar, aged about 35 years, Son of Amrit Pd. Yadav, Resident of Village-Ghaghra, P.O.-Gungi, P.S.-Tisri, District-Giridih, Jharkhand.

184. Praveen Kumar, aged about 32 years, Son of Kapil Deo Bhagat, Resident of village- Poreyahat, P.O. & P.S.-Poreyahat, District- Godda, Jharkhand.

185. Rahul Kumar, aged about 32 years, Son of Parmanand Deo, Resident of Village-Jiyotol, P.O.-Gadi Nawadiha, P.S.-Jamua, District-Giridih, Jharkhand.

186. Vivek Ranjan, aged about 34 years, Son of Yogendra Lal Das, Resident of- Q.No.- AN213 Nurse Colony, Sector- 03, H.E.C., Dhurwa, P.O. & P.S.- Dhurwa, District- Ranchi, Jharkhand.

187. Praveen Kumar Yadav, aged about 39 years, Son of Rambahadur Yadav, Resident of Village-Pesham, P.O.-Pesham, P.S.-Birni, District-Giridih, Jharkhand.

188. Anurag Kumar Gupta, aged about 32 years, Son of Mahendra Ram, Resident of village- Chapuadih, P.O.-Chapudadih, P.S.- Bengabad, District- Giridih, Jharkhand.

189. Rohit Ravidas, aged about 30 years, Son of Karteek Ravidas, Resident of village- Padma, P.O. & P.S.- Padma, District- Hazaribagh, Jharkhand.

190. Angad Kumar, aged about 32 years, Son of Shreeram Prasad, Resident of H. No. 13, Cross No. 1, Prem Nagar Near Rajkey Madhya Vidhyala, P.O.-Telco, P.S.-Jamshedpur, District-East Singhbhum, Jharkhand.

191. Shankar Kumar, aged about 36 years, Son of Kishori Mohan Prasad, Resident of Sudan, P.O.-Sudan, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

192. Vinay Kumar Hansda, aged about 35 years, Son of Harihar Hansda, Resident of Jumal, P.O.-Jumal, P.S.-Rajnagar, District-Seraikela-Kharsawan, Jharkhand.

193. Yuvraj Singh, aged about 34 years, Son of Yugeshwar Singh, Resident of Village-Charai (Dhakanathan), P.O. & P.S.-Naudiha Bazar, District-Palamau, Jharkhand.

194. Umashankar Yadav, aged about 35 years, Son of Kisun Yadav, Resident of Village-Panduway, P.O.-Mahugain, P.S.-Markacho, District-Koderma, Jharkhand.

195. Abhay Shankar, aged about 34 years, Son of Tripurari Prasad Ray, Resident of Village-Basakola, P.O.-Punasi, P.S & District-Deoghar, Jharkhand.

196. Kanchan Gopal Yadav, aged about 54 years, Son of Satish Chandra Mahto, Resident of Village-Banarnacha, P.O.-Kaerabani Mission, P.S.-Fatehpur, District-Jamtara, Jharkhand.

197. Anita Kumari, aged about 40 years, Wife of Bindeshwar Kumar Yadav, Resident of Aircel Tower, New Bishunpur, P.O-

B. Polytechnic, P.S.-Bishunpur, District-Dhanbad, Jharkhand –828130.

198. Deepak Kumar, aged about 34 years, Son of Ramadhar Ram Yadav, Resident of Aircel Tower, New Bishnupur, P.O. & P.S.-Bishnupur, District-Dhanbad, Jharkhand.

199. Ravindra Kumar Singh, aged about 35 years, Son of Santnu Singh, Resident of Natapol, P.O.-Tongo, P.S.-Chainpur, District-Gumla, Jharkhand.

200. Gulshan Kumar, aged about 34 years, Son of Shiv Shankar Singh, Resident of Village & P.O.-Tiuri, P.S.-Manpur, District-Nalanda, Bihar.

201. Vivek Raj, aged about 34 years, Son of Chhedi Ram, Resident of Village & P.O.-Badam, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

202. Vivek Kumar, aged about 34 years, Son of Harihar Prasad Singh, Resident of Village-Dakhnidih, P.O.-Sinduri, P.S.-Narayanpur, District-Jamtara, Jharkhand.

203. Pawan Kumar, aged about 34 years, Son of Shankar Mahto, Resident of Village-Ormanjhi, P.O. & P.S.-Ormanjhi, District-Ranchi, Jharkhand.

204. Sonu Kumar Ranjan, aged about 34 years, Son of Kailash Ram, Resident of Village-Banadag, P.O. & P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

205. Purushottam Kumar Roy, aged about 33 years, Son of Pankaj Kumar Roy, Resident of village- H. No.- 92, Bawan Bigha Ansh, Kastair Town, Deoghar, P.O. & P.S.- Deoghar, District- Deoghar, Jharkhand.

206. Vishal Kumar, aged about 31 years, Son of Prem Prakash Sinha, Resident of Ward No. 15, Near Gyanchand School Gate, Rajabangla, P.O. & P.S.+ District-Lohardaga, Jharkhand.

207. Manoj Kumar Hembram, aged about 37 years, Son of Shyam Lal Hembrom, Resident of MakhniFafe Tola, P.O.-Makhni, P.S.-Godda (M), District-Godda, Jharkhand.

208. Sundar Mohan Tudu, aged about 39 years, Son of Charan Tudu, Resident of Village-Ballam, P.O.-Asna, P.S.-Ghatsila, District-East Singhbhum, Jharkhand.

209. Avinash Kumar Gupta, aged about 33 years, Son of Kashi Prasad, Resident of Village-Bichar Muhalla, Chainpur, P.O. & P.S.-Chainpur, District-PalamuJharkhand.

210. Shubham Bharti, aged about 33 years, Son of Sumeshwar Sahu, Resident of village- Bandu, P.O.& P.S.- Lawalong, District- Chatra, Jharkhand.

211. Avinash Lakra, aged about 34 years, Son of Jerom Lakra, Resident of village- Hario Torar, P.O.- Shila, P.S.- Simaria, District- Chatra, Jharkhand.

212. Dinkar Kumar Singh, aged about 33 years, Son of Satyendra Narayan Singh, Resident of village- Poldih, P.O.- Poldih Jagdishpur, P.S.- Hussainabad, District- Palamau, Jharkhand.

213. Pradeep Kumar, aged about 37 years, Son of Sahdeo Mahto, Resident of at Gorhar, P.O-Gorhar, P.S.-Gorhar, District-Hazaribagh, Jharkhand.

214. Ram Kishan Purty, aged about 40 years, Son of Paikirai Purty, Resident of Chirubasa, P.O.-Chittimitti, P.S.-Manjhari, District-West Singhbhum, Jharkhand.

215. Vivek Kujur, aged about 33 years, Son of Prabhat Kujur, Resident of Christ Colony Dighia Karanjui Bero, P.O.-Khatri Khatanga, P.S.-Bero, District-Ranchi, Jharkhand.

216. Prabhakar Kumar, aged about 35 years, Son of Nageshwar Rabidas, Resident of Village-Nawadih, P.O.-Karni, P.S.-Itkhori, District-Chatra, Jharkhand.

217. Vijay Kumar Mehta, aged about 35 years, Son of Bhagwani Mahto, Resident of Karar, P.O.-Padma P.S. & District-Hazaribagh, Jharkhand.

218. Mahendra Kumar Yadav, aged about 37 years, Son of Jhaman Yadav, Resident of Village-Nawadih, P.O.-Rampur, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

219. Rahul Kumar Pandey, aged about 34 years, Son of Ajay Pandey, Resident of village- Gayatri Mandir Road, Sudna, P.O.- Sudna, P.S.- Daltonganj, District- Palamau, Jharkhand.

220. Niraj Kumar, aged about 37 years, Son of Rampravesh Singh, Resident of village- Khajuri, P.O.- Khajuri, P.S.- Karpi, District- Arwal, Bihar.

221. Alok Kumar Singh, aged about 34 years, Son of Satyendra Narayan Singh, Resident of village- Dhachabar, P.O.- Dalakala, P.S.- Pandu, District- Palamau, Jharkhand.

222. Ranjeet Oraon, aged about 33 years, Son of Rajendra Oraon, Resident of village- Chianki, P.O.- Chianki, P.S.- Daltonganj, District- Palamau, Jharkhand.

223. Vivek Kumar, aged about 35 years, Son of Srikant Lal Mahto, Resident of Village-Block Colony, P.O.- H. No. 265, P.S. & District-Gumla, Jharkhand.

224. Bishnu Nayak, aged about 44 years, Son of Late Gansu Nayak, Resident of Village-Telgaon, P.O.-Telgaon, P.S. & District-Gumla, Jharkhand.

225. Rakesh Kumar, aged about 35 years, Son of Mahendra Thakur, Resident of Village & P.O. + P.S.-Pabra, District-Hazaribagh, Jharkhand.

226. Uday Lakra, aged about 35 years, Son of S.P Lakra, Resident of Adarsh Nagar, Near Agrasen DAV Public School, P.O.-Bharech Nagar Sandi, P.S.-Ramgarh, District-Ramgarh, Jharkhand.

227. Sudhir Kumar Pandit, aged about 33 years, Son of Bhawani Pandit, Resident of Village-Badgunda Khurd, P.O.-Bardiha, P.S.-Giridih, District-Giridih, Jharkhand.

228. Pradip Mahto, aged about 34 years, Son of Rajkumar Mahto, Resident of village- Chandramarni, P.O.& P.S.-Suriya, District- Giridih, Jharkhand.

229. Bhagyadeep Kumar Ram, aged about 33 years, Son of Jatan Ram, Resident of Village-Nawadih, P.O.-Nari Nawadih, P.S.-Kisko, District-Lohardaga, Jharkhand.

230. Ravi Kumar Mahto, aged about 40 years, Son of B.N. Mahto, Resdient of - Paras House, H.B. Road, Near- Dubey Hotel, Dumardaga, P.O.- Booti, P.S.- Sadar, District- Ranchi, Jharkhand.

231. Deepak Nayak, aged about 36 years, Son of Jitendra Nayak, Resident of Village-Lodhma, P.O.-Lodhma, P.S.-Karra, District-Hazaribagh, Jharkhand.

232. Ankit Kumar, aged about 34 years, Son of Satyendra Kumar Choudhary, Resident of village- Bada Nawada, P.O.-Bagjora, P.S.- Madhupur, District- Deoghar, Jharkhand.

233. Ashwini Kumar Mahli, aged about 34 years, Son of Hari Narayan Ram Mahli, Resident of Village -Hesal, P.O-Hesal, P.S. & District-Lohardaga, Jharkhand.

234. Sintu Singh, aged about 33 years, Son of Surendra Singh, Resident of village- Sarja, P.O.- Polpol, P.S.-Medininagar, District- Palamau, Jharkhand.

235. Amit Tirkey, aged about 35 years, Son of Shankar Tirkey, Resident of Lower Chutia, Kamlu Toli, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

236. Md. Mushtak Ansari, aged about 34 years, Son of Suleman Ansari, Resident of Village-Durgiradih, P.O.-Kasthi, P.S.-Devipur, District-Deoghar, Jharkhand.

237. Deepak Kumar Ambedkar, aged about 35 years, Sof Jaynarayan Das, Resident of House No. 57-A, Khajuria, P.O.-Chanddih, P.S.-Kunda, District-Deoghar, Jharkhand.

238. Ravi Shankar Korah, aged about 36 years, Son of Dangur Korah, Resident of Village- Purana Goilkera, P.O. & P.S.-Goilkera, District-West Singhbhum, Jharkhand.

239. Sachindra Mohan, aged about 33 years, Son of Bharat Prasad Sahu, Resident of Village-Raksha, P.O. & P.S.-Nagar Untari, District-Garhwa, Jharkhand.

240. Ujjwal Kumar, aged about 35 years, Son of Satish Prasad Shah, Resident of Village-Patwa (Samrua), P.O.-Motia, P.S.-Motia, District-Godda, Jharkhand.

241. Sikander Bandiya, aged about 33 years, Son of Rameshwar Bandiya, Resident of Village-Saidba, P.O-Sonua, P.S.-Gudri, District-West Singhbhum, Jharkhand.

242. Bajrang Kumar, aged about 34 years, Son of Ramadhar Sahu, Resident of Village & P.O.-Murto, P.S.-Bero, District-Ranchi, Jharkhand.

243. Sikendra Kumar, aged about 33 years, Son of Baleshwar Mahto, Resident of village- Rohaniyatand, Gouria Karma, P.O. & P.S.- Barhi, District- Hazaribagh, Jharkhand.

244. Mukesh Kumar Tripathi, aged about 40 years, Son of Hari Shankar Tripathi, Resident of D.S.P Road, Murlibagicha, P.O. & P.S.-Gumla, District-Gumla, Jharkhand.

245. Pradip Kumar, aged about 39 years, Son of Ghasia Oraon, Resident of Village-Lawagain, P.O.-Lawagain, P.S.-Kuru, District-Lohardaga, Jharkhand.

246. Pradeep Lakra, aged about 33 years, Son of Laxman Lakra, Resident of Village-Ghaghra Budku Toli, P.O.-Ghaghra, P.S.-Bero, District-Ranchi, Jharkhand.

247. Amit Lakra, aged about 34 years, Son of Ranjit Lakra, Resident of Village-Birsa Nagar, P.O.-Shahpur, P.S.-Chainpur, District-Palamu, Jharkhand.

248. Mithlesh Kumar Sharma, aged about33 years, Son of Ruplal Sharma, Resident of Village-Uddalbani, P.O.-Chandra, P.S.-Chandankiyari, District-Bokaro, Jharkhand.

249. Alok Kumar Rajhans, aged about 37 years, Son of Shaligram Rajhans, Resident of Village-Kushmil, P.O.-Sankrigali, P.S.-Jasidih, District-Deoghar, Jharkhand.

250. Prince Kumar, aged about 31 years, Son of Dinesh Singh, Resident of Sector 2/B, Qr. No. 2-388, Bokaro, P.O. & P.S.-Bokaro, District-Bokaro, Jharkhand.

251. Shashikant Toppo, aged about 46 years, Son of Kanglu Oraon, Resident of Village-Puggu Karamdipa, P.O.- Armai, P.S.-Gumla, District-Gumla, Jharkhand.

252. Simit Oraon, aged about 34 years, Son of Late Somnath Oraon, Resident of Village-Kaimo Patra Toli, P.O. & P.S. +District-Lohardaga, Jharkhand.

253. Manjeet Kumar, aged about 32 years, Son of Birendra Kumar, Resident of South of Gas Agency, Pakri, P.O. & P.S-Arrah, District-Bhojpur, Bihar.

254. Avinash Kumar, aged about 35 years, Son of Ganesh Paswan, Resident of Village-Tilaiyatand, P.O. & P.S. -Chandwa, District-Latehar, Jharkhand.

255. Ravindra Shahi, aged about 36 years, Son of Late Jaynath Shahi, Resident of Village & P.O.-Tisiya, P.S.-Kisko, District-Lohardaga, Jharkhand.

256. Vikash Kumar Sinha, aged about 34 years, Son of Binod Kumar Sinha, Resident of Qr. No. 138/2/4, GH Colony, Chhota Govindpur, P.O. & P.S.-Govindpur, District-East Singhbhum, Jharkhand.

257. Prabhakar Kumar Deo, aged about 32 years, Son of Sanjay Deo, resident of Village-Punai, P.O.-Punai, P.S.-Daru, District-Hazaribagh, Jharkhand.

258. Deepak Singh, aged about 33 years, Son of Umesh Singh, Resident of Village-Chalkusha, P.O. & P.S.-Chalkusha, District-Hazaribagh, Jharkhand.

259. Kundan Singh Kerai, aged about 36 years, Son of Deo Charan Kerai, Resident of Village-Kasira, P.O.-Maluka, P.S.-Jagannathpur, District-West Singhbhum, Jharkhand.

260. Abhishek Narayan Mahli, aged about 37 years, Son of Hari Narayan Ram Mahli, Resident of Village -Hesal, P.O-Hesal, P.S. & District-Lohardaga, Jharkhand

261. Abhishek Kumar Upadhyay, aged about 43 years, Son of Ravindra Kumar Upadhyay, Resident of village- Chitarpur, Jawahar Road, P.O. & P.S.- Rajrappa Project, District-Ramgarh, Jharkhand.

262. Umesh Kumar Uttam, aged about 34 years, Son of Gajadhar Yadav, Resident of Village-Baghmara, P.O-Makatpur, P.S.-Jainagar, District-Koderma, Jharkhand.

263. Khalid Ansari, aged about 36 years, Son of Hafij Ishak Ansari, Resident of Village-Sursa, P.O-Murma, P.S.-Mandar, District-Ranchi, Jharkhand.

264. Suchit Kumar Singh, aged about 34 years, Son of Ashok Kumar Singh, Resident of village- Sohar Kalan, P.O.- Edla, P.S.- Simaria, District- Chatra, Jharkhand.

265. Abhishek Kumar, aged about 25 years, Son of Bisheshwar Ram, Resident of Village-Bakoiya, P.O.-Polpol, P.S.-Satbarwa, District-Palamu, Jharkhand.

266. Satyam Kumar Keshri, aged about 29 years, Son of Manoj Keshri, Resident of Tapkara, P.O.-Barda, P.S.-Tapkara, District-Khunti, Jharkhand.

267. Kashi Nath Pandey, aged about 30 years, Son of Anil Kumar Pandey, Resident of Village-Bara Pichhari, P.O.-Kalyanpur, P.S.-Barwaddda, District-Dhanbad, Jharkhand.

268. Anunay Kumar Aman, aged about 31 years, Son of Vijay Kumar, Resident of Village-Pahari Kalan, P.O.-Dhangaon, P.S.-Lesliganj, District-Palamu, Jharkhand.

269. Vikash Kumar, aged about 30 years, Son of Ramchandra Ram, Resident of village- Chordanda, P.O.-Namudag, P.S.- Naudiha Bazar, District- Palamau, Jharkhand.

270. Ganesh Kumar Yadav, aged about 33 years, Son of Govind Mahto, Resident of Village-Nawadiha, P.O. & P.S.-Pachamba, District-Giridih, Jharkhand.

271. Janmjay Singh, aged about 26 years, Son of Nawal Kumar Singh, Resident of village- Bishrampur, P.O.- Shibla, P.S.- Bariyatu, District- Latehar, Jharkhand.

272. Deepak Kumar, aged about 30 years, Son of Lal Bahadur Ram, Resident of Village-Korami, P.O.-Namudag, P.S.-Naudiha Bazar, District-Palamu, Jharkhand.

273. Niranjan Kumar Mehta, aged about 31 years, Son of Indra Nath Mehta, Resident of VTC -Silwar Kalan, P.O.-Jagarnath Dham, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

274. Suraj Kumar, aged about 28 years, Son of Chetlal Rajak, Resident of Village & P.O.-Koridih, P.S.-Surya, District-Giridih, Jharkhand.

275. Rohit Kumar Pandey, aged about 25 years, Son of Hemant Kumar Pandey, Resident of village- Telaiya, P.O.- Khanudih, P.S.- Baghmara, District- Dhanbad, Jharkhand.

276. Ajit Kumar, aged about 30 years, Son of Basant Kumar Mehta, Resident of Village-Charu, P.O.-Peltoul Kala, P.S.- Rajpur, District-Chatra, Jharkhand.

277. Bishwaketu, aged about 25 years, Son of Barun Kumar, Resident of Zareena Villa Compound, Zareen Road, Dipu Garh (Saley), P.O. & P.S.+ District-Hazaribagh, Jharkhand.

278. Vinay Kumar, aged about 33 years, Son of Ramlakhan Yadav, Resident of Village-Lochanpur, P.O. & P.S.+ District-Koderma, Jharkhand.

279. Bishnu Kumar, aged about 30 years, Son of Baldeo Mahatha, Resident of Flat No. 302, Anodu Niketan, North Para, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

280. Rahul Kumar, aged about 29 years, Son of Ashok Buranwal, Resident of Village-Anandih, P.O-Pathaldiha, P.S. & District-Koderma, Jharkhand.

281. Birandra Kumar Yadav, aged about 32 years, Son of Bhimlal Yadav, Resident of village- Chiglabar, P.O.- Bekobar, P.S.- Koderma, District- Koderma, Jharkhand.

282. Gudiya Kumari, aged about 33 years, Daughter of Suraj Mandal, Resident of Panchayat -Keshodih, Block – Birni, Village-Baryan, P.O-Keshodih, P.S.-Bir, District-Giridih, Jharkhand.

283. Alka Rani, aged about 31 years, Daughter of Diwakar Prasad Sinha, Resident of village- Beyang, P.O.- Bariyatu, P.S.- Rajrappa Project, District- Ramgarh, Jharkhand.

284. Deepika Kumari, aged about 28 years, Daughter of Vinod Saw, Resident of village- Kud, P.O.- Rewali, P.S.- Katkamdag, District- Hazaribagh, Jharkhand.

285. Gautam Narayan Sardar, aged about 29 years, Son of Sukra Sardar, Resident of village- Pandubadi, P.O.- Hathiya, P.S.- Chakradharpur, District- West Singhbhum, Jharkhand.

286. Krishna Singh, aged about 28 years, Son of Harishchandra Singh, Resident of Village-Bare, P.O.- Turumuli, P.S.-Burmu, District-Ranchi, Jharkhand.

287. Mannu Kumar, aged about 31 years, Son of Arjun Ram, Resident of village- Khari, P.O.- Chaube, P.S.- Chalkusha, District- Hazaribagh, Jharkhand.

288. Sayyum Ansari, aged about 26 years, Son of Maniruddin Miyan, Resident of Village-Chhotarajsar, P.O.-Baghmari, P.S.-Devipur, District-Deoghar, Jharkhand.

289. Mantu Kumar Singh, aged about 28 years, Son of Santosh Singh, Resident of village- Kapka, P.O.- Kapka, P.S.-Barkatha, District- Hazaribagh, Jharkhand.

290. Dharm Raj Kumar, aged about 31 years, Son of Nakul Turi, Resident of Village- Gadi Srirampur, P.O. -Gadi Srirampur, P.S.-Giridih (Muffasil), District-Giridih, Jharkhand.

291. Sumit Kumar, aged about 27 years, Son of Binay Kumar Ram, Resident of Village-Patardih, P.O.-Sonardih, P.S.-Jamua, District-Giridih, Jharkhand.

292. Ajay Kumar, aged about 30 years, Son of Sitaram Prasad Yadav, Resident of village- Khab, P.O.- Nandudih, P.S.- Satgawan, District- Koderma, Jharkhand.

293. Manish Kumar, aged about 27 years, Son of Shambhu Prasad Dangi, Resident of village- Damdoiya, P.O.- Tikar, P.S.- Chatra, District- Chatra, Jharkhand.

294. Suraj Kumar Yadav, aged about 27 years, Son of Rakesh Yadav, Resident of Village-Agdoni Kala, P.O.-Baniyadih, P.S. & District-Giridih, Jharkhand.

295. Chiranjeet Kumar, aged about 29 years, Son of Rajesh Prasad Yadav, Resident of Village-Fufandi, P.O.-Bandiyabad, P.S-Bengabad, District-Giridih, Jharkhand.

296. Aliya Anjum, aged about 30 years, Daughter of Ekralmul Haque, Resident of Sisai Road, GhatoBagicha, Gumla, P.O. & P.S.-Gumla, District-Gumla, Jharkhand.

297. Vicky Kumar Sharma, aged about 28 years, Son of Satya Narayan Sharma, Resident of Near Old Bus Stand, P.W.D. Quarter, P.O.-Hazaribagh, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

298. Deepanshu Kumar Das, aged about 31 years, Son of Indar Das, Resident of Village-Krishnanagar, P.O.-Rewali, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

299. Sonali Kumari, aged about 30 years, Daughter of Arjun Mahto, Resident of village- Karo Basti, P.O. & P.S.- Bermo, District- Bokaro, Jharkhand.

300. Dipankar Soren, aged about 29 years, Son of Rajendra Nath Soren, Resident of Village-P.O.-Kamalpur, P.O. & P.S.-Kamalpur District-East Singhbhhum, Jharkhand.

301. Amit Kumar, aged about 31 years, Son of Dwarika Ram, Resident of Village-Mangura, P.O-Kariyatpur, P.S.-Ichak, District-Hazaribag, Jharkhand.

302. Dhananjay Kumar, aged about 30 years, Son of Naresh Mahto, Resident of Village-Nawadih, Near Samudaik Bhawan, Nawadih, Arjun Tand, P.O.-Bargaon, P.S.-Ramgarh, Distrtict-Ramgarh, Jharkhand.

303. Abhishek Suli, aged about 30 years, Son of Surendra Suli, Resident of Village-Ginudng, P.O.-Manoharpur, P.S.-Manoharpur, District-West Singhbhum, Jharkhand.

304. Suraj Kumar Munda, aged about 26 years, Son of Neelkamal Singh Munda, Resident of Village-Bawntiya, P.O.-Ulidih, P.S.-Tamar, District-Ranchi, Jharkhand.

305. Sonu Kumar, aged about 29 years, Son of Naresh Prasad, Resident of Village-Barwa, P.O.& P.S.-Ichak, District-Hazaribagh, Jharkhand.

306. Vikrant Kumar Singh, aged about 29 years, Son of Jung Bahadur Singh, Resident of Village-Kewal, P.O.-Kewal, P.S.-Barhi, District-Hazaribagh, Jharkhand.

307. Pravin Oraon, aged about 27 years, Son of Budheshwar Oraon, Resident of village- Sisai Nawa Toli, P.O. & P.S.- Sisai, District- Gumla, Jharkhand.

308. Rahul Kumar, aged about 28 years, Son of Pradeep Prasad Kushwaha, Resident of Village & P.O.-Punai, P.S-Daru, District-Hazaribagh, Jharkhand.

309. Bharat Prasad, aged about 31 years, Son of Kolha Mahto, Resident of Village-Kolhu, P.O.-Bedam, P.S.-Tatijhariya, District-Hazaribagh, Jharkhand.

310. Haridwaj Narayan Choudhary, aged about 32 years, Son of Bharat Choudhary, Resident of village- Shantipuri, Near-Mission Cherity, P.O. & P.S.- Daltonganj, District- Palamau, Jharkhand.

311. Sushanti Kumari, aged about 30 years, Daughter of Manchit Chick Baraik, Resident of village- Loramba, Khariatoli, P.O.- Jamgai, P.S.- Chainpur, District- Gumla, Jharkhand.

312. Rajan Singh, aged about 29 years, Son of Akhilanand Singh, Resident of village- Pratima Niwas, Bankali Watika Ganohi Mela Path, Tundi Road, Govindpur, P.O. & P.S.-Govindpur, District- Dhanbad, Jharkhand.

313. Rakesh Kumar Yadav, aged about 30 years, Son of Ramchandra Yadav, Resident of Lalpur Chawk, P.O. & P.S.- Lalpur, District-Ranchi, Jharkhand.

314. Pawan Kumar Verma, aged about 30 years, Son of Ramkrishna Verma, Resident of village- Sihodih, P.O.- Bhandaro, P.S.- Hirodih, District- Giridih, Jharkhand.

315. Saijal Shree, aged about 30 years, Daughter of Arjun Prasad Mandal, Resident of Bholiyatola, P.O.-Bari Kodar, Janna, P.S.-Sahibganj, District-Sahibganj, Jharkhand.

316. Akshay Kumar, aged about 31 years, Son of Sardar Prasad Singh, Resident of Village-Khardiha, P.O.-Saraidih, P.S.-Naudiha Bazar, District-Palamu, Jharkhand.

317. Kamlesh Kumar, aged about 31 years, Son of Vishundev Yadav, Resident of Village-Masuriya, P.O.-Chak, P.S.-Manatu, District-Palamu, Jharkhand.

318. Suraj Kumar Rawani, aged about 30 years, Son of Vimal Kumar Rawani, Resident of Village & P.O.-Amtal, P.S.- Baliapur, District-Dhanbad, Jharkhand.

319. Anjali Tigga, aged about 33 years, Daughter of Krishna Oraon, Resident of 794, Laxmi Nagar, Lakri Taal, Piska More, P.O.-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

320. Sushmita Singh, aged about 29 years, Daughter of Rajesh Singh, Resident of Village-Tetariyadih, Bangaikala, P.O-Koderma, P.S.-Domchanch, District-Koderma, Jharkhand.

321. Suprian Bhengra, aged about 33 years, Son of Robin Paul Bhengra, Resident of Village-Martin Bunglow, P.O. & P.S.-Khunti, District-Khunti, Jharkhand.

322. Hemlata Hembrom, aged about 36 years, Daughter of Hemant Kumamr Hembrom, Resident of Village-Kumbram, P.O.-Tantnagar, P.S.-Manjhri, District-West Singhbhum, Jharkhand.

323. Anil Rajak, aged about 27 years, Son of Sudhir Rajak, Resident of village- Gohal, P.O.- Makatpur, P.S.- Jainagar, District- Koderma, Jharkhand.

324. Neeraj Kumar Mandal, aged about 30 years, Son of Jagdish Mandal, Resident of Village & P.O.-Mandramo, P.S.- Suriya, District-Giridih, Jharkhand.

325. Sajan Kumar Baitha, aged about 31 years, Son of Mahadeo Baitha, Resident of Village-Marudih, P.O.-Mandaro, P.S.-Deori, District-Giridih, Jharkhand.

326. Akash Kumar, aged about 30 years, Son of Ramchandra Saw, Resident of Village-Chano, P.O.-Rupyadih, P.S.-Birni, District-Giridih, Jharkhand

327. Nitesh Kumar, aged about 29 years, Son of Jagdish Mandal, Resident of Village & P.O.-Mandramo, P.S.-Suriya, District-Giridih, Jharkhand.

328. Vikash Kumar, aged about 28 years, Son of Jainarayan Mandal, Resident of Village-Chhotki Suriya, P.O. + P.S.-Suriya, District-Giridih, Jharkhand.

329. Purushotam Kumar, aged about 29 years, Son of Dayanand Yadav, Resident of village- Dungri, P.O.-Sharmatand, P.S.- Jainagar, District- Koderma, Jharkhand.

330. Rahul Kumar Mandal, aged about 26 years, Son of Munnalal Mandal, Resident of at Chaundhibad, P.O.-Parsiya, P.S.-Suriya, District-Giridih, Jharkhand.

331. Neelam Jamuda, aged about 31 years, Daughter of Prem Singh Jamuda, Resident of village- Kiyadpaba, P.O.-Chainpur, P.S.- Muffsil Chaibasa, District- West Singhbhum, Jharkhand.

332. Sunil Kumar, aged about 30 years, Son of Tribhuwan Singh, Resident of village- Mundro, P.O.- Mundro, P.S.-Bagodar, District- Giridih, Jharkhand.

333. Rohit Kumar, aged about 29 years, Son of Sitaram Dangi, Resident of Village-Baghmundi, P.O-Karni, P.S.-Itkhori, District-Chatra, Jharkhand.

334. Rahul Kumar, aged about 25 years, Son of Jageshwar Prasad Mehta, Resident of village- Dhewadaun, P.O.-Mandhania, P.S.- Mayurhund, District- Chatra, Jharkhand.

335. Bishundeo Kumar, aged about 25 years, Son of Arun Verma, Resident of Village & P.O.-Siyatand, P.S.-Jamua, District-Giridih, Jharkhand.

336. Nitesh Kumar Gupta, aged about 29 years, Son of Yogendra Saw, Resident of Village-Lamta, P.O.-Shivrajpur, P.S.-Lawalong, District-Chatra, Jharkhand.

337. Santosh Yadav, aged about 31 years, Son of Mahadev Yadav, Resident of village- Tetariya Bhandaro, P.O.-Barkangango, P.S.- Barhi, District- Hazaribagh, Jharkhand.

338. Ajay Yadav, aged about 28 years, Son of Alakhdeo Yadav, Resident of Village-Belgarha, P.O.-Bekobar, P.S. & District-Koderma, Jharkhand.

339. Anil Kumar, aged about 30 years, Son of Dilip Yadav, Resident of Village-Belgarha, P.O.-Bekobar, P.S. & District-Koderma, Jharkhand.

340. Shivani Kumari, aged about 29 years, Daughter of Veer Abhimanyu, Resident of village- Near- Kali Mandir, North Shivpuri, P.O. & P.S.- Hazaribagh, District- Hazaribagh, Jharkhand.

341. Manish Kumar Tanti, aged about 29 years, Son of Vijay Tanti, Resident of Village-Manikpur, P.O.-Basantpur, P.S.-Poraiyahat, District-Godda, Jharkhand.

342. Tinku Kumar Yadav, aged about 31 years, Son of Dhuplal Yadav, Resident of village- Chiglabad, P.O. & P.S.-Bekobar, District- Koderma, Jharkhand.

343. Manish Kumar, aged about 29 years, Son of Lakshman Ram, Resident of Village-Kharsota, P.O.-Morbey, P.S.-Manjhiaon, District-Garhwa, Jharkhand.

344. Ranjeet Kumar Bhokta, aged about 27 years, Son of Jageshwar Bhokta, Resident of village- Hadgad, P.O.-Laralutudag, P.S.- Rajpur, District- Chatra, Jharkhand.

345. Vikash Kumar Yadav, aged about 29 years, Son of Ramlal Yadav, Resident of Toiya, P.O.-Selhara Kala, P.S.-Hazaribagh, District-Hazaribagh, Jharkhand.

346. Ajay Prasad Yadav, aged about 28 years, Son of Subhash Yadav, Resident of Ward No. 3, Panchayat-Aragaro, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

347. Vikash Yadav, aged about 28 years, Son of Gajo Yadav, Resident of Village-Durginiya, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

348. Rakesh Ranjan, aged about 36 years, Son of Ramdhin Saw, Resident of village- Near- Kali Mandir, Lal Banglo, Kali Mela, P.O.- Lohandi, P.S.- Chouparan, District- Hazaribagh, Jharkhand.

349. Trivishtap Singh, aged about 27 years, Son of Priyavert Singh, Resident of Village & P.O.-Rendayal Goojar P.O.-Rendayal, P.S.-Wazirpur, District-Sawai Madhopur, Rajasthan.

350. Haradhan Bhumij, aged about 36 years, Son of Maheshwar Bhumij, Resident of H. No. 46, Village-Kedo, P.O.-Narwapahar, P.S.-Sundarnagar, District-East Singhbhum, Jharkhand.

351. Pradeep Ram, aged about 37 years, Son of Budhan Ram, Resident of P.O.-Palheya, Puruipalhea, P.S.-Satbarwa District-Latehar, Jharkhand.

352. Birbal Kushwaha, aged about 37 years, Son of Santoshi Mahto, Resident of Village-Jamua, P.O.-Jamui, P.S.-Nagar Untari, District-Garhwa, Jharkhand.

353. Kundan Kumar, aged about 32 years, Son of Ashok Kumar, Resident of Village & P.O.-Surangapur, P.S. & District-Jehanabad, Bihar.

354. Shiv Charan Lohra, aged about 39 years, Son of Ledwa Lohra, Resident of Village & P.O.-Makoli, P.S.-Chandrapura, District-Bokaro, Jharkhand.

355. Manish Kumar, aged about 32 years, Son of Rajkumar Mehta, Resident of Village-Chiraiyantar, P.O.-Fakharpur, P.S.-Arwal, District-Arwal, Bihar.

356. Anupam Vinay Surin, aged about 39 years, Son of Late Arial Basant Surin, Resident of Village-Kadma, P.O. & P.S.+ District-Khunti, Jharkhand.

357. Avinash Kumar, aged about 38 years, Son of Yugal Kishor Pandit, Resident of Village-Manikpur, P.O.-Bhagaiya, P.S.-Meharma, District-Godda, Jharkhand.

358. Anoj Munda, aged about 40 years, Son of Late Basid Munda, Resident of Lepsar, P.O.-Choreya, P.S.-Chanho, District-Ranchi, Jharkhand.

359. Prerana Kumari, aged about 36 years, Daughter of Ramsewak Verma, Resident of Village-Gundri, P.O-Arkhangu, P.S.-Dhanwar, District-Ranchi, Jharkhand.

360. Yogesh Kumar Mandal, aged about 38 years, Son of Ram Pravesh Mandal, Resident of Village-Kishanprasad, P.O.-Rampur, P.S.-Sahibganj (Muffasil), District-Sahibganj, Jharkhand.

361. Kumari Sangeeta Murmu, aged about 32 years, Daughter of Sugda Murmu, Resident of Village-Meria House No. 81 A, P.O. & P.S.-Musabani, District-East Singhbhum, Jharkhand.

362. Akash Kerketta, aged about 36 years, Son of Mangal Kerketta, Resident of Kumhar Toli, Bari Bazar, Chaibasa, P.O. & P.S.-Chaibasa, District-West Singhbhum, Jharkhand.

363. Anshuman Kumar, aged about 36 years, Son of Avadhesh Kumar Singh, Resident of Village & P.O.-Moktama, P.S. & District-Chatra, Jharkhand.

364. Deepshikha Mahto, aged about 35 years, Daughter of Tilak Dhari Mahto, Resident of Village-Chanho, P.O.-Uchaghana, P.S.-Bishnugarh, District-Hazaribagh, Jharkhand.

..... Petitioner (s)

Versus

1. State of Jharkhand through Chief Secretary, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.

2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. –Dhurwa, Ranchi, Jharkhand.

3. Jharkhand Staff Selection Commission through its Secretary, having its office at Kalinagar, Chaibagan Gali, Namkum, P.O. & P.S.-Namkum, Ranchi, Jharkhand.

..... Respondent(s)

With

W.P.(S) No. 7133 of 2026

.....

1. Rojlin Shweta Tigga, aged about 32 years, Daughter of Robert Tigga, Resident of Near St. Kuldeep High School Harmu, P.O.-Harmu, P.S.-Argora, District-Ranchi, Jharkhand.

2. Mabel Ayesha A Kujur, aged about 29 years, Daughter of Sanjay Kujur, Resident of Christ Nagar, Beside Ramzan Colony, Kantatoli, P.O-G.P.O., P.S-Lalpur, District-Ranchi, Jharkhand.

3. Akash Sirka, aged about 31 years, Son of Harihar Singh Sirka, Resident of Village-Tangar Tirilpee, P.O. & P.S-Kumardungi, District-West Singhbhum, Jharkhand.

4. Abhinay Kumar, aged about 27 years, Son of Damodar Prasad, Resident of Village-Mandramo, P.O-Mandramo, P.S.-Suriya, District-Giridih, Jharkhand.

5. Sumit Kumar Singh, aged about 30 years, Son of Mahesh Prasad Singh, Resident of Village—Mahuda, P.O.-Silphore, P.S.-Pindrajora, District-Bokaro, Jharkhand.

6. Nitir Surin, aged about 37 years, Son of Nicholas Surin, Resident of Village-Prem Nagar Heasg, Road No. 06, P.O-Hatia, P.S.-Hatia, District-Ranchi, Jharkhand.

7. Ashim Sanatan Minz, aged about 32 years, Son of Jairam Minz, Resident of Bank Colony, Dunduria, Gumla, P.O. & P.S.+ District-Gumla, Jharkhand.

8. Abhijeet Kumar, aged about 31 years, Son of Pradeep Kumar Rajak, Resident of L.I.C. Colony, Gidhni Road, P.O.-Dumka, P.S.-Dumka Town, District-Dumka, Jharkhand.

9. Anugrah Lakra, aged about 34 years, Son of James Lakra, Resident of Village-Barnda, P.O.-Pabeya, P.S.-Bharno, District-Gumla, Jharkhand.

10. Sanjay Kumar Sharma, aged about 26 years, Son of Mahadeo Prasad Sharma, Resident of Village & P.O.-Kumirdoba, P.S.-Chandankiary, District-Bokaro, Jharkhand.

11. Kunti Rani, aged about 32 years, Daughter of Shankar Oraon, Resident of Village-Nadi Toli, P.O.-Asni, P.S.-Gumla, District-Gumla, Jharkhand.

12. Sanjeev Kumar, aged about 28 years, Son of Basdev Mahato, Resident of Village -Bara, P.O.-Marangloiya, P.S.-Balumath, District-Latehar, Jharkhand.

13. Amar Kumar Sahu, aged about 29 years, Son of Ashok Sahu, Resident of Village-Jawahar Nagar, Bhurkunda, P.O. & P.S.-Bhurkunda, District-Ramgarh, Jharkhand.

14. Abhimanyu Kumar Das, aged about 27 years, Son of Bisheshwar Das, P.O.-Makatpur, P.S.-Jainagar, District-Koderma, Jharkhand.

15. Kundan Kumar Parhi, aged about 28 years, Son of Sunil Parhi, Resident of Village-Silafari, P.O-Larta, P.S.-Karra, District-Khunti, Jharkhand.

16. Shweta Rani Swansi, aged about 27 years, Daughter of Upendra Narayan Swansi, Resident of Village-Lupughatu, P.O. & P.S.-Arki, District-Khunti, Jharkhand.

17. Praween Oraon, aged about 32 years, Son of Tewra Oraon, Resident of Village-Nijma Baghrai Toli, P.O.& P.S.-Puso, District-Gumla, Jharkhand.

18. Mithun Kumar Das, aged about 31 years, Son of Lalo Das, Resident of Village-Rangamati, P.O.-Isri Bazar, P.S & District-Giridih, Jharkhand.

19. Praveen Kumar, aged about 27 years, Son of Ramgati Ram, Resident of Village-Pachmo, P.O.-Sangbar, P.S.-Lesliganj, District-Palamu, Jharkhand.

20. Akanksha Kumari, aged about 25 years, Daughter of Raja Prithwi Nath, Resident of 243, Bajrangi Chowk, Boddom

Bazar, P.O.-Hazaribagh, P.S.-Sadar Hazaribagh, District-Hazaribagh, Jharkhand.

21. Vivek Kumar Ravi, aged about 31 years, Son of Charku Ram, Resident of Dangra Toli, P.O.-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

22. Manish Kumar Sahu, aged about 30 years, Son of Satyanand Sahu, Resident of Village-Asarhiya, P.O.-Karni, P.S.-Itkhori, District-Chatra, Jharkhand.

23. Ravi Ranjan, aged about 34 years, Son of Shankar Ravidas, Resident of Village-Nawadih, P.O.-Karni, P.S.-Itkhori, District-Chatra, Jharkhand.

24. Anand Kumar, aged about 29 years, Son of Mahendra Nath Ram, Resident of Village-Arari, P.O.-Janta, P.S.-Birni, District-Giridhi, Jharkhand.

25. Aman Kumar Ujjain, aged about Nityalal Kumar, Resident of Maa Vatika, Adarsh Nagar, Vikash Nagar, Road No. 9, Singhmore, Hatia, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.

26. Prashant Oraon, aged about 29 years, Son of Bandi Oraon, Resident of Soso More Shiv Nagar, P.O. & P.S.+ District-Gumla, Jharkhand.

27. Vishal Kongari, aged about 26 years, Son of Koche Kongari, Resident of Village-Manhatu, P.O.-Khatanga, P.S.-Rania, District-Ranchi, Jharkhand.

28. Ajay Toppo, aged about 33 years, Son of Jago Toppo, Resident of Village-Bara Ghaghra, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

29. Saurabh Abhijit Topno, aged about 35 years, Son of Ranjan Kumar Topno, Resident of Village & P.O.-Shahpur, P.S.-Chainpur, District-Palamu, Jharkhand.

30. Mukesh Kumar, aged about 28 years, Son of Prayag Yadav, Resident of Village-Bharouna, P.O.-Doranda, P.S.-Dhanwar, District-Giridih, Jharkhand.

31. Ujjwal Lakra, aged about 28 years, Son of Ajay Lakra, Resident of Village-Hario, Torar, P.O.-Shila, P.S.-Simiria, District-Chatra, Jharkhand.

32. Aman Micheal Purty, aged about 33 years, Son of Devendra Purty, Resident of Village-Guira, P.O.-Bara Guira, P.S.-Chaibasa, District-West Singhbhum, Jharkhand.

33. Ganeshwar Manjhi, aged about 33 years, Son of Sita Ram Manjhi, Resident of Village-Mandladih, P.O.-Ghatiyali, P.S.-Pindrajora, District-Bokaro, Jharkhand.

34. Krishna Hembrom, aged about 33 years, Son of Gomeya Hemrom, Resident of Village-Unchibita, P.O. & P.S.-Unchibita, District-West Singhbhum, Jharkhand.

35. Asha Kiran Kerketta, aged about 28 years, Daughter of Albish Kerketta, Resident of Village-Karkatta, P.O.-Raja Ulhatu, P.S.-Namkum, District-Ranchi, Jharkhand.

36. Stanislaus Sanga, aged about 33 years, Son of William Sanga, Resident of Village-Katamkuku, Mahuwa Toli, P.O.-Lodhma, P.S.-Karra, District-Khunti, Jharkhand.

37. Pannalal Yadav, aged about 31 years, Son of Karu Yadav, Resident of Village & P.O.-Kanko, P.S.-Jainagar, District-Koderma, Jharkhand.

38. Santu Kumar Yadav, aged about 28 years, Son of Mahadev Yadav, Resident of Chamgudo Khurd, P.O.-Gumo Barwadih, P.S.-Jainagar, District-Koderma Jharkhand.

39. Siddhant Kumar, aged about 31 years, Son of Yamuna Singh, Resident of Village-Chetma, P.O.-Rankikala, P.S.-Satbarwa, District-Palamu, Jharkhand.

40. Kaushal Kumar Paswan, aged about 35 years, Son of Rajendra Kumar Paswan, Resident of Village + P.O.-Dhangada, P.S.-Tandwa, District-Chatra, Jharkhand.

41. Krishna Kumar Rajak, aged about 30 years, Son of Prakash Rajak, Resident of Village-Marudih, P.O.-Mandro, P.S.-Deori, District-Giridih, Jharkhand.

42. Kavita Kiran Minj, aged about 32 years, Daughter of Obed Minj, Resident of Village-Munda Dhawarh, P.O-Khalari, P.S.-Mccluskiganj, District-Ranchi, Jharkhand.

43. Sanjay Kumar Soren, aged about 27 years, Son of Shivlal Soren, Resident of Amravati Colony, Gosaintola, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

44. Kumari Varsha Rani, aged about 30 years, Care of Umashankar Verma, Resident of Village-Chiknadih, P.O.-Chiknadih, P.S.-Hirodih, District-Giridih, Jharkhand.

45. Rajesh Kumar Roy, aged about 30 years, Son of Dhaneshwer Roy, Resident of Village-Dhanepura, P.O.-Taranakho, P.S.-Dhanwar, District-Giridih, Jharkhand.

46. Saddam Hussain, aged about 28 years, Son of Rojan Ansari, Resident of Village-Beko, P.O.-Naitand, P.S-Jainagar, District-Koderma, Jharkhand.

47. Ajay Kumar Munda, aged about 32 years, Son of Baleshwar Munda, Resident of at Barki Koiya, P.O.-Bariyatu, P.S.-Gola, District-Ramgarh, Jharkhand.

48. Kautilya Kumar, aged about 28 years, Son of Pradeep Kumar, Resident of Dalmia Campus, Daltonganj, P.O. & P.S.-Daltonganj, District-Palamau, Jharkhand.

49. Anup Kumar Sahu, aged about 31 years, Son of Ramu Sahu, Resident of Village-Jari, P.O.- Purio, P.S.-Thakurgaon, District-Ranchi, Jharkhand.

50. Amar Kumar Pandey, aged about 29 years, Son of Umesh Pandey, Resident of Village-Barhi Dih, Barhi, P.O.& P.S.-Barhi, District-Hazaribagh, Jharkhand.

51. Pritam Kumar Raj, aged about 30 years, Son of Moti Yadav, Resident of Village-Lakshampur, P.O.-Unta More, P.S.-Chatra, District-Chatra, Jharkhand.

52. Aditya Uraon, aged about 33 years, Son of Deonarayan Uraon, Resident of Dakshini Bara Lota, P.O.-G.L.A. Campus, P.S.-Daltonganj, District-Palamau, Jharkhand.

53. Rupesh Oraon, aged about 27 years, Son of Basu Oraon, Resident of Village-Andhrradih, P.O.-Totambi, P.S.-Ghaghra, District-Gumla, Jharkhand.

54. Navin Kumar Yadav, aged about 29 years, Son of Ram Jatan Yadav, Resident of Village-Mohanpur, P.O. & P.S-Kunda, District-Chatra, Jharkhand.

55. Vishal Kumar Sharma, aged about 30 years, Son of Dilip Kumar Sharma, Resident of Village-Dulmi, P.O.-Harlad Kander, P.S.-Rajrappa, District-Ramgarh, Jharkhand.

56. Piyush Kumar Pani, aged about 31 years, Son of Sushil Kumar Choubey, Resident of Village-Silghitali, P.O.-Chapri, P.S.-Bhawnathpur, District-Garhwa, Jharkhand.

57. Pappu Kumar Das, aged about 32 years, Son of Suresh Das, Resident of Village-Serua, P.O. & P.S.-Gawan, District-Giridih, Jharkhand.

58. Vandna Lakra, aged about 34 years, Daughter of Stanislas Lakra, Resident of Village-Kulukera, P.O.-Kulukerea, P.S. & District-Simdega, Jharkhand.

59. Vickey Tirkey, aged about 30 years, Son of Budhram Tirkey, Resident of Pundag, Koynar Toli, P.O.-Pundag, P.S.-Jagannathpur, District-Ranchi, Jharkhand.

60. Arun Yadav, aged about 28 years, Son of Damodar Yadav, Resident of Ward No. 2, Panchayat Kandrapdih, P.O.-Kanko, P.S.-Jainagar, District-Koderma, Jharkhand.

61. Munna Kumar Das, aged about 29 years, Son of Ramkishun Das, Resident of Village & P.O.-Karihari, P.S.-Hirodih, District-Giridih, Jharkhand.

62. Ajit Prajapati, aged about 30 years, Son of Mahesh Prajapati, Resident of Village & P.O.-Pabra, P.S.-Katkamsandi, District-Hazaribagh, Jharkhand.

63. Niraj Kumar Singh, aged about 31 years, Son of Alakhdeo Singh, Resident of Village & P.O. + P.S.-Chalkusha, District-Hazaribagh, Jharkhand.

64. Akshay Kumar, aged about 30 years, Son of Mahendra Prasad Mehta, Resident of Village & P.O.-Saraiya, P.S.- OP Padma District-Hazaribagh, Jharkhand.

65. Joy Tudu, aged about 34 years, Son of Emmanuel Tudu, Resident of Village- Bhalsungiya, P.O.-Rajdaha, P.S.-Dumka, District-Dumka, Jharkhand.

66. Ram Dayal Hansda, aged about 32 years, Son of Navin Chandra Hansda, Resident of Village & P.O.-Bansjori, P.S.-Sundarpahari, District-Godda, Jharkhand.

67. Aashik Ansari, aged about 27 years, Son of Barkat Ansari, Resident of Village-Khakhra, P.O.-Baraudi, P.S-Thakurgaon, District-Ranchi, Jharkhand.

68. Amit Kujur, aged about 33 years, Son of Gandura Kujur, Resident of Bara Ghaghra, Sirom Toli, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

69. Rohit Oraon, aged about 27 years, Son of Ashok Oraon, Resident of Bandhgari Dipatoli, P.O.-Bariyatu, P.S.-Sadar, District-Ranchi, Jharkhand.

70. Bablu Kumar Verma, aged about 25 years, Son of Ramdev Verma, Resident of Village-Beharadih, P.O.-Phuljhariya, P.S.-Ahilyapur, District-Giridih, Jharkhand.

71. Khushal Kumar Karmali, aged about 29 years, Son of Ruplal Karmali, Resident of at Barki Dundi, P.O.-Karma, P.S.-Mandu, District-Ramgarh, Jharkhand.

72. Sony Kumari, aged about 33 years, Daughter of Balchand Ram, Resident of Village-Ladi, P.O.-Bhadaninagar, P.S.-Patratu, District-Ramgarh, Jharkhand.

73. Kavi Ranjan Prasad, aged about 31 years, Son of Shiv Prasad Gupta, Resident of Village & P.O.-Toto, P.S. & District-Gumla, Jharkhand.

74. Suman Hembrom, aged about 31 years, Son of Rupa Hembrom, Resident of Village-Jitjora, P.O. & P.S.-Parwatpur, District-Giridih, Jharkhand.

75. Ajit Bhagat, aged about 31 years, Son of Naresh Bhagat, Resident of Village-Khatanga, P.O.-Naudiha, P.S.-Ghaghra, District-Gumla, Jharkhand.

76. Prakash Tirkey, aged about 35 years, Son of Basil Tirkey, Resident of Kumhariya Hanrwa Toli, P.O.-Karound, P.S. & District-Gumla, Jharkhand.

77. Bhushan Minz, aged about 32 years, Son of Jasu Joseph Minz, Resident of House No. 79, Village- Tan, P.O.-Jingi, P.S.-Kuru, District-Lohardaga, Jharkhand.

78. Md. Haseeb Ansari, aged about 31 years, Son of Jainul Abedeen, Resident of Village-Mohanpur, P.O.- Mohanpur, P.S.-Burmu, District-Ranchi, Jharkhand.

79. Arvind Kumar Lakra, aged about 28 years, Son of Ram Lakhan Oraon, Resident of Village-Jamunia Tand, Kharika P.O.-Dhangada, P.S.-Tandwa, District-Chatra, Jharkhand.

80. Khushboo Tirkey, aged about 29 years, Daughter of Sudhir Kumar Tirkey, Resident of Village—Chapu Toli, P.O.-Pundag, P.S.-Jagarnathpur, District-Ranchi, Jharkhand.

81. Ajay Kumar Bharti, aged about 33 years, Son of Doman Dhobi, Resident of Village-Gundri, P.O.-Arkhango, P.S.-Dhanwar, District-Giridih, Jharkhand.

82. Sunil Thakur, aged about 31 years, Son of Prameshwar Thakur, Resident of at Murukmanai Tand, P.O.-Murukmanai, P.S.-Markacho, District-Koderma, Jharkhand.

83. Upendra Yadav, aged about 28 years, Son of Mahendra Yadav, Resident of Village-Lengura, P.O.-Orkhar, P.S.-Dhanwar, District-Giridih, Jharkhand.

84. Satyaki Kumar Singh, aged about 30 years, Son of Jai Prakash Singh, Resident of Piska More, P.O.-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

85. Akshay Kumar Chore, aged about 32 years, Son of Jitan Chore, Resident of Village-Jangalpur, P.O.-Sirsiya, P.S.-Giridih, District-Giridih, Jharkhand.

86. Prince Priyadarshi, aged about 28 years, Son of Fani Prasad Singh, Resident of Village-Bajra, P.O.-Charki Dumri, P.S.-Narkopi, District-Ranchi, Jharkhand.

87. Chandra Shekhar Pandey, aged about 32 years, Son of Nityanand Pandey, Resident of Village-Manjhiyana, P.O. & P.S.-Pathrol, District-Deoghar, Jharkhand.

88. Neelam Kerketta, aged about 30 years, Daughter of Anand Munda, Resident of Lawadih Mahaveer Colony, Namkum, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

89. Maxima Kispotta, aged about 33 years, Daughter of Fuljence Kispotta, Resident of Village -Sisi Karam Toli, P.O-Srinagar, P.S. & District-Gumla, Jharkhand.

90. Alkemi Lakra, aged about 31 years, Daughter of Lalu Lakra, Resident of Village- Sahera, P.O-Tetri, P.S.-Namkum, District-Ranchi, Jharkhand.

91. Preeti Kumari, aged about 31 years, Daughter of Sudama Ram, Resident of Village-Turbunga, P.O & P.S.-Basia, Districct-Gumla, Jharkhand.

92. Ronald Ankit Tete, aged about 32 years, Son of Bijay Hendri Tete, Resident of Neharkit Kunj, Betel Marg, Gandhi Nagar, P.O. & P.S.-Kanke, District-Ranchi, Jharkhand.

93. Rohit Ranjan, aged about 33 years, Son of Arvind Kumar, Resident of H. No. 81, Sindhu Road 10 No. Basti, P.O.-Golmuri, P.S.-Sindhgora, District-East Singhbhum, Jharkhand.

94. Mamta Kumari, aged about 28 years, Daughter of Brahmdeo Prasad Sahu, Resident of Raja Chowk, Rajdhanwar, P.O. & P.S.-Rajdhanwar, District-Dhanbad, Jharkhand.

95. Rajat Lohra, aged about 31 years, Son of Karmu Lohra, Resident of Village-Chhota Khatanga, P.O. & P.S.-Toto, District-Gumla, Jharkhand.

96. Ashish Kumar Dubey, aged about 32 years, Son of Binay Kumar Dubey, Resident of Village-Tatra, P.O.-Tatra, P.S.-Rajpur, District-Chatra, Jharkhand.

97. Sajesh Mahato, aged about 33 years, Son of Banbhihari Mahato, Resident of Village-Udalkham P.O.-Amda, P.S.-Kharsawan, District-Seraikela-Kharsawan, Jharkhand.

98. Rajesh Kumar, aged about 30 years, Son of Girdhari Mahto, Resident of Village & P.O. + P.S.-Gorhar, District-Hazaribagh, Jharkhand.

99. Kiran Kumari, aged about 32 years, Daughter of Biresh Oraon, Resident of Village-Armalatdag, P.O-Dolaicha, P.S.-Lapung, District-Ranchi, Jharkhand.

100. Rohit Kumar, aged about 30 years, Son of Ravindra Singh, Resident of Village-Ranidih, P.O.-Khawa, P.S.-Giridih, District-Giridih, Jharkhand.

101. Babu Chand Pandit, aged about 32 years, Son of Nepal Pandit, Resident of at Asanbani, P.O.-Badatand, P.S.-Deoghar, District-Deoghar, Jharkhand.

102. Amit Mohan Yadav, aged about 26 years, Son of Jagat Bahadur Yadav, Resident of Village-Babhani, Bhujauta, P.O.-Gaura, P.S.-Mirzapur, District-Mirzapur, Uttar Pradesh.

103. Rajeev Kumar, aged about 28 years, Son of Raj Kishor Singh, Resident of Ward No. 12, Nagar Parishad, P.O. & P.S.+ District-Sheohar, Bihar.

104. Akleshwar Murmu, aged about 32 years, Son of Shibu Murmu, Resident of Village-Gopalpur, P.O.-Karon, P.S.-Chitra, District-Deoghar, Jharkhand.

105. Abhinandan Singh, aged about 29 years, Son of Shatrughan Singh, Resident of Near Lal Kothi, Samlapur, P.O Sahebganj, P.S.-Girwabari (O.P), District-Sahebganj, Jharkhand.

106. Madan Kumar, aged about 28 years, Son of Kedar Mahto, Resident of Village-Kapka, P.O.-Kapka, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

107. Bijay Kumar Sah, aged about 28 years, Son of Niranjan Sah, Resident of Village-Baliapatra, P.O.-Rolagram, P.S.-Maheshpur, District-Pakur, Jharkhand.

108. Akash Kumar, aged about 30 years, Son of Mangal Kumhar, Resident of Village-Nagarkila, P.O.-Sijua, P.S.-Tetulmari, District-Dhanbad, Jharkhand.

109. Manisha Kumari, aged about 32 years, Daughter of Sunil Kumar Pandit, Resident of Village-Barmasiya Poreyahat, P.O.-Barmasia, P.S.-Poreyahat, District-Godda, Jharkhand.

110. Manoj Kumar, aged about 25 years, Son of Gangeshwar Ram, Resident of Village-Piparkhad, P.O.-Kewal, P.S.-Kone, District-Sonbhadra, Uttar Pradesh.

111. Ajeet Kumar Das, aged about 26 years, Son of Mahipal Das, Resident of Village-Lerwa, P.O. & P.S.-Pathrol, District-Deoghar, Jharkhand.

112. Niranjan Kujur, aged about 28 years, Son of Deonath Kujur, Resident of Hurhuru, Patratu, P.O. -Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

113. Abhishek, aged about 26 years, Son of Vijay Shankar Prasad, Resident of Purana Bhojpur, P.O. & P.S.-Naya Bhojpur, District-Buxar, Bihar.

114. Raja Babu, aged about 28 years, Son of Gopal Ray, Resident of Bhadwar Baijnath Tola, P.O.-Bhadwar, P.S.-Chandi, District-Bhojpur, Bihar.

115. Pradeep Kumar Mandal, aged about 31 years, Son of Munna Mandal, Resident of Village-Kodadih, P.O.-Chunglo, P.S.-Jamua, District-Giridih, Jharkhand.

116. Tushar Singh, aged about 29 years, Son of Chitranjan Singh, Resident of Village & P.S.-Hosir, P.S.-Gomia, District-Bokaro, Jharkhand.

117. Kiran Suleman Murmu, aged about 31 years, Son of Daniel Murmu, Resident of Village -Mahadevpur, P.O.-Narottampur, P.S. & District-Pakur, Jharkhand.

118. Amit Kumar, aged about 30 years, Son of Rajendra Modi, Resident of Village -Simradhab, P.O.-Palonjia, P.S.-Birni, District-Giridih, Jharkhand.

119. Mukesh Kumar, aged about 32 years, Son of Pancham Mandal, Resident of Village-Bhatdiha, P.O.-Godda, P.S. & District-Godda, Jharkhand.

120. Surendra Kumar, aged about 31 years, Son of Tapeshwar Saw, Resident of Napokhurd, P.O.-Gosain Baliya, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

121. Subham Raj, aged about 27 years, Son of Raghubir Singh, Resident of Kharanja Road, Near Paal Sahab, New Mainpura, P.O, & P.S.-Danapur, District-Patna, Bihar.

122. Pratik Horo, aged about 32 years, Son of Jidan Jaipal Horo, Resident of Chalungi, Kewat Toli, P.O.-Govindpur, P.S>-Lapung, District-Ranchi, Jharkhand.

123. Saurabh Kumar, aged about 28 years, Son of Lalbahadur Singh, Resident of Village-Sembhua, P.O.-Teri, P.S.-Mehandia, District-Arwal, Bihar.

124. Saundarya Sagar, aged about 28 years, Son of Sanjay Prasad Verma, Resident of Village-Dhirosinga, P.O.-Remba, P.S.-Hirodih, District-Giridih, Jharkhand.

125. Balmukund Das, aged about 32 years, Son of Janki Ram, Resident of at Chidri, P.O.-Konardam, P.S.-Gomia, District-Bokaro, Jharkhand.

126. Shivshakti Kumar, aged about 31 years, Son of Jageshwar Prasad Yadav, Resident of Village-Bhuwaldih, P.O.-Makatpur, P.S.-Jainagar, District-Koderma, Jharkhand.

127. Archana Kumari, aged about 27 years, Daughter of Manoj Mahto, Resident of Village & P.O.+ P.S.-Pithauriya, District-Ranchi, Jharkhand.

128. Ujjwal Kumar, aged about 28 years, Son of Murari Mishra, Resident of Village-Kudlonga, P.O.-Saradhu, P.S.-Tandwa, District-Chatra, Jharkhand.

129. Lakshmi Kumari, aged about 31 years, Daughter of Late Rohit Munda, Resident of Karkatta Basti, Khalari, P.O. & P.S.-Khalari, District-Ranchi, Jharkhand.

130. Chandan Kumar Yadav, aged about 31 years, Son of Ramnarayan Yadav, Resident of Village-Bhuwaldih, P.O.-Makatpur, P.S.-Jainagar, District-Koderma, Jharkhand.

131. Ravi Kumar, aged about 29 years, Son of Kapil Prasad Yadav, Resident of Village-Sihas, P.O. & P.S.-Satgawan, District-Koderma, Jharkhand.

132. Manoj Kumar Sah, aged about 32 years, Son of Rameshawer Sah, Resident of Village-Chasgama, P.O.-Telo, P.S.-Borio, District-Sahibganj, Jharkhand.

133. Dheeraj Kumar Gupta, aged about 29 years, Son of Sanjeet Ram, Resident of Village-Budhudih, P.O.-Budhudih, P.S.-Ahihlapur, District-Giridih, Jharkhand.

134. Dhiraj Kumar, aged about 25 years, Son of Laljit Rajak, Resident of at Pandanakal, P.O.-Bangrakala, P.S.-Birani, District-Giridih, Jharkhand.

135. Gaurav Kumar, aged about 29 years, Son of Ritlal Saw, Resident of Village-Girhi, P.O.-Girhi, P.S. & District-Hazaribagh, Jharkhand.

136. Ashok Swankar, aged about 30 years, Son of Rameshwar Shonar, Resident of S-470, Village-Barwadih, P.O.-Sankh, P.S.& District-Giridih, Jharkhand.

137. Jamila Khatun, aged about 26 years, Daughter of Rakib Ansari, Resident of Village-Tetariya Saleadih, Panchayat – Tetaria, P.O.-Gando, P.S.-Birni, District-Giridih, Jharkhand.

138. Dewashish Mahto, aged about 25 years, Son of Angad Kumar Mahto, Resident of Village-Undhan, P.O.-Rajkera, P.S.-Manoharpur, District-West Singhbhum, Jharkhand.

139. Baleshwar Kumar Gupta, aged about 31 years, Son of Krishna Saw, Resident of Village & P.O.-Nawadih, P.S.-Mccluskieganj, District-Ranchi, Jharkhand.

140. Vikash Kumar Yadav, aged about 28 years, Son of Shivkumar Yadav, Resident of Village-Kothila, P.O.-Halka, P.S.-Hariharganj, District-Palamu, Jharkhand.

141. Ajeet Kumar, aged about 31 years, Son of Bhola Singh, Resident of Village-Birai, Daudnagar, P.O. & P.S.-Daudnagar, District-Aurangabad, Bihar.

142. Abhijeet Kumar Roy, aged about 28 years, Son of Jagat Prasad Roy, Resident of Dhandabra Side Kura alias Kuradi, P.O. & P.S.-Chas, District-Bokaro, Jharkhand.

143. Sweta Murmu, aged about 27 years, Daughter of Ramesh Murmu, Resident of Village-Kordaha, P.O.-Dighi, P.S.-Saraiyahat, District-Dumka, Jharkhand.

144. Phooldeo Oraon, aged about 33 years, Son of Ghanshyam Oraon, Resident of Village – Barisa, P.O.-Asna, P.S. & District-Gumla, Jharkhand.

145. Arun Kumar, aged about 31 years, Son of Rameshwar Yadav, Resident of Village-Gaipahari, P.O.-Berokala, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

146. Rahul Kumar, aged about 28 years, Son of Anil Kumar Singh, Resident of Ward No. 04, Noora Police Colony, Hazaribagh, P.O.-Hazaribag, P.S.-Sadar, District-Hazaribagh, Jharkhand.

147. Abhishek Kumar, aged about 29 years, Son of Arvind Kumar, Resident of Village-Kalinagar, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

148. Jitendra Kumar, aged about 28 years, Son of Sahadev Yadav, Resident of Village-Amauna, P.O. & P.S.-Kunda, District-Chatra, Jharkhand.

149. Dharmendra Kumar Paswan, aged about 31 years, Son of Manoj Paswan, Resident of Village-Titlangi, P.O.-Loharsi, P.S.-Pipratand, District-Palamu, Jharkhand.

150. Anil Kumar Chaudhary, aged about 32 years, Son of Bramdew Chaudhary, Resident of Chhaparadaga, P.O.-Bhikhahi, P.S.-Danda, District-Garhwa, Jharkhand.

151. Sonu Vishwakrma, aged about 31 years, Son of Suresh Vishwakrma, Resident of Village-Ratanadih, P.O.-Koiridih, P.S.-Suriya, District-Giridih, Jharkhand.

152. Pankaj Kumar Singh, aged about 28 years, Son of Ishwari Singh, Resident of Village-Khanwa, P.O.-Rajwadih, P.S.-Medininagar, District-Palamau, Jharkhand.

153. Binay Prasad Soni, aged about 31 years, Son of Suraj Sahu, Resident of Village & P.O.-Bijulia, P.S.-Ratu, District-Ranchi, Jharkhand.

154. Ashok Kumar, aged about 28 years, Son of Jageshar Yadav, Resident of Village-Keri, P.O.-Murpa, P.S.-Balumath, District-Latehar, Jharkhand.

155. Md. Anish Ansari, aged about 31 years, Son of Md. Mustafa Ansari, Resident of Village-Chorha, P.O. & P.S.-Mayurhand, District-Chatra, Jharkhand.

156. Sunny Singh, aged about 29 years, Son of Pradeep Singh, Resident of Village-Kalimanda, Domchannch, P.O. & P.S.-Domchanch, District-Koderma, Jharkhand.

157. Harsh Tiwary, aged about 28 years, Son of Satyendra Nath Tiwary, Resident of Braman Tola, Village-Baralota, P.S-Baralota, P.S.-Medininagar, District-Palamu, Jharkhand.

158. Amar Kumar, aged about 28 years, Son of Rajkumar Saw, Resident of Village-Markodih, P.O.-Dabri, P.S.-Birni, District-Giridih, Jharkhand.

159. Minakshi Kudada, aged about 31 years, Daughter of Turam Kudada, Resident of Baduri (Bainatu), P.o.-Nakahasa, P.S.-Muffasil Chaibasa, District-West Singhbhum, Jharkhand.

160. Raju Kumar, aged about 26 years, Son of Yogendra Prasad, Resident of Village-Loharsi, P.O.-Loharsi, P.S.-Pipratand, District-Palamu, Jharkhand.

161. Ranvijay Bos, aged about 31 years, Son of Devendra Kumar Mehta, Resident of Village & P.O.-Dipauwa, P.S.-Nawajaypur, District-Palamu, Jharkhand.

162. Law Kumar Kushwaha, aged about 32 years, Son of Ashok Kumar Kushwaha, Resident of 31 Village-Darudih, P.O. & P.S.-Lesliganj, District-Palamu, Jharkhand.

163. Goutam Kumar, aged about 31 years, Son of Suresh Kumar Singh, Resident of Village-Parsiya, P.O-Suriya, P.S.-Suriya, District-Giridih, Jharkhand.

164. Ankit Anand, aged about 30 years, Son of Sudhir Prasad Singh, Resident of H. No. 42, Village-Belgai, P.O.-Adwara, P.S.-Bagodar, District-Giridih, Jharkhand.

165. Mukesh Kumar Rajak, aged about 26 years, Son of Suresh Rajak, Resident of Village-Kandaber, P.O.-Kandaber, P.S.-Keredari, District-Hazaribagh, Jharkhand.

166. Raj Kumar, aged about 29 years, Son of Mahendra Prasad Chaurasiya, Resident of Village-Nagwa, P.O.-Narsinghpur Pathra, P.S.-Chainpur, District-Palamu, Jharkhand.

167. Sudhanshu Ranjan, aged about 29 years, Son of Naresh Kumar Sahu, Resident of Village-Beltu, P.O.-Kandaber, P.S.-Keredari, District-Hazaribagh, Jharkhand.

168. Rupesh Kumar, aged about 30 years, Son of Nawal Kishor Singh, Resident of Village – Nawadih, P.O.-Khadhaiya, P.S.-Tandwa, District-Chatra, Jharkhand.

169. Prabhakar Kumar, aged about 30 years, Son of Kamakhya Narayan Singh, Resident of Bhawani Nagar, Hesag, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.

170. Piyush Kumar, aged about 24 years, Son of Shambhu Nath Singh, Resident of Village-Bukru, P.O.-Changada, P.S.-Tandwa, District-Chatra, Jharkhand.

171. Sudhir Kumar Rajak, aged about 28 years, Son of Brinda Rajak, Resident of Village-Dasrodih, P.O.-Barotand, P.S.-Dhanwar, District-Giridih, Jharkhand.

172. Rinku Kumar Saw, aged about 31 years, Son of Binod Saw, Resident of Village- Dharampur, P.O-Khambhawa, P.S.-Tatijharia, District-Hazaribagh, Jharkhand.

173. Krishna Kumar, aged about 30 years, Son of Krishna Ballabh Prasad, Resident of Village-Milkipar, P.O.-Ekangar Dih, P.S.-Ekangersarai, District-Nalanda, Bihar.

174. Sudhir Kumar Sahu, aged about 31 years, Son of Suksaran Sahu, Resident of Village-Parba, P.O.-Sukhajharia, P.S.-Jaldega, District-Simdega, Jharkhand.

175. Shilpa Tiwari, aged about 26 years, Daughter of Sanjay Kumar Tiwari, Resident of Village-Kumani, P.O.-Saltua, P.S.-Chainpur, District-Palamau, Jharkhand.

176. Mrityunjay Kumar Bauri, aged about 32 years, Son of Anath Bandhu Bauri, Resident of Village & P.O. +P.S.-Chandankiyari, District-Bokaro, Jharkhand.

177. Mukesh Kumar Oraon, aged about 28 years, Son of Krishna Oraon, Resident of Village-Pertol, P.O.-Sugnu, P.S.-Khelgaon, District-Ranchi, Jharkhand.

178. Ganesh Pandit, aged about 29 years, Son of Basudeo Pandit, Resident of at Purnanagar, P.O. & P.S.-Koderma, District-Koderma, Jharkhand.

179. Dilip Raj, aged about 29 years, Son of Sukdeo Yadav, Resident of Village-Durgodih, P.O.-Janta Jaridih, P.S-Birni, District-Giridih, Jharkhand.

180. Shambhu Mahto, aged about 30 years, Son of Kailash Mahto, Resident of Village-Sijua, P.O.-Karmakand, P.S.-Dugda, District-Bokaro, Jharkhand.

181. Shilpi Kumari, aged about 31 years, Daughter of Vijay Kumar Singh, Resident of Village & P.O. + P.S.-Manjhiaon, District-Garhwa, Jharkhand.

182. Md. Danish aged about 30 years, Son of Md. Mumtaj Alam, Resident of Risaldar Nagar, Doranda, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

183. Rohit Kumar Yadav, aged about 29 years, Son of Ramchandar Yadav, Resident of at Markacho, P.O. & P.S.-Markacho, District-Koderma, Jharkhand.

184. Sandeep Yadav, aged about 29 years, Son of Upendra Yadav, Resident of Village-Chondhitand, P.O.-Orkhar, P.S.-Raj Dhanwar, District-Giridih, Jharkhand.

185. Kashish Kumari, aged about 27 years, Care of Dashrath Prasad Sahu, Resident of Gram Bandu, P.O. & P.S.-Lawalong, District-Chatra, Jharkhand.

186. Durga Das, aged about 32 years, Son of Laxman Das, Resident of Village-Narayanpur, P.O. & P.S.-Jasidih, District-Deoghar, Jharkhand.

187. Ratnesh Kumar, aged about 28 years, Son of Bimal Kumar, Resident of H. No. 11, Road No.1, New Kashidih, Sakchi, P.O. & P.S.-Sakchi, District-East Singhbhum, Jharkhand.

188. Nehru Kumar Das, aged about 31 years, Son of Dilchand Kumar Das, Resident of at Chandaul, P.O.& P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

189. Samir Ranjan Pradhan, aged about 26 years, Son of Sushen Pradhan, Resident of Second Floor, Maa Tarini Building Main Road, Chota Gamharia, P.O. & P.S.-Gamharia, District-Seraikela-Kharsawan, Jharkhand.

190. Niraj Kumar Singh, aged about 30 years, Son of Yogendra PD Singh, Resident of Village & P.O.-Parsiya, P.S-Sariya, District-Giridih, Jharkhand.

191. Mukesh Oraon, aged about 32 years, Son of Fagu Oraon, Resident of Village-Bhakuwadih, P.O & P.S.-Bundu, District-Ranchi, Jharkhand.

192. Ranjeet Kachhap, aged about 32 years, Son of Santosh Kachhap, Resident of Village-Nayatoli, Simaliya, P.O.-Simaliya, P.S.-Ratu, District-Ranchi, Jharkhand.

193. Shubham Snehil, aged about 29 years, Son of Shashi Kumar Singh, Resident of Village & P.O.-Darha, P.S.-Bariyatu, District-Latehar, Jharkhand.

194. Santosh Kumar, aged about 29 years, Son of Ram Tahal Mahto, Resident of Village & P.O. + P.S.-Gorhar, District-Hazaribagh, Jharkhand.

195. Anil Kumar Yadav, aged about 29 years, Son of Jagarnath Yadav, Resident of Village-Badwar, P.O. & P.S.-Daru, District-Hazaribagh, Jharkhand.

196. Dinesh Yadav, aged about 28 years, Son of Ramdeo Yadav, Resident of Village-Dapok, P.O.-Chuglamo, P.S.-Barhi, District-Hazaribagh, Jharkhand.

197. Niwash Kumar, aged about 29 years, Son of Ramdeo Yadav, Resident of Village & P.O.-Orkhar, P.S.-Dhanwar, District-Giridih, Jharkhand.

198. Amit Kumar Tiwari, aged about 28 years, Son of Ram Ashish Tiwari, Resident of Power House Road, Chutia, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

199. Raghunandan Kumar, aged about 26 years, Son of Basudeo Prajapati, Resident of Village-Bharajo, P.O.-Jharpo, P.S.-Tatijhariya, District-Hazaribagh, Jharkhand.

200. Samuel Murmu, aged about 32 years, Son of Ishwarlal Murmu, Resident of Kharabari, P.O.-Kairadih, P.S.-Poreyahat, Districtc-Godda, Jharkhand.

201. Amardeep Murmu, aged about 35 years, Son of Sanatan Murmu, Resident of Village-Bhagha, P.O. & P.S.-Mihijam, District-Jamtara, Jharkhand.

202. Chiranjivi Kumar, aged about 28 years, Son of Aatvari Saw, Resident of Village-Saradarodih, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

203. Dewbrat Prasad, aged about 30 years, Son of Birendra Prasad, Resident of Village & P.O.-Sundipur, P.S.-Kandi, District-Garhwa, Jharkhand.

204. Ritik Rishab, aged about 26 years, Son of Rajesh Kumar Sinha, Resident of Murli Bagicha, P.O. & P.S. + District-Gumla, Jharkhand.

205. Mithlesh Kumar Yadav, aged about 30 years, Son of Mahendra Yadav, Resident of Mohalla-Nagawan, P.O. & P.S.+ District-Chatra, Jharkhand.

206. Vikash Kumar Sahu, aged about 31 years, Son of Mahavir Sahu, Resident of Village-Jhagrahibad, P.O.-Karmatand, P.S.-Dugda, Distirct-Bokaro, Jharkhand.

207. Ritesh Kumar Pandey, aged about 30 years, Son of Anil Kumar Pandey, Resident of Village-Unchri, P.O-Harigwan, P.S.-Garhwa, District-Garhwa, Jharkhand.

208. Anil Singh, aged about 24 years, Son of Samarjeet Singh, Resident of Village – Khetko, P.O.-Nagri, P.S.-Nimiyaghat, District-Giridih, Jharkhand.

209. Manilal Murmu, aged about 30 years, Son of Rasilal Murmu, Resident of Village-Khorimahua (Bhikhmadih), P.O. & P.S.-Gandey, District-Giridih, Jharkhand.

210. Prakash Kumar, aged about 27 years, Son of Dinesh Prasad Mehata, Resident of Village-Girhi, P.O. & P.S.-Ichak, District-Hazaribagh, Jharkhand.

211. Nitesh Kumar, aged about 26 years, Son of Ramdeo Yadav, Resident of Village-Purhara, P.O.-Rasoiya Dhamna, P.S.-Barhi, District-Hazaribagh, Jharkhand.

212. Ajay Kumar, aged about 26 years, Son of Mahendra Mahto, Resident of Village-Bedam, P.O.-Bedam, P.S.-Tatijhariya, District-Hazaribagh, Jharkhand.

213. Shashikant Mehta, aged about 29 years, Son of Sahadeo Prasad Mehta, Resident of Village-Churchu, P.O.-Ichak, P.S.-Sadar, District-Hazaribagh, Jharkhand.

214. Abhishek Kumar Das, aged about 25 years, Son of Vijay Ram, Resident of Village-Kurha, P.O. & P.S.-Ichak, District-Hazaribagh, Jharkhand.

215. Rohit Kumar, aged about 28 years, Son of Duryodhan Prasad Sahu, Resident of Village-Patratoli, P.O.-Nawagarh, P.S.-Raidih, District-Gumla, Jharkhand.

216. Rakesh Kumar, aged about 30 years, Son of Krishna Kumar Gupta, Resident of Village-Baghmara, P.O. & P.S.-Baghmara, District-Dhanbad, Jharkhand.

217. Manohar Rajak, aged about 32 years, Son of Jaykumar Rajak, Resident of Village-Marudih, P.O.-Mandro, P.S.-Deori, District-Giridih, Jharkhand.

218. Anup Baskey, aged about 29 years, Son of Sahdev Baskey, Resident of Village-Gobardha, P.O.-Jordag, P.S.-Churchu, District-Hazaribagh, Jharkhand.

219. Satish Kumar, aged about 27 years, Son of Surendra Swarnkar, Resident of Ward No. 01, P.O.-Kheshmi, P.S.-Markacho, Devipur, District-Koderma, Jharkhand.

220. Satish Thakur, aged about 31 years, Son of Rameshwar Thakur, Resident of Village & P.O.-Jarwa, P.S.-Charhi, District-Hazaribagh, Jharkhand.

221. Manjeet Kumar Bauri, aged about 30 years, Son of Rohan Bauri, Resident of Bandhdih, Katras, P.O.-Bhelatand, P.S.-Katrasgarh, District-Dhanbad, Jharkhand.

222. Pankaj Kumar Ram, aged about 31 years, Son of Jag Narayan Ram, Resident of Village & P.O.-Salga, P.S.-Keredari, District-Hazaribagh, Jharkhand.

223. Mahendra Singh Munda, aged about 31 years, Son of Sukhlal Singh Munda, Resident of Village & P.O. + P.S.-Bharno, District-Gumla, Jharkhand.

224. Santosh Kumar Saw, aged about 30 years, Son of Duvan Saw, Resident of Village-Hethgada Barkagaon, P.O. & P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

225. Ankit Kumar, aged about 31 years, Son of Chandra Shekhar Kumar Thakur, Resident of at 114, Ganesh Lal Lane, Lalpur, P.O. & P.S.-Lalpur, District-Ranchi, Jharkhand.\

226. Kumari Sumit, aged about 32 years, Daughter of Vijay Singh Soy, Resident of Basargarh, Ancillary Chowk, Hatia, Tupudana, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.

227. Sunila Toppo, aged about 29 years, Daughter of Durga Bhagat, Resident of Village-Mari Darmi Toli, P.O.-Koysara, P.S.-Lapung, District-Ranchi, Jharkhand.

228. Shanti Beck, aged about 26 years, Daughter of Etwa Oraon, Resident of Village-Totambi, P.O.-Nagra, P.S.-Mandar, District-Ranchi, Jharkhand.

229. Rampyari Kumari, aged about 28 years, Daughter of Jethu Nageshia, Resident of Village-Pakhar Sarna Path, P.O.-Tisiya, P.S.-Kisko, District-Lohardaga, Jharkhand.

230. Anjali Kumari, aged about 28 years, Daughter of Sarvesh Kumar Sah, Resident of Sahdeo Nagar, Hehal, P.O.-Hehal, P.S.-Sukhdeonagar, District-Ranchi, Jharkhand.

231. Reena Kumari, aged about 31 years, Wife of Sanjay Kumar Sahu, Resident of Village-Nagni Bicha Toli, P.O.-Nagni, P.S. & District-Lohardaga, Jharkhand.

232. Alka Kumari, aged about 27 years, Daughter of Uttam Kumar Pal, Resident of Village-Jobraiya, P.O.-Nawada, P.S.-Garhwa, District-Garhwa, Jharkhand.

233. Riya Bara, aged about 27 years, Daughter of Rohit Bara, Resident of Village-Nagar, P.O.-Damdar, P.S.-Chandwa, District-Latehar, Jharkhand.

234. Deepak Kumar Yadav, aged about 26 years, Son of Manilal Yadav, Resident of Village-Kolhua Kalan, P.O.-Telaiya Dam, P.S.-Barhi, District-Hazaribagh, Jharkhand.

235. Aman Singh, aged about 28 years, Son of Bisheshwar Prasad Singh, Resident of Kusra, P.O. & P.S.-Kursa, District-Rohtas, Bihar.

236. Sagar Kumar Gupta, aged about 30 years, Son of Shayam Narayan Sahu, Resident of Dulmi, P.O.-Harhad Kander, P.S.-Rajrappa, District-Ramgarh, Jharkhand.

237. Ashish Kumar, aged about 31 years, Son of Laxman Yadav, Resident of Village-Sijua, P.O.-Motileda, P.S.-Bengabad, District-Giridih, Jharkhand.

238. Danish Khan, aged about 29 years, Son of Nayum Khan, Resident of Banasu Bishungarh, P.O. & P.S.-Bishungarh, District-Hazaribagh, Jharkhand.

239. Siddhant Prasad, aged about 29 years, Son of Baneshwar Saw, Resident of Chamke, Mandatand, Village-Chamke, P.O.-Chamke, P.S.-Burmu, District-Ranchi, Jharkhand.

240. Rahul Raj, aged about 31 years, Son of Suraj Mahto, Resident of Rana Chowk, Laheri Muhalla, P.O.& P.S.+ District-Lohardaga, Jharkhand.

241. Ankit Kumar Singh, aged about 25 years, Son of Jitendra Kumar Singh, Resident of Village-Malvariya, P.O.-Murma Kala, P.S.-Untari Road, District-Palamu, Jharkhand.

242. Arun Kumar, aged about 26 years, Son of Kuldeep, Resident of Village-Harnakachhar, P.O.-Ghiwahi, P.S.-Wyndhamganj, District-Sonbhadra, Uttara Pradesh.

243. Chandan Kumar, aged about 30 years, Son of Birbal Ram, Resident of Village-Panjarikala, P.O.-Lalgarh, P.S.-Bishrampur, District-Palamu, Jharkhand.

244. Vivek Kumar Paswan, aged about 30 years, Son of Tulsi Paswan, Resident of Village-Makhmarg, P.O. & P.S.-Birni, District-Giridih, Jharkhand.

245. Ujjwal Kumar, aged about 25 years, Son of Surendra Bhagat, Resident of Village-Ratanpur, P.O.-Sarba, P.S.-Poraiyahat, District-Godda, Jharkhand.

246. Vikash Ravi Das, aged about 26 years, Son of Kunjal Ravidas, Resident of Village-Meru, P.O.-Meru Camp BSF, P.S.-Muffasil, District-Hazaribagh, Jharkhand.

247. Chandrashekhar Kumar Verma, aged about 26 years, Son of Binod Prasad Verma, Resident of Village-Ramushran, P.O.-Mandro, P.S.-Deori, District-Giridih, Jharkhand.

248. Guddu Dubey, aged about 27 years, Son of Murli Dubey, Resident of Near Ekra Workshop, P.O.-Bansjora, P.S.-Loyabad, District-Dhanbad, Jharkhand.

249. Prithvi Kumar Paswan, aged about 27 years, Son of Rajendra Paswan, Resident of Village & P.O.-Bagodih, P.S.-Suriya, District-Giridih, Jharkhand.

250. Shweta Ekka, aged about 26 years, Daughter of Munshi Oraon, Resident of Village-Baksi Khalihan Toli, P.O. & P.S.+ District-Lohardaga, Jharkhand.

251. Kundan Kumar Pathak, aged about 30 years, Son of Abhay Kumar Pathak, Resident of Village-Chatra, P.O.-Nawadih, P.S.-Saraiyahat, District-Dumka, Jharkhand.

252. Ajit Kumar Yadav, aged about 29 years, Son of Ram Awadhesh Kumar Yadav, Resident of Motichak, Ward No. 1, Shahar Telpa, P.O. & P.S.-Karpi, District-Arwal, Bihar.

253. Arun Kumar Yadav, aged about 27 years, Son of Kuldeep Yadav, Resident of Village-Gontha, P.O.-Latheya, P.S.-Chhattarpur, District-Palamu, Jharkhand.

254. Yashwant Das, aged about 30 years, Son of Ramlakhan Das, Resident of Bela, P.o.-Murkmanai, P.S.-Markacho, District-Koderma, Jharkhand.

255. Armendra Marandi, aged about 24 years, Son of Alexius Marandi, Resident of Village-Ojhadih, P.O.-Badiyabad, P.S-Bengabad, District-Giridih, Jharkhand.

256. Prashant Kumar, aged about 31 years, Son of Teklal Narayan Saw, Resident of Village-Chotka Irga, P.O. & P.S.-Irga, Districtc-Hazaribagh, Jharkhand.

257. Ratnesh Kumar, aged about 27 years, Son of Sanjay Kumar Singh, Resident of Village & P.O.-Kandap, P.S.-Gaurichak, District-Patna, Bihar.

258. Bhaiya Ajay Minj, aged about 29 years, Son of Jaga Oraon, Resident of Village & P.O.-Karounda, P.S.-Gumla, District-Gumla, Jharkhand.

259. Amresh Bhagat, aged about 32 years, Son of Jagatpal Bhagat, Resident of Village-Tumserol, P.O.-Bishunpur, P.S.-Gurdari, District-Gumla, Jharkhand.

260. Gopi Kumar Yadav, aged about 29 years, Son of Narander Yadav, Resident of Village-Dangalpara, P.O. & P.S.-Madhupur, District-Deoghar, Jharkhand.

261. Suraj Kumar, aged about 33 years, Son of Ram Keshwar Ram, Resident of New Bank Colony Ward No. 02, Dunduria, P.O.-Dunduria, P.S. & District-Gumla, Jharkhand.

262. Ashok Kumar Mehta, aged about 27 years, Son of Baleshvar Mehta, Resident of Village & P.O.-Gauriya Kaarma, P.S.-Barhi, District-Hazaribagh, Jharkhand.

263. Lita Baskey, aged about 31 years, Son of Bansingh Baskey, Resident of at Dhobani (Bulandih), P.O. & P.S.-Mosabani, District-East Singhbhum, Jharkhand.

264. Lusku Soren, aged about 32 years, Son of Narsingh Soren, Resident of Village-Sundishol, P.O.-Pandwa, P.S.-Dhalbhumgarh, District-East Singhbhum, Jharkhand.

265. Nitish Kumar Gupta, aged about 29 years, Son of Kameshwar Prasad Gupta, Resident of Village-Dihi, P.O-Murup, P.S.-Latehar, District-Latehar, Jharkhand.

266. Deepak Kumar Mishra, aged about 30 years, Son of Purnendu Mishra, Resident of Village & P.O. + P.S.-Jariagarh, District-Khunti, Jharkhand.

267. Mithlesh Kumar, aged about 29 years, Son of Prakash Yadav, Resident of Village-Golwadhab, P.O.-Bagro, P.S.-Domchanch, District-Koderma, Jharkhand.

268. Binay Murmu, aged about 32 years, Son of Agnetius Murmu, Resident of Village-Hafimara, P.O.-Barkiyari, P.S-Maheshpur, District-Pakur, Jharkhand.

269. Subhash Besra, aged about 31 years, Son of Bhim Besra, Resident of Village & P.O.-Baghmara, P.S.-Boarijore, District-Godda, Jharkhand.

270. Nidhi Kumari, aged about 31 years, Daughter of Ranjeet Singh, Resident of Village-Mangrodih, P.O.-Dandidih, P.S. + District-Giridih, Jharkhand.

271. Udeep Oraon, aged about 28 years, Son of Ropna Oraon, Resident of Village & P.O.-Charda, P.S.-Sisai, District-Gumla, Jharkhand.

272. Amit Kujur, aged about 26 years, Son of Etwa Kujur, Resident of Village-Olmunda Chattitoli, P.O.-Olmunda, P.S.-Sissai, District-Gumla, Jharkhand.

273. Akash Lohra, aged about 28 years, Son of Ashok Lohra, Resident of Village-Manatu, P.O.-Kamre, P.S.-Kanke, District-Ranchi, Jharkhand.

274. Sumit Kumar Tiwari, aged about 27 years, Son of Satyadeo Tiwari, Resident of Village-Golhana, P.O.-Kajari, P.S.-Pandwa, Distict-Palamu, Jharkhand.

275. Anup Toppo, aged about 31 years, Son of Ropna Oraon, Resident of Village-Valdam Chatti, P.O.-Asni, P.S. & District-Gumla, Jharkhand.

276. Pinky Kumari, aged about 29 years, Daughter of Lal Bihari Yadav, Resident of Village & P.O. + P.S.-Chhipadohar, District-Latehar, Jharkhand.

277. Pawan Kumar Das, aged about 31 years, Son of Ramlakhan Das, Resident of Bela, P.O.-Murumanai, P.S.-Markacho, District-Koderma, Jharkhand.

278. Ritu Kumari, aged about 29 years, Daughter of Sanjay Singh, Resident of Village-Somvihar, Bhramtoli, P.O. & P.S.-Bariatu, District-Ranchi, Jharkhand.

279. Nishi Hassa, aged about 25 years, Son of Sundar Singh Hassa, Resident of Village-Kadma, P.O. & P.S.-Khunti, District-Khunti, Jharkhand.

280. Dhanai Soren, aged about 32 years, Son of Jadunath Soren, Resident of Punasibad, P.O.-Bara Lota, P.S.-Dumaria, District-East Singhbhum, Jharkhand.

281. Shiv Kumar Das, aged about 31 years, Son of Ramchandra Rabidas, Resident of VillageRajodih, P.O.-Nawagarh Chatti, P.S.-Dhanwar, District-Giridih, Jharkhand.

282. Bhola Kumar Saw, aged about 29 years, Son of Ruplal Nayak Resident of Village-Kargalo, P.O.-Achaljamu, P.S.-Bishnugarh, District-Hazaribagh, Jharkhand.

283. Abhishek Kumar, aged about 28 years, Son of Aaditya Prasad Mehta, Resident of Village-Saraiya, P.O.-Saraiya, P.S.-Padma, District-Hazaribagh, Jharkhand.

284. Hasim Ansari, aged about 27 years, Son of Khatir Ansari, Resident of Village-Sabhari, P.O.-Murradih, P.S.-Barwadda, District-Dhanbad, Jharkhand.

285. Rajeev Ranjan, aged about 31 years, Son of Dharm Prakash, Resident of Ward No. 11, Village-Ketar, P.O. & P.S.-Ketar, District-Garhwa, Jharkhand.

286. Rajesh Kumar Das, aged about 29 years, Son of Ramjatan Ram, Resident of Village-Sindur, P.O.-Hazaribagh, P.S.-Korrah, District-Hazaribagh, Jharkhand.

287. Rohit Kumar, aged about 31 years, Son of Anil Kumar Ram, Resident of Village-Guruchhati, P.O & P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

288. Jitendra Kumar Saw, aged about 30 years, Son of Keshwar Saw, Resident of Village-Holeya, P.O.-Sakaldipa, P.S.-Pipra, District-Palamau, Jharkhand.

289. Jay Kishan Baitha, aged about 29 years, Son of Ghuran Baitha, Resident of Village-Kakaria, P.O.-Kakaria, P.S.-Lapung, District-Ranchi, Jharkhand.

290. Rajeev Nayak, aged about 30 years, Son of Jaichand Nayak, Resident of Village-Garilong, P.O. & P.S.-Tandwa, District-Chatra, Jharkhand.

291. Akram Ansari, aged about 31 years, Son of Abdul Kalam Ansari, Resident of Village-Karanji, P.O.-Khatri Khatanga, P.S.-Bero, District-Ranchi, Jharkhand.

292. Kailash Kumar Pandit, aged about 30 years, Son of Rameshwar Prajapati, Resident of Village-Padariya, P.O.-Basariya, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

293. Nishi Kumari, aged about 27 years, Daughter of Dinesh Sahu, Resident of Near Idgah, Pithoria Chowk, P.O. & P.S.-Pithoria, District-Ranchi, Jharkhand.

294. Sima Kumari, aged about 26 years, Daughter of Upendra Singh, Resident of Village -Ora, P.O.-Kambehari, P.S. & District-Aurangabad, Bihar.

295. Ankit Kumar, aged about 27 years, Son of Mahendra Singh, Resident of Village-Bodh Bigha, P.O.-Jaipur, P.S.-Mehandiya, District-Arwal, Bihar.

296. Dilraj Meena, aged about 30 years, Son of Shivnarayan Meena, Resident of Khirkhira, P.O.-Valoti, P.S. + District-Karauli, Rajasthan.

297. Sukumar Roy, aged about 28 years, Son of Baidyanath Roy, Resident of Village–Roy Karkatta, P.O.-Chandra, P.S.-Chandankiyari, District-Bokaro, Jharkhand.

298. Sagar Prasad Choudhary, aged about 28 years, Son of Damodar Prasad Choudhary, Resident of Village-Lusadih, P.O.-Bagdaha, P.S.-Katras, District-Dhanbad, Jharkhand.

299. Sudhir Kumar Yadav, aged about 29 years, Son of Ramsevak Yadav, Resident of Village-Tilukari, P.O.-Sarmatand, P.S.-Jainagar, District-Koderma, Jharkhand.

300. Sourav Suman, aged about 25 years, Son of Late Uttam Prasad Ray, Resident of Village-Karmatanr, P.O.-Mathu, P.S.-Jasidih, District-Deoghar, Jharkhand.

301. Amit Kumar Malto, aged 35 years, Son of Nilamber Malto, Resident of Village-Jokmari, P.O.-Mahadevganj, P.S.-Jirwahbardi, Block-Mandro, District-Sahebganj, Jharkhand.

302. Shubham Kumar, aged about 26 years, Son of Roshan Kumar, Resident of Bhuli D Block, Sector – 5, Qr. No. 62, Near Bank of India, P.O.-G.P.O., P.S.-Sadar, District-Dhanbad, Jharkhand.

303. Rahul Kumar Yadav, aged about 31 years, Son of Ramdeo Yadav, Resident of Village-Kolhariya, P.O.-Ramchandrapur, P.S.-Devipur, District-Deoghar, Jharkhand.

304. Mani Kant Kumar Tiwari, aged about 24 years, Son of Anil Tiwari, Resident of Village-Behradih, P.O.-Chatro, P.S.-Deori, District-Deori, Jharkhand.

305. Rahul Roshan Marandi, aged about 29 years, Son of Menashi Marandi, Resident of Village-Bhalsungia, P.O.-Rajdana, P.S.-Kathikund, District-Dumka, Jharkhand.

306. Akash Kumar, aged about 31 years, Son of Dashrath Kumar Ram, Resident of Qr. No. D.T.-2887, Tnaki Side, P.O & P.S.-Dhurwa, District -Ranchi, Jharkhand.

307. Pintu Kumar Sah, aged about 30 years, Son of Bhola Sah, Resident of Village- Rajaun Khurd, P.O.-Latouna, P.S.-Pathargama, District-Godda, Jharkhand.

308. Anupriya Soren, aged about 28 years, Daughter of Abilash Soren, Resident of Village-Talbula, P.O.-Saraidela, P.S.-Shikaripara, Districtc-Dumka, Jharkhand.

309. Ravi Shankar Prasad, aged about 31 years, Son of Sheonandan Prasad, Resident of Lal Chowk, P.O.-Rajdhanwar, P.S.-Dhanwar, District-Giridih, Jharkhand.

310. Rahul Kumar Yadav, aged about 27 years, Son of Kishun Yadav, Resident of Village-Buchchitand, P.O.-Bagro, P.S.-Domchanch, District-Koderma, Jharkhand.

311. Pawan Kumar Yadav, aged about 27 years, Son of Laxman Yadav, Resident of Village-Chak, P.O.-Jamu. P.S.-Markacho, District-Koderma, Jharkhand.

312. Vikash Vishwakarma, aged about 27 years, Son of Binod Vishwakarma, Resident of Village & P.O.-Kheshkari, P.S-Suriya, District-Giridih, Jharkhand.

313. Ramdeo Kumar Yadav, aged about 27 years, Son of Hemlal Yadav, Resident of Village-Buchitand, P.O.-Bagro, P.S.-Domchanch, District-Koderma, Jharkhand.

314. Kushal Bhagat, aged about 29 years, Son of Rajesh Bhagat, Resident of Village-Hiranpur Bazar, P.O. & P.S.-Hiranpur, Dstrict-Pakur, Jharkhand.

315. Prashant Bardiyar, aged about 28 years, Son of Ajit Kumar Sinha, Resident of Village-Dadpur, P.O-Dadpur, P.S.-Chauparan, District-Hazaribagh, Jharkhand.

316. Mahavir Kumar, aged about 31 years, Son of Gopal Mahto, Resident of Junoritand, P.o.-Taranari, P.S.-Nawadih, District-Bokaro, Jharkhand.

317. Subhash Kumar Mehta, aged about 28 years, Son of Mukteshwar Mahto, Resident of Village-Kaswakhar, P.O.-Rol, P.S.-Nawajaipur, District-Palamu, Jharkhand.

318. Alok Kumar Raut, aged about 30 years, Son of Ram Kumar Raut, Resident of Village & P.O.-Gumgi, P.S.-Tisri, District-Giridih, Jharkhand.

319. Anand Abhishek, aged about 28 years, Son of Ram Sundar Prasad, Resident of S K Colony Road No. 6/A, Beru, Anisabad, P.O. & P.S.-Anisabad, District-Patna, Bihar.

320. Ritu Hembrom, aged about 28 years, Daughter of Mahendhar Hembrom, Resident of Village-Meha, P.O.-Kathun, P.S.-Poraiyahat, District-Godda, Jharkhand.

321. Uday Kumar Tiwary, aged about 29 years, Son of Gangadhar Tiwari, Resident of Village-Sidhabad, P.O.-Brahmandiha, P.S.-Topchanchi, District-Dhanbad, Jharkhand.

322. Rajendra Kumar, aged about 24 years, Son of Baleshwar Singh Yadav, Resident of Panchayat -Ghose, Village-Deori, P.O. & P.S.-Deori, District-Giridih, Jharkhand.

323. Md. Afroz Ansari, aged about 28 years, Son of Md. Taleb Ansari, Resident of Village-Chengaidih, P.O.-Dhobna, P.S. & District-Jamtara, Jharkhand.

324. Deepak Kumar Raut, aged about 30 years, Son of Mahendra Raut, Resident of Village & P.O.-Gumgi, P.S.-Tisri, District-Giridih, Jharkhand.

325. Prabhat Soren, aged about 33 years, Son of Late Lobin Soren, Resident of Village-Deoghar, P.O.-Bhilai Pahari, P.S.-M.G.M. Mango, District-East Singhbhum, Jharkhand.

326. Pradeep Singh, aged about 27 years, Son of Gurdeep Singh, Resident of Village-Saidup, P.O.-Morwaikala, P.S.-Barwadih, District-Latehar, Jharkhand.

327. Saloni Minz, aged about 24 years, Daughter of Suresh Ranjit Minz, Resident of Chachkopi Choumtha Toli, P.O.-Tuko, P.S.-Bero, District-Ranchi, Jharkhand.

328. Vijay Ganjhu, aged about 29 years, Son of Kuleshwar Ganjhu, Resident of Village-Gerenja, P.O.-Bhaisadone, P.S.-Balumath, District-Latehar, Jharkhand.

329. Manjeet Kumar Balmuchu, aged about 33 years, Son of Laxman Kumar Balmuchu, Resident of Village-Kinjri Minjri, P.O.-Pilka, P.S.-Manjhari, District-West Singhbhum, Jharkhand.

330. Dilip Kumar, aged about 32 years, Son of Mahesh Saw, Resident of Napokhurd, P.O.-Gosain Baliya, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

331. Soni Kumari, aged about 25 years, Daughter of Ashok Saw, Resident of Village-Chechai, P.O.-Karma, P.S. & District-Koderma, Jharkhand.

332. Premchand Kumar, aged about 29 years, Son of Late Jagdish Ganjhu, Resident of Village & P.O.-Balubhang, P.S.-Bariyatu, District-Latehar, Jharkhand.

333. Sanjay Oraon, aged about 29 years, Son of Charo Oraon, Resident of Village-Bandh Toli, Piska Nagari, P.O. & P.S.-Nagri, District-Ranchi, Jharkhand.

334. Pintu Kumar, aged about 28 years, Son of Devanand Pandit, Resident of Mahuwa Toli, Amitha Nagar, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

335. Sandeep Kumar Yadav, aged about 28 years, Son of Sahdeo Yadav, Resident of Village-Kurmidih, P.O.-Kanko, P.S.-Jainagar, District-Koderma, Jharkhand.

336. Vikash Kumar Singh, aged about 28 years, Son of Devdhari Singh, Resident of Dhurwa, P.O. & P.S.-Dhurwa, District-Ranchi, Jharkhand.

337. Albinus Bara, aged about 32 years, Son of Jugan Bara, Resident of I.E.L. Karmatand, P.O.-I.E.L. Gomia, P.S.-I.E.L. Gomia, District-Bokaro, Jharkhand.

338. Birendar Kumar Saw, aged about 25 years, Son of Lalo Saw, Resident of Panchayat Garjasaran, Gram Purni Chitradih, P.O-Khorimahua, P.S.-Dhanwar, District-Giridih, Jharkhand.

339. Sangita Toppo, aged about 34 years, Wife of Filesh Mahli, Resident of Village-Banaitoli, P.O. -Banaitoli, P.S.-Basai, District-Gumla, Jharkhand.

340. Rakesh Kumar Das, aged about 34 years, Son of Anandi Prasad Das, Resident of Bherwa Nawadih, Madhupur, P.O. & P.S.-Madhupur, District-Deoghar, Jharkhand.

341. Rahul Kumar, aged about 27 years, Son of Khirodhar Mahto, Resident of Ward No. 09, Panchayat-Badam, Koyri Tola Near of Durga Mandap, P.O.-Badam, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

342. Deepak Kujur, aged about 33 years, Son of Lalit Kujur, Resident of New Xavier Nagar, Dela Toli, Kokar, P.O.-G.P.O., P.S.-Sadar, District-Ranchi, Jharkhand.

343. Kamal Munda, aged about 31 years, Son of Surendra Munda, Resident of Village-Kenduwadih, P.O.-Lota, P.S.-Silli, District-Ranchi, Jharkhand.

344. Vijeta Hembrom, aged about 36 years, Daughter of Late Suresh Chandra Hembrom, Resident of Village-Kitajhore, P.O.-Ladhna, P.S. & District-Jamtara, Jharkhand.

345. Shalendra Kumar Roy, aged about 28 years, Son of Dayanand Roy, Resident of Village-Pratappur, P.O. & P.S.-Jamua, District-Giridih, Jharkhand.

346. Nishant Beck, aged about 30 years, Son of Bahadur Beck, Resident of Cheter Road, Gumla, P.O. & P.S + District-Gumla, Jharkhand.

347. Shivram Singh Munda, aged about 29 years, Son of Sabur Singh Munda, Resident of Village-Bara Chunchuria, P.O.-Tuta, P.S.-Ichagarh, District-Seraikela-Kharsawan, Jharkhand.

348. Vijay Kumar Singh, aged about 29 years, Son of Kripa Shankar Singh, Resident of Village-Chakardaha, P.O.-Chapuwadih, P.S.-Bengabad, District-Giridih, Jharkhand.

349. Bachandip Kumar, aged about 29 years, Son of Banarsi Mahto, Resident of Village-Majhigawan, P.O.-Baliyari, P.S.-Tarhasi, District-Palamu, Jharkhand.

350. Pankaj Kujur, aged about 29 years, Son of Shyam Lal Oraon, Resident of Birsa Nagar Road, Shahpur, P.O.-Shahpur, P.S.-Chainpur, District-Palamu, Jharkhand.

351. Indaradeo Thakur, aged about 31 years, Son of Khubhlal Thakur, Resident of Village & P.O.-Barkangango, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

352. Ashok Kumar Singh, aged about 29 years, Son of Deonath Singh, Resident of Village-Duba, P.O.-Chando, P.S.-Chainpur, District-Palamu, Jharkhand.

353. Sandeep Toppo, aged about 31 years, Son of Kuldeep Toppo, Resident of New Xavier Nagar, Delatoli, Tiril, P.O.-Bariatu, P.S.-Sadar, District-Ranchi, Jharkhand.

354. Priya Kumari, aged about 28 years, Daughter of Manoj Kumar Singh, Resident of Mangal Bazar, Banshi Lal Chowk, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

355. Shivani Tirkey, aged about 25 years, Daughter of Titengu Tirkey, Resident of Village-Kirto Toli, P.O.-Bendora, P.S.-Chainpur, District-Gumla, Jharkhand.

356. Shivam Kumar Mahatha, aged about 28 years, Son of Nand Gopal Mahatha, Resident of Village-Chhatatand, P.O-Bhojudih, P.S.-Bokaro, District-Bokaro, Jharkhand.

357. Nishant Nand Tiwary, aged about 27 years, Son of Manoj Nand Tiwary, Resident of Village-Chardi, P.O.-Kumhariya, P.S.-Pithuria, District-Ranchi, Jharkhand.

358. Ravi Kumar Marandi, aged about 32 years, Son of Artemas Marandi, Resident of Village-Kairasol, P.O.-Saldoha, P.S.-Kathikund, District-Dumka, Jharkhand.

359. Sumitra Soren, aged about 31 years, Daughter of Lasku Soren, Resident of at Deoghar, P.o.-Bhilai Pahari, P.S.-M.G.M. Mango, District-East Singhbhum, Jharkhand.

360. Vikash Kumar Singh, aged about 28 years, Son of Brahamdev Singh, Resident of Village-Bardewa, P.O.-Manjhgawan, P.S.-Padma (OP), District-Hazaribagh, Jharkhand.

361. Vinod Kumar Verma, aged about 25 years, Son of Mahadev Verma, Resident of Village-Udnabad, P.O.-Udnabad, P.S.-Giridih, Jharkhand.

362. Aayush Singh, aged about 26 years, Son of Anil Kumar, Resident of Qr. No. 265, 1/C, Near Ram Mandir, P.O.-Chas, P.S.-Chas, District-Bokaro, Jharkhand.

363. Pappu Kumar Rajak, aged about 32 years, Son of Prayag Baitha, Resident of Village-Santraydih, P.O.-Khorimahua, P.S.-Dhanwar, District-Giridih, Jharkhand.

364. Rudra Pratap Singh, aged about 27 years, Son of Sanjay Singh, Resident of Village & P.O.-Jogia, P.S.-Rasulpur, District-Saran, Bihar.

365. Vivekanand Suman, aged about 35 years, Son of Shyamlal Mandal, Resident of Village & P.O.-Kathalbari, P.S.-Radhanagar, District-Sahibganj, Jharkhand.

366. Sumit Kumar, aged about 41 years, Son of Ram Narayan Rana, Resident of Village & P.O. + P.S.-Itkhori, District-Chatra, Jharkhand.

367. Rahul Kumar, aged about 28 years, Son of Madav Prasad, Resident of Village & P.O.-Bariyatu, P.S.-Bariyatu, District-Latehar, Jharkhand.

368. Dabloo Gorain, aged about 32 years, Son of Malindra Nath Gorain, Resident of Village-Turidih, P.O-Pundru, P.S.-Pindrajora, District-Bokaro, Jharkhand.

369. Nitesh Kumar, aged about 29 years, Son of Kishori Prasad Mehta, Resident of Village-Tilir, Jihu, Padma, P.O.-Padma, P.S.-Sadar, District-Hazaribagh, Jharkhand.

370. Ajit Kumar, aged about 30 years, Son of Ajay Kumar, Resident of Village-Manikbad, P.O.-Manikbad, P.S.-Hirodih, District-Giridih, Jharkhand.

371. Sujeet Kumar Sahu, aged about 27 years, Son of Shivlal Sahu, Resident of Village-Beltu, P.O.-Kandaber, P.S.-Keredari, District-Hazaribagh, Jharkhand.

372. Deepak Kumar, aged about 32 years, Son of Ramnath Sahu, Resident of Village-Lahna, P.O-Kath, P.S.-Ratu, District-Ranchi, Jharkhand.

373. Rajan Kumar Das, aged about 32 years, Son of Nandkishor Das, Resident of Village-Asanjor, P.O-Asanjor, P.S.-Jama, District-Dumka, Jharkhand.

374. Pawan Yadav, aged about 29 years, Son of Tulsi Prasad Yadav, Resident of Village-Ratithamai, P.O.-Lokai, P.S. & District-Koderma, Jharkhand.

375. Vijay Shankar Prasad, aged about 26 years, Son of Chhatrapati Prasad, Resident of Village-Murkunda Purnatoli, P.O. & P.S.+ District-Gumla, Jharkhand.

376. Vikash Kumar, aged about 30 years, Son of Nand Lal Prasad, Resident of Village & P.O. + P.S.-Pratappur, District-Chatra, Jharkhand.

377. Satish Kumar, aged about 26 years, Son of Jugeshwar Singh, Resident of Village-Lawani Khap, P.O.-Kolhaiya, P.S.& District-Chatra, Jharkhand.

378. Sanatan Ravidas, aged about 28 years, Son of Dular Ravidas, Resident of Village-Belkkundi, P.O.-Kharagdiha, P.S.-Jamua, District-Giridih, Jharkhand.

379. Anil Pandit, aged about 30 years, Son of Triloki Pandit, Resident of Village-Putto, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

380. Rahul Kumar Agrawal, aged about 29 years, Son of Balmukund Prasad Agrawal, Resident of Village-Harla, P.O.& P.S.-Jamua, District-Giridih, Jharkhand.

381. Raviranjan Kumar, aged about 29 years, Son of Rajdeo Ram, Resident of Village-Manhu, P.O.-Mukeri, P.S.-Chhattarpur, District-Palamau, Jharkhand.

382. Bimal Oraon, aged about 33 years, Son of Bawan Oraon, Resident of Village-Karaunda, P.O.-Karaunda, P.S.-Gumla, District-Gumla, Jharkhand.

383. Bishnu Dev Mahatha, aged about 28 years, Son of Subhash Chandra Mahatha, Resident of Village & P.O.-Khamarbendi, P.S.-Chas(M), District-Bokaro, Jharkhand.

384. Diwakar Kumar, aged about 31 years, Son of Pachchu Saw, Resident of Village-Napokhurd, P.O.-Gossaibalia, P.S. & District-Hazaribagh, Jharkhand.

385. Varun Kumar, aged about 27 years, Son of Bajrang Singh, Resident of Village-Banau, P.O.-Basariya, P.S.-Chouparan District-Hazaribagh, Jharkhand.

386. Ritesh Kumar Choudhary, aged about 28 years, Son of Anil Chandra Choudhary, Resident of Gopidih Chas, P.O. & P.S.-Chas, District-Bokaro, Jharkhand.

387. Sunny Shekhar, aged about 26 years, Son of Rajesh Kumar, Resident of Village-Krishna Nagar, P.O.-Rewali, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

388. Ankit Kumar Singh, aged about 25 years, Son of Musafir Singh, Resident of Near Project High School, Bargawan Namkum, P.O. 7 P.S.-Namkum, District-Ranchi, Jharkhand.

389. Ranjan Kumar Yadav, aged about 26 years, Son of Jitendra Yadav, Resident of Village-Tarhesa, P.O.-Pandu, P.S.-Keredari, District-Hazaribagh, Jharkhand.

390. Ajay Kumar, aged about 30 years, Son of Yogeshwar Prasad, Resident of Village-Shivcharan Bigha, P.O-Sisai, P.S.-Muffasil, District-Nawada, Bihar.

391. Dheeraj Kumar, aged about 30 years, Son of Deo Narayan Ram, Resident of Village-Saguna, P.O. & P.S.-Patan, District-Palamau, Jharkhand.

392. Shaurabh Kumar Singh, aged about 29 years, Son of Sanjay Kumar Singh, Resident of Village-Nagpura, P.O. & P.S.-Tikadeori, District-Ballia, Uttar Pradesh.

393. Prem Kumar, aged about 28 years, Son of Mohan Prasad, Resident of Kushai Colony, Doranda, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

394. Tirtho Dey, aged about 26 years, Son of Mahadeb Dey, Resident of Village-Patla Bari, P.O.-Benagoria, P.S.-Panchet, District-Dhanbad, Jharkhand.

395. Kanhaiya Kumar, aged about 30 years, Son of Bhishma Dev Narayan Singh, Resident of By Pass Road, Sudna, P.O.-Sudna, P.S.-Daltonganj, District-Palamu, Jharkhand.

396. Tulika Kumari, aged about 30 years, Daughter of Sanjay Kumar, Resident of Raja Bangla, Juria Road, P.O. & P.S.+ District-Lohardaga, Jharkhand.

397. Mukesh Kumar, aged about 31 years, Son of Kishun Dusadh, Resident of Village- 16 No. Chunjka, P.O.-S.P. Colliery, P.S.-Giridih, District-Giridih, Jharkhand.

398. Shiv Shakti, aged about 30 years, Son of Bhagwan Das, Resident of Village-Chamardiha, P.O. & P.S.-Barwadih, District-Latehar, Jharkhand.

399. Sandeep Oraon, aged about 28 years, Son of Hanja Oraon, Resident of Village-Gurgurjari, P.O-Kaimbo, P.S.-Mandar, District-Ranchi, Jharkhand.

400. Babita Kumari, aged about 31 years, Daughter of Kashi Saw, Resident of Village-Damumura, P.O.-Birajpur, P.S.-Barwadda, District-Dhanbad, Jharkhand.

401. Sourabh Kumar, aged about 28 years, Son of Deonandan Ram, Resident of Village-Jamua Tola Amahi, P.O.-Kamgeorpur, P.S.-Hussainabad, District-Palamu, Jharkhand.

402. Pawan Kumar Sahu, aged about 31 years, Son of Dilip Prasad Sahu, Resident of Village-Chota Ambera, P.O.-Irgaon, P.S.-Bhandra, District-Lohardaga, Jharkhand.

403. Vikash Kumar Mehta, aged about 32 years, Son of Kedar Mahto, Resident of Village & P.O.-Senha, P.S.-Senha, District-Lohardaga, Jharkhand.

404. Akash Kumar, aged about 28 years, Son of Shyama Ram, Resident of Village & P.O.-Tandwa, P.S.-Ramna, District-Garhwa, Jharkhand.

405. Alka Xess, aged about 27 years, Daughter of Polycarp Xess, Resident of Village-Bandha Toli, P.O.-Sewai, P.S. & District-Simdega, Jharkhand.

406. Santosh Ram, aged about 25 years, Son of Harihar Ram, Resident of Village & P.O.-Raji, P.S.-Kharaundhi, District-Garhwa, Jharkhand.

407. Rohit Kumar Singh, aged about 30 years, Son of Gangadhar Singh, Resident of Village-Kabra, P.O.-Khadhaiya, P.S.-Tandwa, District-Chatra, Jharkhand.

408. Ajeet Kumar Yadav, aged about 32 years, Son of Indradeo Choudhary, Resident of Village-Musauwa, P.O.-Parsabad, P.S.-Jainagar, District-Koderam, Jharkhand.

409. Jaydeo Kumar Gauorav, aged about 28 years, Son of Mahendra Prasad Yadav, Resident of at Ghaghdih, P.O-Naitand, P.S.-Jainagar, District-Koderma, Jharkhand.

410. Rahul Kumar, aged about 28 years, Son of Rajesh Kumar Verma, Resident of Village- Jhikti, P.O.-Manigarhi, P.S.-Sarwan, District-Deoghar, Jharkhand.

411. Raju Ranjan, aged about 31 years, Son of Ram Prasad Saha, Resident of Village-Kusma, P.O.-Kusma, P.S.-Kusma, District-Sahebganj, Jharkhand.

412. Roshan Pandey, aged about 29 years, Son of Ashok Pandey, Resident of Village-Konbir, P.O.-Konbir, P.S.-Basia, District-Gumla, Jharkhand.

413. Bhushan Yadav, aged about 31 years, Son of Surendra Prasad Yadav, Resident of Village-Nagwan, P.O.-Malda, P.S.-Gawan, District-Giridih, Jharkhand.

414. Pradeep Kumar, aged about 30 years, Son of Sudheer Lal, Resident of Village-Badkilat Bedhwa, P.O.-Lokay, P.S.-Tisri, District-Giridih, Jharkhand

415. Sandeep Kumar, aged about 28 years, Son of Tribhuwan Prasad, Resident of Village—Tilaiya, P.O.-Maheshra, P.S.-Hazaribagh, District-Hazaribagh, Jharkhand.

416. Yogesh Kumar Paswan, aged about 34 years, Son of Rajendra Paswan, Resident of Village-Darjichak, P.O.-Rampur, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

417. Shashikant Choudhary, aged about 28 years, Son of Rajaram Choudhary, Resident of Alinagar, P.O. -Alinagar, P.S.-Hussainabad, District-Palamu, Jharkhand.

418. Sourabh Kumar, aged about 26 years, Son of Binod Prasad Gupta, Resident of Village-Rawat Toli, Biru, P.O.-Biru, P.S. & District-Simdega, Jharkhand.

419. Sujeet Kumar Singh, aged about 29 years, Son of Dilip Kumar Singh, Resident of Village-Chakulia, P.O.-Kashijharia, P.S.-Pindrajora, District-Bokaro, Jharkhand.

420. Soni Kumari, aged about 34 years, Daughter of Bandhu Oraon, Resident of Village-Garu, P.O. & P.S.-Garu, District-Latehar, Jharkhand.

421. Vivek Kumar, aged about 30 years, Son of Her Moti Prasad, Resident of Village-Chedra, P.O. & P.S.-Bishungarh, District-Hazaribagh, Jharkhand.

422. Anil Kumar Mahto, aged about 28 years, Son of Tejo Mahto, Resident of Village-Koriyatand, P.O.-Achaljamu, P.S.-Bishnugarh, District-Hazaribagh, Jharkhand.

423. Shambhu Prasad Mehta, aged about 32 years, Son of Sarju Prasad Mehta, Resident of Village-Aldunja Khurd, P.O. & P.S.-Ichak, District-Hazaribagh, Jharkhand.

424. Gautam Kumar, aged about 26 years, Son of Pappu Yadav, Resident of Village-Sangrampur Tongi, P.O.-Kendua, P.S.-Saraiyahat, District-Dumka, Jharkhand.

425. Ramesh Mandal, aged about 29 years, Son of Lakshman Mandal, Resident of Village-Masanjora, P.O.-Mathurapur, P.S.-Jasidih, District-Deoghar, Jharkhand.

426. Suraj Prakash Sah, aged about 32 years, Son of Krishana Chandra Sah, Resident of 2A Bari Aliganj, P.O. & P.S.+ District-Pakur, Jharkhand.

427. Sanjay Kumar Kisku, aged about 32 years, Son of Jeevan Kisku, Resident of Village-Gangpur, P.O.-Barkipunnu, P.S.-Mahuatand, District-Bokaro, Jharkhand.

428. Benison Hembrom, aged about 31 years, Son of Motilal Hembrom, Resident of Village-Birajpur, P.O.-Karipahari, P.S.-Dumka, District-Dumka, Jharkhand.

429. Sandeep Kumar, aged about 32 years, Son of Mahendra Prasad Bhagat, Resident of at Bhanji Road, Poreyahat, P.O. & P.S.-Poreyahat, District-Godda, Jharkhand.

430. Gautam Kumar Das, aged about 26 years, Son of Bhupesh Das, Resident of Village-Dhairodhap, P.O.-Panchkathiya, P.S.-Barhait, District-Sahebganj, Jharkhand.

431. Raj Kushwaha, aged about 33 years, Son of Ramesh Kushwaha, Resident of Temple Road, Purana Bazar, P.O. & P.S. + District-Dhanbad, Jharkhand.

432. Manish Krishna Mishra, aged about 31 years, Son of Birendra Kumar Mishra, Resident of S.K Road, Ward No. 16, P.O.-Forbesganj, P.S.-Araria, District-Araria, Bihar.

433. Abhishek Soni, aged about 29 years, Son of Atvari Swarnkar, Resident of Swarnkar Muhalla, P.O. + P.S-Jainagar, District-Koderma, Jharkhand.

434. Mahesh Bhagat, aged about 38 years, Son of Ganesh Bhagat, Resident of Village-Soparam Newartoli, P.O.-Choreya, P.S.-Chanho, District-Ranchi, Jharkhand.

435. Amit Kumar, aged about 33 years, Son of Surendra Prasad, Resident of House No. 188, Road No. 3, Shiv Mandir, Basco Nagar, Nepali Colony, Singhmore, P.O.-Hatia, P.S.-Jagannathpur, District-Ranchi, Jharkhand.

436. Mehul Prakash, aged about 35 years, Son of Om Prakash Saha, Resident of Road No. 7, Kusum Vihar, P.O.-Ranchi University, P.S.-Morabadi, District-Ranchi, Jharkhand.

437. Pawan Kumar Mourya, aged about 33 years, Son of Suresh Mahto, Resident of Village- Kandtari, P.O.-Sandh, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

438. Priyanka Hansda, aged about 29 years, Daughter of Dhiba Hansda, Resident of Village-Saruva Dompara, P.O-Bandoharipur, P.S.-Dumka Muffasil, District-Dumka, Jharkhand.

439. Mahesh Meena, aged about 28 years, Son of Mangi Lal Meena, Resident of Village & P.O.-Karsai, P.S. & District-Karauli, Rajasthan.

440. Prashant Kumar Manjhi, aged about 32 years, Son of Rajendra Manjhi, Resident of Village-Araji Ghaghri, P.O.-Ghaghri, P.S.-Ramgarh, District-Dumka, Jharkhand.

441. Sonu Meena, aged about 24 years, Son of Ramkishor Meena, Resident of Village-Bhains Khera, P.O.-Ajnoti, P.S. & District-Sawai Madhopur, Rajasthan.

442. Sunita Kumari, aged about 30 years, Daughter of Indradeo Prasad, Resident of Village-Gaipahari, P.O.-Kalhabad, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

443. Himanshu Kumar, aged about 28 years, Son of Mukesh Kumar, Resident of Village-Khetalpur, P.O.-Barbigha, P.S-Sare, District-Nalanda, Bihar.

444. Amit Buriuly, aged about 28 years, Son of Pradhan Buriuly, Resident of Village-Asura (Pondeyadih), P.O. & P.S.-Thinkpani, District-West Singhbhum, Jharkhand.

445. Ramswarup Kumar Dangi, aged about 28 years, Son of Buddhadev Dangi, P.O.-Barisakhi, P.S-Gidhaur, District-Chatra, Jharkhand.

446. Deepak Kumar, aged about 29 years, Son of Arjun Prasad Barnwal, Resident of Siramdih, P.O.-Murna, P.S.-Rajdhanwar, District-Giridih, Jharkhand.

447. Anubhav Kumar, aged about 30 years, Son of Sanjay Kumar, Resident of Main Road, Chatra, P.O. & P.S. + District-Chatra, Jharkhand.

448. Rahul Yadav, aged about 33 years, Son of Raju Yadav, Resident of Village-Jori, P.O.-Moktama, P.S.-Rajpur, District-Chatra, Jharkhand.

449. Anil Kumar Ram, aged about 31 years, Son of Butan Ravidas, Resident of Village-Talaswar, P.O.-Gossaibaliya, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.
450. Abhishek Kumar, aged about 28 years, Son of Krishna Kumar Dangi, Resident of Village & P.O.+ P.S.-Pathalgada, District-Chatra, Jharkhand.
451. Saurav Kumar, aged about 28 years, Son of Lokeshwar Prasad Mehta, Resident of Village & P.O.-Jihu, P.S.-Padma, District-Hazaribagh, Jharkhand.
452. Vikash Kumar, aged about 29 years, Son of Vijay Saw, Resident of Village-Rud, P.O.-Dumroun, P.S.-Ichak, District-Hazaribagh, Jharkhand.
453. Ravi Hansda, aged about 31 years, Son of Debilal Hansda, Resident of Village & P.O.-Mongalabadh, P.S.-Pakuria, District -Pakur, Jharkhand.
454. Aakash Kumar Meena, aged about 27 years, Son of Ramsingh Meena, Resident of Ward N. 07, Village & P.O.-Raisana, P.S.-Karauli, District-Karauli, Rajasthan.
455. Amit Prakash, aged about 26 years, Son of Umesh Kumar Dwedi, Resident of Village-Akhtiyarpur, P.O. -Chandwa, P.S.-Gajrajganj (OP), District-Bhojpur, Bihar.
456. Dheeraj Kumar Singh, aged about 30 years, Son of Ravindra Kumar Singh, Resident of Ward No. 19, Near Saraswati Vidhya Mandir High School, D.S.P Road, P.O. & P.S.-Gumla, District-Gumla, Jharkhand.
457. Gaurav Gambhir Pandey, aged about 28 years, Son of Shekhar Kumar Pandey, Resident of Village-Karakat, P.O.-Shahpur, P.S.-Chainpur, District – Palamau, Jharkhand.
458. Lalit Kumar, aged about 31 years, Son of Ramesh Chandra Mahto, Resident of Village-Chapatoli, P.O.-Bijulia, P.S.-Ratu, District-Ranchi, Jharkhand.
459. Amit Kumar, aged about 27 years, Son of Awadh Bihari Prasad, Resident of New Paharpur, P.O.-Anisabad, P.S.-Gardanibagh, District-Patna, Bihar.
460. Nihal Kachhap, aged about 29 years, Son of Vijay Kachhap, Resident of Village-Bharom Toli, P.O. & P.S.-Bariatu, District-Ranchi, Jharkhand.
461. Rajnish Kumar Singh, aged about 30 years, Son of Bijendra Prasad, Resident of Str. No. 89, Type – II, P & T Colony, P.O. & P.S-Kidwaipuri, District-Patna, Bihar.

462. Ramcharn Gurjar, aged about 25 years, Son of Basram Gurjar, Resident of Amawara, P.O. & P.S-Amawara, District-Sawai Madhopur, Rajasthan.

463. Prashant Kumar, aged about 28 years, Son of Shrawan Kumar Ram, Resident of Village-Bedani Khurd, P.O.-Tarhasi, P.S.-Tarhasi, District-Palamau, Jharkhand.

464. Sony Kumari, aged about 30 years, Daughter of Bhagat Mahto, Resident of Bero, Devi Mandap Road, P.O. & P.S.-Bero, District-Ranchi, Jharkhand.

465. Poonam Soren, aged about 31 years, Daughter of Mandal Soren, Resident of Village-Gadiganj, P.O-Barmasia, P.S.-Barhet, District-Sahibganj, Jharkhand.

466. Santosh Kumar, aged about 28 years, Son of Sukhdeo Ram, Resident of Village-Parihara, P.O.-Tildag, P.S. & District-Garhwa, Jharkhand.

467. Pawan Paswan, aged about 30 years, Son of Kashi Paswan, Resident of Village-Makhmargo, P.O.-Manjhiladih, P.S.-Birni, District-Giridih, Jharkhand.

468. Shashi Ranjan, aged about 31 years, Son of Sukhdev Paswan, Resident of Village-Bagra, P.O-Bagra, P.S.-Simaria, District-Chatra, Jharkhand.

469. Ashish Ekka, aged about 30 years, Son of George Ekka, Resident of Village-Plandu, P.O-Raja Ulhatu, P.S.-Namkum, District-Ranchi, Jharkhand.

470. Sanjay Bhengra, aged about 29 years, Son of Raja Bhengra, Resident of Village-Hembrom, P.O.& P.S-Arki, District-Khunti, Jharkhand.

471. Elias Kisku, aged about 35 years, Son of Devi Chand Kisku, Resident of Village-Phulopani, P.O.-Upar Situa, P.S.-Jama, District-Dumka, Jharkhand.

472. Kumar Bhanu Pratap, aged about 32 years, Son of Ravi Shankar Ram, Resident of Sultan Lain Road, Ravidas Maulana, P.O.-Kanta Toli, P.S.-Lalpur, District-Ranchi, Jharkhand.

473. Nitish Kumar, aged about 31 years, Son of Rajendra Prasad, Resident of Village & P.O. + P.S.-Chandwara, District-Koderma, Jharkhand.

474. Jyoti Kumari, aged about 31 years, Daughter of Suresh Kumar Laheri, Resident of Mohli Chuwan Koldiha, P.O. & P.S. + District-Giridih, Jharkhand.

475. Sujeet Kumar Saw, aged about 31 years, Son of Gangeshwar Saw, Resident of Village-Kud, P.O.-Rewali, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

476. Ranjit Kumar Verma, age about 29 years, Son of Bodhi Prasad, Resident of Village- Chandramarni, P.O. & P.S.-Suriya, District-Giridih, Jharkhand.

477. Ramswarth Sahu, aged about 25 years, Son of Mahabir Sahu, Resident of Serenghatu, Torar, P.O.-Juria, P.S.-Senha, District-Lohardaga, Jharkhand.

478. Vishal Kumar Dasondhi, aged about 25 years, Son of Niranjan Pd. Dasondhi, Resident of Upper Deoghara, P.O.-Mahuda, P.S. & District-Dhanbad, Jharkhand.

479. Suraj Kumar, aged about 30 years, Son of Narayan Mahto, Resident of Village-Khaira, P.O.-Jharpo, P.S.-Tatijhariya, District-Hazaribagh, Jharkhand.

480. Sharwan Kumar Yadav, aged about 29 years, Son of Vimal Yadav, Resident of Village & P.O.-Gumgi, P.S.-Tisri, District-Giridih, Jharkhand.

481. Deepak Kumar Mahto, aged about 24 years, Son of Manoranjan Mahto, Resident of Village-Kalyanpur, P.O.-Baru, P.S.-Jaridih, District-Bokaro, Jharkhand.

482. Anjali Verma, aged about 29 years, Daughter of Damodar Prasad Verma, Resident of Village-Govindpura, P.O-Bati, P.S.-Jamua, District-Giridih, Jharkhand.

483. Ashutosh Kumar, aged about 28 years, Son of Baleshwar Ram, Resident of Road No. 2, Near Markham College, Hazaribagh, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

484. Pappu Kumar Yadav, aged about 27 years, Son of Gokhul Yadav, Resident of Panchayat Khairidih, Block-Birni, Village-Gordih, P.O.-Khairidih, P.S.-Birni, District-Giridih, Jharkhand.

485. Chandan Kumar, aged about 28 years, Son of Kapildev Prasad Yadav, Resident of Village & P.O.-Birne, P.S.-Gawan, District-Giridih, Jharkhand.

486. Ritesh Kumar, aged about 31 years, Son of Kedar Saw, Resident of Village-Bariyardih, P.O.-Basodih, P.S.-Satgawan, District-Koderma, Jharkhand.

487. Sujeet Hembrom, aged about 29 years, Son of Sanat Hembrom, Resident of Village-Ghoribad, P.O. & P.S.-Jama, District-Dumka, Jharkhand.

488. Parmanand Ravi, aged about 28 years, Son of Ganesh Ram, Resident of Village-Deogan, P.O.-Chaparwawr, P.S.-Chhatarpur, District-Palamu, Jharkhand.

489. Surendra Kumar, aged about 31 years, Son of Sahdeo Ram, Resident of Village-Jhumra, P.O.-Maheshra, P.S.-Daru, District-Hazaribagh, Jharkhand.

490. Nitin Kumar, aged about 30 years, Son of Rajendra Prasad, Resident of Village & P.O.-Aan, P.S.-Chandwa, District-Latehar, Jharkhand.

491. Basudev Marandi, aged about 28 years, Son of Ganesh Marandi, Resident of Village-Khijuria, P.O.- T.K. Gram, P.S.-Fatehpur, District-Jamtara, Jharkhand.

492. Mathius Hembrom, aged about 30 years, Son of Johanm Hembrom, Resident of Village-Dariyapur, P.O.-Barmasia, P.S.-Barahat, District-Sahebganj, Jharkhand.

493. Vikas Kumar, aged about 32 years, Son of Vijay Kumar Gupta, Resident of Ekta Nagar, Hatia, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.

494. Puja Kumari, aged about 27 years, Daughter of Suryadeo Ram, Resident of Qr. No. 1, New Forest Colony, Near Camel Chowk, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

495. Rani Kachhap, aged about 27 years, Daughter of Elkan Kachhap, Resident of Village-Kota, P.O.-Balsota, P.S.-Bhandra, District-Lohardaga, Jharkhand.

496. Sonali Kumari, aged about 28 years, Daughter of Late Madhukar Kumar, Resident of Village & P.O.-Chaandouri, P.S.-Tisri, District-Giridih, Jharkhand.

497. Ranjan Hembram, aged about 31 years, Son of Rasika Hembram, Resident of Ward No. 15, Retired Colony, Chakradharpur, P.O. & P.S.-Chakradharpur, District-West Singhbhum, Jharkhand.

498. Sushmita Marandi, aged about 26 years, Daughter of Ignesh Marandi, Resident of P.O.-Guhijori, P.S-Dumka Mufasil, District-Dumka, Jharkhand.

499. Prakash Xalxo, aged about 32 years, Son of Chumnu Oraon, Resident of Village-Dela Toli, P.O.-Hehal, P.S.-Sukhdeongar, District-Ranchi, Jharkhand.

500. Ramkrishna Verma, aged about 28 years, Son of Dwarika Prasad Verma, Resident of Village-Nauadih, P.O.-Chunglo, P.S.-Jamua, District-Giridih, Jharkhand.

501. Someshwar Nath Ravi, aged about 31 years, Son of Girija Ram, Resident of Village-Khajuri, P.O.-Naudiha, P.S.-Chhattarpur, District-Palamau, Jharkhand.

502. Vivek Bara, aged about 31 years, Son of Johnson Bara, Resident of Village-Gorarjor, P.O.-Gorarjor, P.S.-Kersai, District-Simdega, Jharkhand.

503. Ritu Kumari, aged about 24 years, Daughter of Kartik Chandra Mahato, Resident of Village-Netwari, P.O.-Ojhadih Katania, P.S.-Tundi, District-Dhanbad, Jharkhand.

504. Vivek Kumar, aged about 31 years, Son of Kheman Ram, Resident of Village-Jabra, P.O. & P.S.-Korra, District-Hazaribagh, Jharkhand.

505. Priyanka Kumari, aged about 25 years, Daughter of Ashlok Yadav, Resident of New Pundag, Sail City, Beside Satnaryan Mandir, Dhurwa, P.O.-Dhurwa, P.S.-Jagarnathpur, District-Ranchi, Jharkhand.

506. Bhupesh Pathak, aged about 27 years, Son of Kailash Pathak, Resident of Village & P.O.+ P.S.-Gandey, District-Giridih, Jharkhand.

507. Deepak Kumar Sah, aged about 29 years, Son of Prakash Sah, Resident of Village & P.O. + P.S.-Sarath, District-Deoghar, Jharkhand.

508. Mujammil Hussain Ansari, aged about 30 years, Son of Taiyab Ansari, Resident of Village-Pandra, P.O.-Pandra, P.S.-Kuru, District-Lohardaga, Jharkhand.

509. Aamir Firdoush, aged about 29 years, Son of Md. Ramzan Ansari, Resident of Bhawanipur, Solagidih, P.O.-Chas, P.S.-Chira Chas, District-Bokaro, Jharkhand.

510. Shashi Kumar Singh, aged about 29 years, Son of Vijay Singh, Resident of Tanatand, P.O.& P.S.-Itkhori, District-Chatra, Jharkhand.

511. Shubham Anand, aged about 30 years, Son of Shiva Shankar Singh, Resident of 5, Road No. 4, Eklavya Enclave, Aishwarya Residency, Dipatoli, Pundag, P.O.-Pundag, P.S.-Jagarnathpur, District-Ranchi, Jharkhand.

512. Abhishek Kumar, aged about 28 years, Son of Om Prakash Pandey, Resident of New Bishunpur, P.O.-B. Polytechnic, Near Durga Mandir, Bishunpur, P.S.-Bishunpur, District-Dhanbad, Jharkhand.

513. Vikash Yadav, aged about 28 years, Son of Lakhan Yadav, Resident of Village-Garhai, P.O.-Pathaldiha, P.S.-Koderma, District-Koderma, Jharkhand.

514. Pawan Kumar Singh, aged about 31 years, Son of Suresh Singh, Resident of Village-Kabra, P.O.-Khadhaiya, P.S.-Tandwa, District-Chatra, Jharkhand.

515. Sunil Kumar Singh, aged about 30 years, Son of Ramchandra Singh, Resident of Village-Jangi, P.O.-Delho, P.S.-Simaria, District-Chatra, Jharkhand.

516. Subhash Yadav, aged about 31 years, Son of Teklal Prasad Yadav, Resident of Village-Sewatand, P.O. & P.S.-Chalkusha, District-Hazaribagh, Jharkhand.

517. Bipin Tirkey, aged about 26 years, Son of Bhim Tirkey, Residentof H. No. 2623, Dibadih Koynar Toli, Doranda, P.O. & P.S.-Doranda, District-Ranchi, Jharkhand.

518. Kartik Kumar, aged about 30 years, Son of Bharat Mahto, Resident of Kisan Chowk, Koiri Tola, Pithoria, Village & P.O. + P.S.-Pithoria, District-Ranchi, Jharkhand.

519. Aryan Kumar Yadav, aged about 29 years, Son of Tukan Yadav, Resident of Village-Yawanpur, P.O.-Dadpur, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

520. Sangita Kumari, aged about 30 years, Son of Bechan Mahto, Resident of Village-Bakchoma, P.O.-Edla, P.S.-Simaria, District-Chatra, Jharkhand.

521. Saniya Kumari, aged about 27 years, Son of Dinesh Kumhar, Resident of at Lusadih, P.O.-Bagdaha, P.S.-Rajganj, District-Dhanbad, Jharkhand.

522. Rohit Kachhap, aged about 31 years, Son of Lakhan Oraon, Resident of Village-Kutkudungri, Road No. 6, Jawaharnagar, Azad Nagar, Mango, P.O.-Mango, P.S.-Ulidih, District-East Singhbhum, Jharkhand.

523. Md. Quamrul Hoda, aged about 32 years, Son of Md Naimuddin, Resident of Sattar Colony, Bariyatu, P.O. & P.S.-Bariyatu, District-Ranchi, Jharkhand.

524. Md. Zawed Alam, aged about 29 years, Son of Md. Taukir Alam, Resident of Ward No. 08, Village-Okhargara, P.O.-Okhargara, P.S.-Meral, District-Garhwa, Jharkhand.

525. Basant Singh, aged about 27 years, Son of Ramratan Singh, Resident of Amravati Colony, Gosaintola, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

526. Pradeep Kumar Mahato, aged about 26 years, Son of Dukhu Mahato, Resident of Village-Telmocho, P.O.-Ram Nagar Garh, P.S.-Mahuda, District-Dhanbad, Jharkhand.

527. Rohan Kumar Tanu, aged about 28 years, Son of Pannu Ram, Resident of Village-Hadari, P.O. & P.S.-Ichak, District-Hazaribag, Jharkhand.

528. Rohit Kumar, aged about 30 years, Son of Rajendra Prasad, Resident of Village-Salaiya, P.O.-Barwa, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

529. Aman Kumar, aged about 28 years, Son of Maninder Ram, Resident of Village-Naitand, P.O. -Padariya, P.S.-Markachho, District-Koderma, Jharkhand.

530. Anuj Kujur, aged about 29 years, Son of Chhotu Kujur, Resident of Morangi, P.O.-Morangi, P.S.-Muffasil, District-Hazaribagh, Jharkhand.

531. Vikash Kumar, aged about 30 years, Son of Mahesh Mahto, Resident of Village-Hupad, P.O.-Banha (Nawada), P.S.-Muffsil, District-Hazaribagh, Jharkhand.

532. Priyesh Kumar, aged about 30 years, Son of Jawaharlal Jha, Resident of Village-Fasiyabad, P.O. & P.S.-Sarath, District-Deoghar, Jharkhand.

533. Mukesh Kumar, aged about 32 years, Son of Murari Hazam, Resident of Village-Chhatatand, P.O.-Budhiyadih, P.S.-Giridih, District-Giridih, Jharkhand.

534. Roushan Kumar, aged about 30 years, Son of Ranjeet Pandit, Resident of Village- Chandwara, P.O.-Chandwara, P.S.- Chandwara, District-Koderma, Jharkhand.

535. Sushmita Kumari, aged about 30 years, Daughter of Mangal Oraon, Resident of Village-Shanti Nagar, P.O. & P.S.-Bharno, District-Gumla, Jharkhand.

536. Vandana Kumari, aged about 28 years, Daughter of Devendra Singh, Resident of Pokhari Kalan, P.O.-Saraidih, P.S.-Barwadih, District-Latehar, Jharkhand.

537. Sadanand Kumar, aged about 31 years, Son of Hiralal Prasad, Resident of Village-Gaipahari, P.O.-Kolhabad, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

538. Santosh Kumar Choudhary, aged about 30 years, Son of Chhatu Mahto, Resident of Village-Golpahari, P.O.-Kolhabad, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

539. Chandni Kumari, aged about 29 years, Daughter of Nagmani Yadav, Resident of Village-Jagdishpur, P.O.-Chopnadih, P.S>-Markachcho, District-Koderma, Jharkhand.

540. Varsha Yadav, aged about 28 years, Daughter of Ram Bilas Gope, Resident of Village-Hurhuru, Gwal Toli, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

541. Subodh Oraon, aged about 35 years, Son of Suresh Oraon, Resident of Village-Siram, P.O.-Makka, P.S.-Jobang, District-Lohardaga, Jharkhand.

542. Abinash Kumar Ray, aged about 29 years, Son of Janardan Ray, Resident of Village-Baddiha, P.O.-Mirjaganj, P.S.-Jamua, District-Giridih, Jharkhand.

543. Abhishek Raman Kumar, aged about 26 years, Son of Sunil Kumar, Resident of Village-Torpa, Khasuatoli, P.O.-Torpa, P.S.-Torpa, District-Khunti, Jharkhand.

544. Srikant Rajwar, aged about 31 years, Son of Tilu Rajwar, Resident of Village & P.O.-Laiyo, P.S.-Mandu, District-Ramgarh, Jharkhand.

545. Manoj Kumar, aged about 31 years, Son of Late Bandhan Lohar, Resident of Village-Dewaki Kanatoli, & P.O.-Dewaki, P.S.-Ghaghra, District-Gumla, Jharkhand.

546. Vijay Kumar, aged about 30 years, Son of Thaneshwar Mahto, Resident of Village-Urgi, P.O.-Bhelwara, P.S.-Bishungarh, District-Hazaribagh, Jharkhand.

547. Suryadeep Shiromani, aged about 29 years, Son of Suresh Mahto, Resident of Village-Usra, P.O.-Kochey, P.S.-Rajrappa, District-Ramgarh, Jharkhand.

548. Rahul Minz, aged about 32 years, Son of Bijla Minz, Resident of Village-Hisri, P.O. & P.S.-Guru, District-Ranchi, Jharkhand.

549. Saket Solanki, aged about 28 years, Son of Jiwesh Singh Solanki, Resident of D. T 2020, Tanki Side, Sector – 9, P.O.-Dhurwa, P.S.-Jagarnathpur, District-Ranchi, Jharkhand.

550. Shankar Bediya, aged about 30 years, Son of Lahsan Bediya, Resident of Village-Bicha, P.O.-Deoria, P.S.-Patratu, District-Ramgarh, Jharkhand.

551. Balram Kumar Ram, aged about 27 years, Son of Laldev Ram, Resident of Village-Banha Nawada, P.O.-Nawada, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

552. Shashi Kant Kujur, aged about 33 years, Son of Kusum Kant Kujur, Resident of Village-Barisa Nakti Toli, P.O.-Asni, P.S. & District-Gumla, Jharkhand.

553. Ankita Beck, aged about 34 years, Daughter of Hilarius Beck, Resident of Shanti Nagar – I, Old H.B. Road, Kokar, P.O.-G.P.O., P.S.-Sadar, District-Ranchi, Jharkhand.

554. Manoj Kumar Hansda, aged about 35 years, Son of Budhurai Hansda, Resident of Jamkudar, P.O.-Ambona, P.S.-Nirsa, District-Dhanbad, Jharkhand.

555. Altaf Ansary, aged about 33 years, Son of Dukhu Ansary, Resident of Village-Simulkuri, P.O.-Kanakchas, P.S.-Chandankiyari, District-Bokaro, Jharkhand.

556. Anjali Lakra, aged about 34 years, Daughter of Late Lalu Lakra, Resident of Dahutoli Hatma, Kanke Road, P.O-Jawahar Nagar, P.S.-Gonda, District-Ranchi, Jharkhand.

557. Kajal Kumari, aged about 25 years, Daughter of Jaleshwar Paswan, Resident of Nawadadi (Sasbera), P.O-I.E.-Gomia, P.S.-I.E.L. Gomia, District-Bokaro, Jharkhand.

558. Arti Kumari, aged about 30 years, Daughter of Krishna Saw, Resident of Village-Kharagdiha, Near by Sahu Samaj Dharmshala, P.O.-Kharagdiha, P.S.-Jamua, District-Giridih, Jharkhand.

559. Sujata Soren, aged about 33 years, Daughter of Narendra Soren, Resident of Village & P.O.-Rangalia, P.S.-Ranishwer, District-Dumka, Jharkhand.

560. Dhiraj Bediya, aged about 31 years, Son of Sikander Bediya, Resident of Village & P.O and P.S.-Sikidiri, District-Ranchi, Jharkhand.

561. Neeta Murmu, aged about 26 years, Daughter of Lakheshwar Murmu, Resident of Village-Chopkiyari, P.O.-Ranidih, P.S.-Karon, District-Deoghar, Jharkhand.

562. Asha Kumari, aged about 26 years, Daughter of Prakash Oraon, Resident of Haidama, P.O-Hundur, P.S.-Pithoria, District-Ranchi, Jharkhand.

563. Vikash Kumar, aged about 32 years, Son of Gurucharan Hazam, Resident of Village-Paprwatand, P.O.-Karharbari, P.S.-Giridih MU, District-Giridih, Jharkhand.

564. Devendra Kumar, aged about 25 years, Son of Jitendra Kumar Mahto, Resident of Village-Mundro, Bagodar, Gram-Paisra, P.O.-Mundro, P.S.-Bagodar, District-Giridih, Jharkhand.

565. Anil Kumar, aged about 30 years, Son of Jagdish Mahto, Resident of Nawatand, Ichak, P.O.-Shila, P.S.-Simaria, District-Chatra, Jharkhand.

566. Ashish Kerketta, aged about 35 years, Son of Bijay Prakash Kerketta, Resident of College Road, Simdega, P.O. & P.S.+ District-Simdega, Jharkhand.

567. Dheeraj Kumar, aged about 32 years, Son of Deoraj Mehta, Resident of House No. 162/A17, Ambedkar Nagar, Mahuatoli, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

568. Ramkrishna Kumar, aged about 32 years, Son of Parmeshwar Prasad, Resident of Village-Pochri, P.O.-Aoura, P.S.-Bagodar, District-Giridih, Jharkhand.

569. Vikash Kumar, aged about 30 years, Son of Dhaneshwar Prasad Verma, Resident of Village-Gomoh Parwadih, P.O.-Gomoh, P.S.-Jhumri Telaiya, District-Koderma, Jharkhand.

570. Niranjan Kumar, aged about 32 years, Son of Chhatu Mahto, Resident of Village-Banka, P.O.-Sultana, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

571. Pintu Kumar Paswan, aged about 31 years, Son of Damodar Paswan, Resident of Village & P.O.-Jharpo, P.S.-Tatijhariya, District-Hazaribagh, Jharkhand.

572. Nitesh Kumar Keshri, aged about 25 years, Son of Naresh Sahu, Resident of Village-Kanhachatii, P.O. & P.S.-Rajpur, District-Chatra, Jharkhand.

573. Hemant Arpan, aged about 33 years, Son of Siril Oraon, Resident of Village & P.O.-Bargari, P.S.-Mandar, District-Ranchi, Jharkhand.

574. Abhishek Ranjan, aged about 30 years, Son of Akhilesh Kumar Shukla, Resident of Panki Road, Redma, Near Sati Mandir Road, P.O. & P.S.-Daltonganj, District-Palamu, Jharkhand.

575. Sandeep Tigga, aged about 31 years, Son of Mahaveer Oraon, Resident of Ratu, Meriyatar, P.O. & P.S.-Ratu, District-Ranchi, Jharkhand.

576. Avinash Pawan Bhagat, aged about 33 years, Son of Samsan Bhagat, Resident of Village-Makhnandro, P.O. & P.S.-Ratu, District-Ranchi, Jharkhand.

577. Sukhnath Oraon, aged about 29 years, Son of Birsa Oraon, Resident of Village-Kota, P.O.-Saparom, P.S.-Nagri, District-Ranchi, Jharkhand.

578. Arvind Kumar, aged about 33 years, Son of Gopal Prasad, Resident of Village-Kanchanpur, P.O.-Lupung, P.S.-Katkamsandi, District-Hazaribagh, Jharkhand.

579. Deepak Tigga, aged about 34 years, Son of Jagra Tigga, Resident of Village & P.O.-Brambe, P.S.-Mandar, District-Ranchi, Jharkhand.

580. Ajhar Mahmud, aged about 30 years, Son of MD Rafik, Resident of Village & P.O.-Chattibariyatu, P.S.-Keredari, District-Hazaribagh, Jharkhand.

581. Wilson Kujur, aged about 32 years, Son of Anand Prakash Kujur, Resident of Village & P.O.-Kotam, P.S.-Garu, District-Latehar, Jharkhand.

582. Sitaram Hembram, aged about 34 years, Son of Furlai Hembram, Resident of Village-Punasia, P.O.-Angarpara, P.S.-Gurabanda, District-East Singhbhum, Jharkhand.

583. Alfred Marandi, aged about 30 years, Son of Stephen Marandi, Resident of Village-Kendua, P.O.-Ghoranjee, P.S.-Deori, District-Giridih, Jharkhand.

584. Dheeraj Dubey, aged about 25 years, Son of Ashesh Dubey, Resident of Village-Banpurwa, P.O-Tildag, P.S.-Garhwa, District-Garhwa, Jharkhand.

585. Praveen Ranjan, aged about 31 years, Son of Tirth Nath, Resident of Kanke Road, Behind Hot Lips, New Area Bhitha, P.O.& P.S.-Gonda, Mirgonda Alias Pahargonda, District-Ranchi, Jharkhand.

586. Saurabh Kumar, aged about 28 years, Son of Jiwan Kumar Sinha, Resident of Village-Baltharwa, P.O.-Burhai, P.S.-Devipur, District-Deoghar, Jharkhand.

587. Sunny Kumar, aged about 30 years, Son of Lalan Kumar Dubey, Resident of Village & P.O.-Sabalbigha, P.S.-Lachur, District-Jamui, Bihar.

588. Jasveer Singh, aged about 31 years, Son of Babu Lal Meena, Resident of Village & P.O.-Dholeta, P.S.-Nandoti, District-Karauli, Rajasthan.

589. Bam Bam Tiwari, aged about 24 years, Son of Mohan Tiwari, Resident of Village-Bonasinga, P.O-Khorimahua, P.S. -Dhanwar, District-Giridih, Jharkhand.

590. Satyendra Rajak, aged about 31 years, Son of Baldev Rajak, Resident of Village-Dariya, P.O.-Ratanpur, P.S.-Ichak, District-Hazaribagh, Jharkhand.

591. Sukhram Bara, aged about 27 years, Son of Sena Bara, Resident of Village-Jirhul, P.o.-Datia, P.S.-Bharno, District-Gumla, Jharkhand

592. Santosh Kumar, aged about 26 years, Son of Binay Kumar Mahto, Resident of Village-Nimiya, P.O.-Sudna, P.S.-Medininagar, Districtc-Palamu, Jharkhand.

593. Shashikant Kumar, aged about 29 years, Son of Somar Yadav, Resident of Village-Ghanghri, P.O.-Dhargulli, P.S.-Bagodar, District-Giridih, Jharkhand.

594. Shiva Kumar, aged about 27 years, Son of Shankar Pandit, Resident of at Potto, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

595. Dilip Rana, aged about 25 years, Son of Debu Rana, Resident of Village-Sondigghi, P.O.-Chatro, P.S-Deori, District-Giridih, Jharkhand.

596. Ankit Kumar, aged about 30 years, Son of Shashi Bhushan Pandey, Resident of Village-Barjo, P.O.-Rajdhanvar, P.S.-Dhanwar, District-Giridih Jharkhand.

597. Dinbandhu Dubey, aged about 29 years, Son of Uday Shankar Dubey, Resident of Khadgadha Milan Chowk, Ratu Road, P.O.-G.P.O., P.S.-Sukhdeo Nagar, District-Ranchi, Jharkhand.

598. Vikash Pandit, aged about 27 years, Son of Chetlal Pandit, Resident of Village & P.O.-Kalhabad, P.S.-Barkatha, District-Hazaribagh, Jharkhand.

599. Nandan Kumar, aged about 30 years, Son of Bigan Manjhi, Resident of Village & P.O. + P.S.-Ranka, District-Garhwa, Jharkhand.

600. Amit Kumar, aged about 27 years, Son of Ramchand Shastri, Resident of Chiraundi, Vrindavan Colony, P.O. & P.S.-Chiraundi, District-Dhanbad, Jharkhand.

601. Sudhanshu Ranjan, aged about 30 years, Son of Shambhu Nath Prasad, Resident of Village-Dumari, P.O-Namudag, P.S.-Naudiha Bazar, District-Palamu, Jharkhand.

602. Rakesh Oraon, aged about 31 years, Son of Shiva Oraon, Resident of Village – Anandpur, P.O.-Jori, P.S.-Bagru, District-Lohardaga, Jharkhand.

603. Monu Kumar Pandit, aged about 27 years, Son of Dashrath Pandit, Resident of Manpur, P.O.-Berokala, P.S.-Barkattha, District-Hazaribagh, Jharkhand.

604. Bhola Kumar Sahu, aged about 27 years, Son of Bikshwar Sahu, Resident of Village-Boreya, P.O. & P.S.-Kanke, District-Ranchi, Jharkhand.

605. Vishal Kumar, aged about 28 years, Son of Pradeep Yadav, Resident of Village-Mahudar, Masratu, P.O.-Rewali, P.S-Katkamdag, District-Hazaribagh, Jharkhand.

606. Mantu Kumar, aged about 32 years, Son of Bihari Sahu, Resident of Village & P.O.-Pundag, P.S.-Jagannathpur, District-Ranchi, Jharkhand.

607. Pravin Kumar, aged about 31 years, Son of Bihari Ram, Resident of Forest Colony, Gotra Samtoli, P.O. & P.S.+ District-Simdega, Jharkhand.

608. Anish Kumar, aged about 29 years, Son of Surendra Saw, Resident of Bye Pass Road, Sudna P.O.-Sudna, P.S.-Daltonganj, District-Palamau, Jharkhand.

609. Rahul Raj, aged about 29 years, Son of Ashok Kumar, Resident of Village-Chechai, P.O.-Karma, P.S.-Koderma, District-Koderma, Jharkhand.

610. Rishav Kumar Roy, aged about 26 years, Son of Rajesh Kumar Roy, Resident of Village-Khairachatar, P.O. & P.S.-Kasmar, District-Bokaro, Jharkhand.

611. Satyam Kumar Dasoundhi, aged about 26 years, Son of Akhilesh Dasoundhi, Resident of Village & P.O.-Bhattkhijri, P.S & District-Lohardaga, Jharkhand.

612. Sachin Meena, aged about 34 years, Son of Ram Gopal Meena, Resident of House No. 81, Near Police Chowki, Village-Mahukala, Mahu Khurd, P.O. & P.S.-Mahukhurd, District-Sawai Madhopur, Rajasthan.

613. Mrityunjay Kumar, aged about 40 years, Son of Janardan Prasad Singh, Resident of By Pass Road, Baijnathpur, Jaruadih, P.O. & P.S.-Deoghar, District-Deoghar, Jharkhand.

614. Abhishek Kumar, aged about 33 years, Son of Arun Kumar Singh, Resident of Village-Ritudih, H. No. 22, P.O.-Siwandih, P.S.-Marafari, District-Bokaro, Jharkhand.

615. Nitish Kumar, aged about 28 years, Son of Amar Kishor Singh, Resident of Village-Pitonjiya, P.O. & P.S.-Pathrol, District-Deoghar, Jharkhand.

616. Rishabh Chouhan, aged about 28 years, Son of Mahesh Kumar Singh, Resident of Village-Korhar, P.O-Anandpur Camp, P.S.-Bihta, District-Patna, Bihar.

617. Sanjeev Kumar, aged about 26 years, Son of Rabindra Sharma, Resident of Village & P.O. +P.S.-Goh, District-Aurangabad, Bihar.

618. Prashant Kumar, aged about 32 years, Son of Manoj Kumar Mandal, Resident of Village-Manikpur, P.O.-R.T. Mohar, P.S.-Simraha, District-Araria, Bihar.

619. Sheetal Kumari, aged about 29 years, Daughter of Raju Pandit, Resident of Village-Shanti Nagar, K.B. Gate, Kujju, P.O. & P.S.-Kuju, District-Ramgarh, Jharkhand.

..... Petitioner (s)

Versus

1. State of Jharkhand through Chief Secretary, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.

2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. –Dhurwa, Ranchi, Jharkhand.

3. Jharkhand Staff Selection Commission through its Secretary, having its office at Kalinagar, Chaibagan Gali, Namkum, P.O. & P.S.-Namkum, Ranchi, Jharkhand.

..... Respondent(s)

With

W.P.(S) No. 7030 of 2026

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1. Niroj Xess, aged about 31 years, son of Philip Xess, resident of village Charima, P.O Itta, P.S. Bero, Dist: Ranchi.

2. Ashok Bediya, aged about 34 years, son of Sahdeo Bediya, resident of village Kanjgee, P.O: Barkachumba, P.S: Giddi “A”, Dist: Ramgarh, Dist: Ramgarh.

3. Krishna Choudhary @ Krishna Murari, aged about 26 years, son of Dakshineshwar Singh Choudhary, resident of House No. 45 A, Village- Labudih, P.S. Pindrajora, P.S: Kura, Dist: Bokaro.

4. Pankaj Kumar, aged about 31 years, son of Jitendra Yadav, resident of at Pratappur, P.O & P.S: Pratappur, Dist: Chatra

5. Sanjay Kumar, aged about 29 years, son of Tilanath Mahto, resident of village- Mahtikra, P.O & P.S: Barkagaon, Dist: Hazaribag

6. Jitendra Kumar, aged about 37 years, son of Ravindra Kumar, resident of village & P.O: Dali, P.S. Chhattarpur, Block Chhattarpur, Dist: Palamau

7. Mahesh Kumar, aged about 30 years, son of Nageshwar Prasad Mehta, resident of village Daria, P.O: Ratanpur, P.S. Ichak, Dist: Hazaribag.

8. Md. Mahbub Ansari, aged about 30 years, son of Abdul Ansari, resident of Sarakbad, P.O: Leda, P.S. Giridih, Dist: Giridih.

9. Shivnath Murmu, aged about 27 years, son of Sanatan Murmu, resident of village Asna (Lipdih), P.O: Bardohi, P.S: Govindpur, Dist: Dhanbad

10. Ravindra Kumar Soren, aged about 31 years, son of Haradhan Manjhi, resident of village: Kherho, P.O Pichhari, P.S: Petwar, Dist: Bokaro.

11. Aftab Ansari, aged about 32 years, son of Abbas Ansari, resident of village- Bilti, P.O: Sero, P.S. Narkopi, Dist: Ranchi

12. Rajendra Oraon, aged about 32 years, son of Basu Oraon, resident of village- Andhradih, P.O. Totambi, P.S: Ghaghra, Dist: Gumla

13. Saurabh Sumit Anthoni Minz, aged about 40 years, son of Biren Minz, resident of village- Devine Savior, Church, Bhitha, Kanke Road, P.S- Kanke, Dist- Ranchi

14. Ashish Kumar Ashu, aged about 31 years, son of Nandu Ram, resident of village & P.O- Barwaiyakala, P.S- Manika, Dist- Latehar

15. Pankaj Kumar, aged about 29 years, son of Wakil Kumhar, resident of Village- Atkadih, P.O Atkadih, P.S- Bagodar, Dist- Giridih.

16. Manoj Kumar, age about 35 years, son of Rameshwar Yadav, resident of village- P.O- Gumgi, P.S- Tisri, Dist- Giridih

17. Mukesh Kumar Anand, aged about 36 years, son of Lakhiram Mahato, resident of village- Kendudih basti, P.O- Bhagabandh, P.S: Putki, Dist- Dhanbad

18. Sanjeet Kumar Rajak, aged about 27 years, son of Suresh Rajak, resident of village- Dhanaipura, P.S- Taranakho, P.S: Dhanwar, Dist- Giridih.

19. Sourabh Prakash, aged about 29 years, son of Anil Kumar Roy, resident of village- Deoli, P.O Sabejor, P.S- Sarath, Dist- Deoghar.

20. Suraj Prataph Maurya, aged about 35 years, son of Nand Kumar Mahto, resident of village- Chhechhauri, P.O Lamipatra, P.S- Pandwa, Dist- Palamau.

21. Vivek Gari, aged about 24 years, son of Bandhana Gari, resident of International Public School, Chouri Basti, P.O & P.S: Kanke, Dist: Ranchi.

22. Simon Kisku, aged about 30 years, son of Late Francis Kisku, resident of villag- Khairwa, P.O Mandro, P.S:- Mirzachowki, Dist: Sahibganj

23. Ravi Prashant Minj, aged about 32 years, son of Sushil Minj, resident of villag- Konaartoli, Debadih, Pundag, P.O Pundga, P.S: Jagarnnathpur, Dist_ Ranchi

24. Karuna Karan, aged about 29 years, son of Naresh Lal Yadav, resident of village and P.O Dwarika, P.S: Panki, Dist: Palamau

25. Baburam Samad, aged about 36 years, son of Mangu Samad, resident of Boradoro, P.O: Gopinathpur, P.S: Chakradharpur, Dist- West Singhbhum.

26. Ravi Kumar, aged about 28 years, son of Suresh Kumar Prasad, resident of Babhane, P.O & P.S: Pratappur, Dist: Chatra

27. Vivek Kumar, aged about 35 years, son of Surendar Kumar Rawani, resident of Village- Haripur Kolwa, P.S:- Pathro, Dist: Deoghar

28. Ashish Kumar, aged about 35 years, son of Chandra Shekhar Yadav, resident of village- at and P.o- Sahara, P.S Taljhari, Dist: Dumka

29. Nayan Shekhar Sanni, aged about 35 years, son of Kapildeo Singh, resident of Village- Salonatanr, Shivpuri Path, Near SBI Training Center, P.O & P.S: Deoghar, Dist: Deoghar.

30. Yugesh Kumar Yadav, aged about 31 years, son of Mahender Yadav, resident of village- Khaira, P.O Pathra,, P.s:- Mayurhand, Dist: Chatra.

31. Rohit Kumar Yadav, aged about 29 years, son of Bilash Yadav, resident of village Purnadih, P.O: Phulwariya, P.S: Nawalshahi, Dist: Koderma

32. Nitish Kumar, aged about 32 years, son of Bachan Prasad Kushwaha, resident of village & P.O: Kariyatpur, P.S: Ichak, Dist: Hazaribag

33. Neeraj Kumar, aged about 29 years, son of Nageshwar Roy, resident of village Pandeyjor, P.O:- Borotand, P.S: Dhanwar, Dist: Giridih.

34. Subhash Kumar Prajapati, aged about 33 years, son of Rameshwar Prajapati, resident of village Pandariya, P.O : Basariya, P.S: Chouparan, Dist: Hazaribag

35. John Tirkey, aged about 29 years, son of Remis Tirkey, resident of village: Mamarla Mahua Toli, P.O: Mamarla, P.S: Basia, Dist: Gumla

36. Rakesh Kumar Munda, aged about 36 years, son of Chandra Singh Munda, resident of village- Sindwartoli New Area, Morabadi, P.O: Ranchi University, P.S: Bariatu, Dist: Ranchi,

37. Binod Tigga, aged about 30 years, son of Lat. Bhagat Tigga, resident of village- Argora, Near Purana Chowk, P.O & P.S: Argora, Dist: Ranchi.

38. Roshan Kumar Saw, aged about 33 years, son of Jagdish Saw, resident of village- Jeruwadih, P.O Kubri, P.S: Dhanwar, Dist: Giridih

39. Son Prakash, aged about 33 years, son of Teklal Yadav, resident of village- Barikola Jhonjhi, P.O: Danto Khurd, P.S: Katkamsandi, Dist: Hazaribag

40. Nitish Lakra, aged about 26 years, son of Ravindra Deo Lakra, resident of village_ Bejwali, P.O Bhatkhijri, P.S: Lohardaga, Dist: Lohardaga

41. Sonu Kumar, aged about 28 years, son of Mahendra Prasad, resident of village Bhelwara, Near Demotand, P.O & PS: Muffasil Dist: Hazaribag

42. Puja Kumari, aged about 29 years, D/o Ashok Saw, resident of village_ Chechai, P.O Karma, P.S: Koderma, Dist: Koderma

43. Abhishek Prasad, aged about 36 years, son of Dinesh Prasad Singh, resident of House No. 2/39, New Area Gandhi Nagar, Hinoo, P.O & P.S: Doranda, Dist: Ranchi

44. Dhaneshwar Prasad Verma, aged about 34 years, son of Sundar Mahto, resident of village Harodih, P.O Siyatand, P.S: Jamua, Dist: Giridih.

45. Alex Nawnit Beck, aged about 30 years, son of Joseph Beck, resident of village: Loyonkel, P.O & P.S: Karra, Dist: Khunti

46. Pintu Kumar, aged about 32 years, son of Raju Yadav, resident of village Karma, P.O Karma, P.S: Hunterganj, Dist: Chatra

47. Santosh Bhogta, aged about 30 years, son of Narayan Bhogta, resident of village: Rangamati, P.O Mirzapur, P.S: Petarwar, Dist._ Bokaro

48. Deepak Kumar, aged about 28 years, son of Bharat Bhokta, resident of village Tetariya, P.O & P.S: Pathrol, Dist: Deoghar

49. Pramod Kumar Kisku, aged about 31 years, son of Gopi Chandra Kisku, resident of village Kaladbar, P.O Bardohi, P.S. Govindpur, Dist: Dhanbad

50. Md. Azhar, aged about 30 years, son of Jalil Ahmed, resident of village:- Durua, P.O &P.S: Latehar, Dist: Latehar.

51. Jitesh Kumar, aged about 35 years, son of Dwarika Prasad Mehta, resident of village Amnari, P.O Jharpo, P.S: Tantijhariya, Dist: Hazaribag

52. Ashish Kumar, aged about 32 years, son of Ashok Kumar Paswan, resident of village_ C-Ram Cottage, Shiv Mandir Chowk, Korrah, P.O & P.S: Korrah, Dist: Hazaribag

53. Kaushal Kumar, aged about 28 years, son of Ram Prasad, resident of village Hakikatpur, P.O & P.S: Bakhtiyarpur, Dist: Patna

54. Naresh Mandal, aged about 30 years, son of Ramakant Madnal, resident of village – Chaita, P.O: Ghunghasa, P.S: Hariharpur, (Gomoh) Dist: Dhanbad

55. Santosh Jamuda, aged about 31 years, son of Damu Jamuda, resident of village:- Baijoro, P.O Otar, P.S: Sonua, Dist: West Singhbhum

56. Sanjay Tirkey, aged about 34 years, son of Late Tunu Tirkey, resident of village_ Samlong, Belbaga, P.O & P.S: Namkum Dist: Ranchi

57. Sudhanshu Ranjan, aged about 27 years, son of Bibhuti Bhushan Mahto, resident of village: Singhpur, P.O Karma, P.S Kasmar, Dist: Bokaro

58. James Richard Khoya, aged about 35 years, son of Julesh Khoya, resident of village:- Gundu, P.O Hulhundu, P.S: Tupudana, Dist: Ranchi

59. Ajit Bodra, aged about 28 years, son of Bholanath Bodra, resident of village:- Baijoro, P.O Lotapahar, P.S: Sonua, Dist: West Singhbhum

60. Ajit Tirkey, aged about 31 years, son of Jatru Jageshwar Tirkey, resident of village Mahuwa toli, P.O Balalong, P.S: Vidhan sabha, Dist: Ranchi

61. Sushmita Soy, aged about 28 years, D/o Krishna Soy, resident of village Thana Road, Chakradharpur, P.O & P.S: Chakradharpur, Dist: West Singhbhum

62. Sujeet Oraon, aged about 36 years, son of Madra Oraon, resident of village Kanti, P.O Larta, P.S: Karra, Dist: Khunti

63. Venkateshwar Pandey, aged about 32 years, son of Shashi Shekhar Pandey, resident of village Bishunpur, P.O & P.S: Latehar, Dist: Latehar

64. Pankaj Kumar Tudu, aged about 30 years, son of Bahadur Tudu, resident of village- Taratand, P.O & P.S: Taratand, Dist: Giridih

65. Ankit Minz, aged about 29 years, son of Ramdev Minz, resident of village: Bahoranpur, P.O Chandwar, P.S: Mufassail, Dist: Hazaribagh

66. Shailesh Kumar Singh, aged about 29 years, son of Umesh Singh, resident of village- Barabagi, P.O Tatra, P.S: Rajpur, Dist: Chatra,

67. Pankaj Ram, aged about 39 years, son of Mahesh Ram, resident of village- Jima, P.O Jima, P.S: Kuru, Dist: Lohardaga.

68. Rudra Pratap Gupta, aged about 42 years, son of Motilal Gupta, resident of village & P.O Toto, P.S: Toto, Dist: Gumla

69. Chondro Haiburu, aged about 33 years, son of Late Sidiu Haiburu, resident of village & P.O : Keyad Chalom, P.S: Mufassil, Chaibasa, Dist West Singhbhum

70. Goutam Kumar Rajwar, aged about 30 years, son of Pawan Rajwar, resident of House No. 127, Village_ Rautdih, P.O Baidhmara, Dist: Bokaro

71. Shiv Shankar Bodra, aged about 33 years, son of Late Suresh Bodra, resident of village: Dukri, P.O & P.S: Toklo, Dist: West Singhbhum

72. Sumit Kumar, aged about 34 years, son of Murli Prasad Sahu, resident of House No. 100, Jagdish Nagar-2, Ner Sidhu Kanhu Maidan, P.O & P.S: Ramgarh, Dist: Ramgarh

73. Samir Hembrom, aged about 26 years, son of Suleman Hembrom resident of village Khutana, P.O Barmasiya, P.S: Barhait, Dist: Sahebganj

74. Ashish Topno, aged about 26 years son of Jidan Topno, resident of village Amma Banai Toli, P.O & P.S: Torpa, Dist: Khunti

75. Subhash Kumar Rout, aged about 38 years, son of Hemlal Rout, resident of village Choudharidih, P.O Burhai, P.S: Devipur, Dist: Deoghar

76. Vijay Hassa, aged about 26 years, son of Mangu Pahan, resident of Jamuwadag, P.O : Khunti, P.S: Khunti, Dist: Khunti

77. Ajay Karmali, aged about 35 years, son of Mukhlal Ram Karmali, resident of village Chari, P.O Chari, P.S: Gola, Dist: Ramgarh

78. Sujeet Kumar Oraon, aged about 32 years, son of Burunga Oraon, resident of village: Arangi, P.O Arangi, P.S. Ghaghra, Dist: Gumla

79. Shiv Prasad Murmu, aged about 31 years, son of Mahendra Nath Murmu, resident of village &P.O Murathakura, P.S: Gurabanda, Dist: West Singhbhum

80. Jitendra Yadav, aged about 30 years, son of Tulsi Yadav, resident of village Gopidih, P.O & P.S: Chalkusha, Dist: Hazaribag

81. Thakur Prasad Hembram, aged about 31 years, son of Guidi Hembram, resident of village Babaida, P.O Rawtara, P.S: Dhalbhumgarh, Dist: East Singhbhum

82. Nirmala Sanga, aged about 39 years, D/o Man Mohak Sanga, resident of village & P.O: Jaltanda, P.S: Karra, Dist: Khunti

83. Avinash Kullu, aged about 28 years, son of Etmon Kullu, resident of village: Defence Colony, Thakurtoli, P.O & P.S: Simdega, Dist: Simdega

84. Dashrath Hans, aged about 28 years, son of Late Sanjay Hans, resident of New Garden, Siram Toli, Club Road, Ranchi P.O & P.S: Ranchi, Dist: Ranchi

85. Sanjay Kumar, aged about 34 years, son of Manoj Kumar Sahu, resident of village: Gothai, P.O : Bagramore, P.S: Simariya, Dist: Chatra

86. Deepika Kashyap, aged about 28 years, D/o Dilip Kumar Kashyap, resident of village Satranji, P.O Hulundu, P.S: Tupudana, Dist: Ranchi

87. Dablu Ram, aged about 34 years, son of Vijay Das, resident of village_ Jamdiha, P.S: Mahuda, Lohipiti, Dist: Dhanbad

88. Niraj Singh, aged about 28 years, son of Abhiram Singh, resident of village_ Nawadih Bhakasi, P.O Dhangaon, P.S: Lesliganj, Dist: Palamau

89. Anuj Kumar Gupta, aged about 31 years, son of Ramashahay Prasad Gupta, resident of village_ P.O Seregara, P.S: Balumath, Dist: Latehar

90. Sameer Sangam, aged about 28 years, son of Tribhuwan Mandal, resident of village Nagar Keshwani, P.o Keshwani, PS: Suriya, Dist: Giridih

91. Anurag Kumar, aged about 35 years, son of Bikram Kumar, resident of village Pathna, Telipara, P.S: Barharwa, Dist: Sahibganj

92. Duryodhan Mahato, aged about 32 years, son of Lovi Mahato, resident of village Jargodih, P.O : Soro, P.S: Ichagarh, Dist: Seraikella Kharswan

93. Sanni Munda, aged about 27 years, son of Jagannand Munda, resident of village & P.O Satkanadu, P.S: Pithoria, Dist: Ranchi

94. Gautam Kumar, aged about 36 years, son of Shyam Pado Paul, resident of House No. 12 A, P.O & P.S: Kasmar, Dist: Bokaro

95. Dhiraj Kumar Sahu, aged about 30 years, son of Gouri Sahu, resident of village Pithoria, P.O & P.S: Pithoria, Dist: Ranchi

96. Sandeep Sanga, aged about 40 years, son of Jagarnath Sanga, resident of village Jorar, Behind Pensol Factory, P.O & P.S: Namkum, Dist: Ranchi

97. Shamual Lakra aged 32 years, son of Tairas Lakra, resident of village Dhanamunji, P.O Balsota, P.S: Bhndra, Dist: Lohardaga

98. Ramjeet Lakra, aged about 43 years, son of Panna Lakra, resident of village Kutmu Fikwa Toli, P.O Nigni, P.S: Lohardaga, Dist: Lohardaga

99. Pushpa Kujur, aged about 34 years, D/o Devnath Kujur, resident of village Hazaribag, P.O & P.S: Hazaribag, Dist: Hazaribag

100. Bijay Marandi, aged about 32 years, son of Hemlal Marandi, resident of village-Futkipur, P.O Samri, P.S. Mahagama, Dist: Godda

101. Vibek Kumar Dubedy, aged about 30 years, son of Sachidanand Dubedy, resident of village_ Kirto, P.O Gentha, P.S. Lesliganj, Dist: Palamau

102. Ravikant Kumar, aged about 29 years, son of Kedar Prasad Mandal, resident of village Dhodhiya, P.O Gganpacho, P.S: Barkatha, Dist: Hazaribag

103. Anand Kumar Kushwaha, aged about 30 years, son of Jagannath Prasad, resident of village Silwar Khurd, resident of village: Silwar Khurd, P.O:- Jagannath Dham P.S: Muffasil, Dist: Hazaribag

104. Vivek Kumar, aged about 32 years, son of Sudeshwar Saw, resident of Qtr. No. 72/A, Station Colony, Barkakana, P.O Barkakana, P.S: Patratu, Dist: Ramgarh

105. Chandan Kumar, aged about 30 years, son of Bal Mukund Prasad, resident of village- Gosain Baliya (Ganga Johar), P.O Gosain Blaiya, P.S: Barkagaon, Dist: Hazaribag

106. Pradip Kumar, aged about 28 years, son of Dwarika Yadav, resident of village Daha, P.O Bihiya, P.S: Hunterganj, Dist: Chatra

107. Ritesh Kachhap, aged about 32 years, son of Mangala Charan Kachhap, resident of village: Banhora Barkatoli, P.O Hehal, P.S: Sukhdeonagar, Dist: Ranchi.

108. Varun Kumar Dhan, aged about 31 years, son of Damodar Ram, resident of village Dighiya, P.O Tuko, P.S. Bero, Dist: Ranchi

109. Dipendra Oraon, aged about 29 years, son of Jagdew Oraon, resident of village- Ganeshpur, P.O Ganeshpur, P.S. Balumath, Dist: Latehar

110. Prabhat Kumar, aged about 30 years, son of Ram Awatar Ram, resident of village P.O & P.S: Muhammadganj, Mohsinnagar, @ Muhammadganj, Dist: Palamau

111. Rajdeep Oraon, aged about 29 years, son of Jairam Oraon, resident of village & P.O Marangloiya, P.S: Balumath, Dist: Latehar

112. Alok Kujur, aged about 38 years, son of Budhram Oraon, C/o Savitri Oraon, resident of village Akashi, P.O Akashi, P.S Bhandra, Dist: Lohardaga

113. Sakaldeep Kumar Mahto, aged about 37 years, son of Krishna Mahto, resident of village Dulmi, P.O Baredih, P.S. Tamar, Dist: Ranchi

114. Prashant Melgandi, aged about 33 years, son of Ghanshyam Melgandi, resident of village Chacha, P.O Purunia, P.S. Mufassil Chaibasa, Dist: West Singhbhum

115. Mahadev Oraon, aged about 30 years, son of Late Goyon Oraon, resident of village Sakarpada, P.O Korambi, P.S. Mandar, Dist: Ranchi

116. Krishna Kant Yadav, aged about 30 years, son of Saryu Prasad Yadav, resident of village Mahli Bandh, Kathara, P.O Gomia, P.S. Gomia, Dist: Bokaro

117. Akshay Kumar Pal, aged about 27 years, son of Satendra Pal, resident of village Kharika, P.O Dhangada, P.S: Tandwa, Dist: Chatra

118. Brajesh Kumar Chandrabunshi, aged about 39 years, son of Suryadeo Chandrawanshi, resident of village Rajwadih, P.O: Rajwadih, P.S: Daltonganj, Dist: Daltonganj

119. Ashok Kumar Rana, aged about 31 years, son of Vishwambhar Rana, resident of village Shaharjam, P.O Karni, P.S Itkhori, Dist: Chatra

120. Manoj Kumar Bhokta, aged about 28 years, son of Upendra Singh Bhokta, resident of village Lohra, P.O Manatu, P.S: Keredari, Dist: Hazaribag

121. Paritosh Kumar, aged about 33 years, son of Parmanand Prasad, resident of Shanti Niwas, South Shivpuri, Near Vivekanand School, P.S Lohsinghna, P.O Hazaribag, Dist: Hazaribag

122. Ashutosh Kumar, aged about 32 years, son of Satyendra Singh, resident of village Arajila, P.O Manudehari, P.S Tiyar, Dist: Bhojpur (Bihar)

123. Anil Kumar, aged about 29 years, son of Lakho Uranv, resident of village – Arangi, P.O: Arangi, P.S. Ghaghra, Dist: Gumla

124. Abhay Horo, aged about 33 years, son of Niral Horo, resident of village Kokar Tiril Road, Ranchi P.O RIMS, Bariatu, P.S: Sadar, Dist: Ranchi

125. Mahabali Munda, aged about 26 years, son of Girinandan Munda, resident of village Salhan, P.O Childag, P.S. Angra, Dist: Ranchi

126. Sumit Oraon, aged about 27 years, son of Ram Lakhan oraon, resident of village Kita, P.O Aan, P.S. Chandwa, Dist: Latehar

127. Anmol Prabhat Kachhap, aged about 37 years, son of Basant Kachhap, resident of H.No. 1221, New Ward No. 23, Hindpiri Gowala Toli, Road, Ranchi Near R.C. Misson School, P.O Hindpiri, P.S. Hindpiri, Dist: Ranchi

128. Amandeep Lakra, aged about 26 years, son of Ranjit Philip Lakra, resident of village Dela Toli, Kokar, P.O Bariatu, P.S. Sadar, Dist: Ranchi

129. Dilip Kumar Gupta, aged about 33 years, son of Awadh Prasad Gupta, resident of village & P.O Jhargara, P.S: Hussainabad, Dist: Palamau

130. Pawan Kumar Choubey, aged about 29 years, son of Shambhu Choubey, resident of village Nauj, P.S: Burmu, P.O Gurgaon, Dist: Ranchi

131. Navin Singh Munda, aged about 24 years, son of Soma Singh Munda, resident of village Jintupiri, P.O Barwadag, P.S. Angara, Dist: Ranchi

132. Indrajit Kumar, aged about 33 years, son of Birj Kishor Prasad, resident of village Khutikiwal Khurd, P.O & P.S: Hunterganj, Dist: Chatra

133. Rakesh Oraon, aged about 28 years, son of Subodh oraon, resident of village Guru, P.O Guru, P.S. Ratu, Dist: Ranchi

134. Sonu Kumar, aged about 29 years, son of Sita Ram Sahu, resident of village, Bhawar Pahar Road P.O & P.S: Kolebira, Dist: Simdega

135. Vivek Purty, aged about 29 years, son of Mansingh Putry, resident of village Kundrugutu, P.O Hesadih, P.S: Tebo, Dist: West Singhbhum

136. Sandeep Baitha, aged about 29 years, son of Ganesh Ram Baitha, resident of village- Rahe, P.O & P.S: Rahe, Dist-Ranchi

137. Bablu Kumar Karmali, aged about 29 years, son of Nanhua Karmali, resident of village Chetar, P.O Satkanadu, P.S. Pithouria, Dist: Ranchi

138. Remod Sandeep Minj, aged about 35 years, son of Samuel Minj, resident of village Thurka Toli, Sithiyo, P.O Sithiyo, P.S: Dhurwa, Dist: Ranchi. **(Deleted vide order dated 8.10.2026)**

139. Binit Kumar Aind, aged about 42 years, son of Samuel Aind, resident of village Churu Bagala Toli, P.O Chandagashi, P.S. Airport, Dist: Ranchi

140. Avinash Kumar Singh, aged about 36 year, son of Ravi Shankar Prasad Singh, resident of village Forest Colony, Chatra, P.O & P.S: Chatra, Dist: Chatra

141. Vikash Kumar, aged about 30 years, son of Santosh Prasad Gupta, resident of village & P.O Tilra, P.S. Ichak, Dist: Hazaribag

142. Dixit Ram Baghwar, aged about 32 years, son of Late Birendra Ram, resident of village Chunwa Toli, Old HB Road, P.O Kantatoli, P.S Lower Bazar, Dist: Ranchi

143. Supai Tudu, aged about 33 years, son of Rupai Tudu, resident of village Kendadangri, P.O Saridha, P.S: Chakulia, Dist: East Singbhum

144. Sumit Soy Murum, aged about 36 years, son of Masih Prakash Soy Murum, resident of Bihind Sadar Thana, Chuna Bhatta, Kokar, P.O & P.S: Kokar, Dist: Ranchi

145. Govinda Kumar Gupta, aged about 35 years, son of Rajendra Prasad Gupta, resident of village & P.O & P.S: Ramna, Dist: Garhwa.

146. Akshay Kumar, aged about 29 years, son of Yogendra Rama, resident of village Kaswakhand, P.O Rol, P.S: Nawa Jaipur, Patan Dist: Palamau

147. Bitu Singh, aged about 31 years, son of Ranvijay Singh, resident of village Tunatand, P.O & P.S: itkhori, Dist: Chatra

148. Sandeep Kumar Singh, aged about 32 years, son of Ashok singh, resident of village Mahuwari, P.O & P.S: Mayurhand, Dist: Chatra

149. Ajay Murmu, aged about 28 years, son of Mangal Murmu, resident of village Shitalpur Tola, Guritand, P.O Gharbar, P.S. Baliapur, Dist: Dhanbad

150. Dhiraj Kumar Singh, aged about 35 years, son of Birendra Singh, resident of village: Kabra, P.O Kahdhaiya, P.S, Tandwa, Dist: Chatra

151. Tanmay Mondal, aged about 30 years, son of Subodh Kumar Mondal, resident of village: Guliardih, P.O Ledharia, P.S: Nirsa, Dist: Dhanbad

152. Jageshwar Kumar Mandal, aged about 29 years, son of Tetu Mandal, resident of village Dubba, P.O Manigari, P.S: Sarwan Dist: Deoghar

153. Piyush Kumar Tiwary, aged about 28 years, son of Pramod Kumar Tiwary, resident of village Kutmu, P.O & P.S: Untari, Road, Dist: Palamau

154. Divyalok Priyadarshi, aged 30 years, son of Mahendra Kumar Ray, resident of village Parheta, P.O Ahilyapur, P.S: Ahilyapur, Gandey, Dist: Giridih

155. Jaikumar Yadav, aged about 28 years, son of Bhairo Yadav, resident of village Bandiyabad, P.O Bandiyabad, P.S.Bengabad, Dist: Giridih

156. Pramod Kumar Yadav, aged about 29 years, son of Dhaneshwar Prasad Yadav, resident of village Thariyara, P.O Bichgarha, P.S: Rikhiya, Dist: Deoghar

157. Rohit Kumar Tiwari, aged about 38 years, son of Bikash Chandra Trivedi, resident of village Aluara, P.O Bat Binor, P.S. Silyaljori Dist: Bokaro

158. Shiv Prasad Gorai, aged about 31 years, son of Rajit Gorai, resident of village Rahergora, P.O Khamarendi, P.S. Chas Dist: Bokaro

159. Mahadev Kr. Mahato, aged about 32 years, son of Kali Pad Mahato, resident of village- Mamar Kudar, P.O Duhdigazar, P.S. Chas (M), Dist: Bokaro

160. Subham Saurav, aged about 28 years, son of Krishna Prasad Rana, resident of village Manikpur, P.O Madhupur, P.S: Jashidih, Dist: Deoghar

161. Rahul Kumar, aged about 29 years, son of Himanshu Shekhar Hind, resident of village Gokhuldih, P.O Koiridih, P.S. Jashidih, Dist: Deoghar

162. Dyanand Kumar Yadav, aged about 34 years, son of Ganesh Yadav, resident of village Ghaghdih, P.S. Jainnagar, P.O Naitand, Dist: Koderma

163. Bablu Manjhi, aged about 31 years, son of Haldhar Manjhi, resident of village Jaherdih (Godri), P.O Siddih, P.S. Ichagarh, Dist: Seraikella Kharswan

164. Ritesh Ranjan, aged about 32 years, son of Ajay Kumar Jaiswal, resident of village Purani Sahibganj, P.O & P.S: Sahibganj, Dist: Sahibganj

165. Sagar Kumar Verma, aged about 31 years, son of Rohan Dangi, resident of village Pathalgada, P.O & P.S Pathalgada, Dist: Chatra

166. Kundan Kumar Roy, aged about 30 years, son of Brahmanand Roy, resident of village Khandhara, P.O & P.S: Jasidih, Dist: Deoghar

167. Binod Kumar Tubid, aged about 31 years, son of Pratap Singh Tubid, resident of village: Gundipost, P.O Purana Pani, P.S. Tonto, Dist: West Singbhum

168. Rupesh Kumar, aged about 28 years, son of Dinesh Soni, resident of village Sankri, P.O Gonsai Baliya, P.S. Barkhagaon, Dist: Hazaribag

169. Roshan Kumar, aged about 30 years, son of Braj Kishor Singh, resident of village Talgaraha, P.S. Palojori, Dist: Deoghar

170. Krishna Rana, aged about 32 years, son of Dilo Rana, resident of village Dulmaha, P.O Barsot, P.S. Barhi, Dist: Hazaribag

171. Sanjay Kumar Yadav, aged about 27 years, son of Babulal Yadav, resident of village Pandiyadih, P.O Naitand, P.S. Jainagar, Dist: Koderma

172. Rajendra Kumar, aged about 37 years, son of Binod Saw, resident of village Itki Road, DAV Skhikshadeep School, Pahar Toli, H. No. 193, P.O & P.S: Hehal, Dist: Ranchi

173. Parmanand Kumar, aged about 30 years, son of Dineshwar Yadav, resident of village Gobardih, P.O Jori, P.S. B.N.Jori, Dist: Chatra

174. Uttam Kumar Mahto, aged about 32 years, son of Mohan Mahto, resident of village Barwadih, P.O Khairo, P.S. Gomoh, Dist: Dhanbad

175. Vikesh Kumar, aged about 32 years, son of Sitaram Chaudhary, resident of village Bara, P.O Jori, P.S. B.N.Jori, Dist: Chatra

176. Manish Kumar, aged about 37 years, son of Late Binod Lohra, resident of Village Mosu, P.O Hesal, P.S. Angara, Dist: Ranchi

177. Lakhinder Munda, aged about 32 years, son of Nakul Munda, resident of village Rangamati, P.O Navagarh, P.S. Sikidri, Dist: Ranchi

178. Ramesh Kumar Baid, aged about 28 years, son of Nimay Chand Baid, resident of village & P.O Asansol, P.S Dumka (M) Dist: Dumka

179. Rohit Kumar Barnwal, aged about 28 years, son of Raj Kumar Barnwal, resident of Shiv Mandir, Bansjora Bazar, P.O Bansjora, P.S. Loyabad, Dist: Dhanbad

180. Kumari Pooja, aged about 29 years, D/o Puran Saw, resident of village Rajmaniya, P.O Rupaydih, P.S. Birni, Dist: Giridih

181. Pooja Kumari, aged about 31 years, daugther of Nirmal Prasad Mehta, resident of village & P.O Dumraon, P.S: Ichak, Dist: Hazaribagh.

182. Rohit Ekka, aged about 28 years, son of Budru Ekka, resident of village Sithio, Naya Toli, P.O Sithio, P.S. Dhurwa, Dist: Ranchi

183. Arun Kumar Yadav, aged about 32 years, son of Sudhir Kumar Yadav, resident of village Kharkhuti, P.O Rakti, P.S. Sarwan, Dist: Deoghar

184. Sunil Kumar Gupta, aged about 35 years, son of late Chetlal Saw, resident of village Kusmatilha, P.O Doranda, OP. Ghodthmaba, P.S. Dhanwar, Dist: Giridih

185. Diwakar Kumar, aged about 31 years, son of Jhulan Das, resident of village Anupmanjhidih, P.O: Malhara, P.S. Rikhiya, Dist: Deoghar

186. Kumari Saroj Bala, aged about 34 years, D/o Raj Kishor Mahto, resident of village Ulatu, P.O Makka, P.S. Burmu Dist: Ranchi

187. Shashank Shekhar Pathak, aged about 25 years, son of Vijay Kumar Pathak, resident of village Neema, P.O & P.S; Naudiha Bazar, Dist: Palamau

188. Santosh Kumar, aged about 30 years, son of Jagdish Mahto, resident of village Bedmakka, P.O Jharpo, P.S. Tatijharia, Dist: Hazaribag

189. Sakaldeo Kumar, aged about 28 years, son of Jageshwar Mahtha, resident of village Simariya, P.O Bajio, P.S. Giridih (M), Dist: Giridih

190. Mukesh Rana, aged about 28 years, son of Thakuri Rana, resident of village- Karma, P.T Debo, P.O Rampur, P.S Chouparan, Dist: Hazaribag

191. Ramprawesh Yadav, aged about 33 years, son of Prasadi Chandra Yadav, resident of village Bedo Khurd, P.O Kapka, P.S. Barkatha, Dist: Hazaribag

192. Prabhat Prakash, aged about 36 years, son of Durga Prasad Mahto, resident of village Chhechharui, P.O Lamipatra, P.S. Pandwa, Dist: Palamau

193. Sunny Kumar, aged about 28 years, son of Niraj Kumar Sinha, resident of village Khurti Kewal Khurd, P.O & P.S: Hunterganj, Dist: Chatra

194. Mithun Kumhar, aged about 29 years, son of Dilip Kumhar, resident of village Khario, P.S. Hariharpur, (Gomoh) Dist: Dhanbad

195. Avinash Chauhan, aged about 31 years, son of Mithalesh Kumar Singh, resident of village Siddharthapuri Colony Road No.01, Manpur, P.O & P.S: Gaya, Dist: Gaya (Bihar)

196. Hemant Raj, aged about 27 years, son of Satyaprakash Gupta, resident of village Arrarua, P.O & P.S: Hariharganj, Dist: Palamau

197. Ajay Kumar Choudhary, aged about 31 years, son of Avedesh Choudhary, resident of village and P.O: Naya Sankho, P.S. Deori, Dist: Giridih

198. Raj Kumar Mahto, aged about 32 years, son of Sukhdev Prasad Mahto, resident of village P.O Goniato, P.S: Penk Narayanpur, Dist: Bokaro

199. Deepak Kumar, aged about 30 years, son of Bharat Ram Mahto, resident of village:- Sakhiya, P.O Oriya, P.S. Mufassil Dist: Hazaribag

200. Arvind Kumar Mahta, aged about 34 years, son of Sreedam Mahta, resident of village Baghmara, P.O Bamunbandhi, P.S. Fatehpur, Dist: Jamtara

201. Bablu Kumar, aged about 31 years, son of Ram Prawesh Prasad, resident of village Bedauli, P.O Shahar Rampur, P.S. Naubatpur, Dist: Patna (Bihar)

202. Narendra Mandal, aged about 31 years, son of Ramnath Mandal, resident of village Budhachanch, P.O Atka, Block Bagodar, Dist: Giridih

203. Devashish, aged about 30 years, son of Dilip Kumar Sah, resident of village Bhera Bhandar Koli, Block Gooda Grama Panchayat, Ghat Paharpur, Village Bhandar Koli, P.O Haripur, P.S. Godda, Dist: Godda

204. Prem Shankar Mishra aged about 31 years, Son of Pran Gopal Mishra, resident of village Lagwan, P.O Karon, P.S Chitra, District: Deoghar

205. Sumit Kumar Bhagat, aged about 29 years, son of Shukdeo Pd. Bhagat, resident of village Mohanpur, P.S. Hiranpur, Dist: Pakur

206. Haradhan Singh, aged about 29 years, son of Manoj Kumar Singh, resident of village Bankanali, P.O Kukraha, P.S. Chitra, Dist: Deoghar

207. Neelu Choudhary, aged about 36 years, son of Jay Prakash Singh Choudhary, resident of village Kharni, P.S. Barwadda, Dist: Dhanbad.

208. Gautam Kumar Rao, aged about 31 years, son of Bachan Deo Rao, resident of village- Dubchanchar, P.O: Fulchuwan, P.S: Chitra, Dist: Deoghar

209. Ramendra Kumar Ravi, aged about 29 years, son of Anuj Priyadarshi, resident of village Harlal Tola, P.O Haripur Gairbanna, P.S. Godda, Mufassail Dist: Godda

210. Manoj Kumar, aged about 41 years, son of Bhola Prasad Yadav, resident of village Guglidih, P.O Satsang, P.S. Kunda, Dist: Deoghar

211. Prakhar Gupta, aged about 32 years, son of Anil Kumar Sah, resident of village Tarwara, P.O Ghat Kushmani, P.S. Godda, Dist: Godda

212. Jitendra Mandal, aged about 31 years, son of Gopal Mandal, resident of village Bhathariya, P.O Bamandiha, P.S. Sarath, Dist: Deoghar

213. Avinash Kumar, aged about 35 years, son of Kamlesh Sharma, resident of village Birai, P.O Arai, P.S. Daudnagar, Dist: Aurangabad (Bihar)

214. Suranjan Kumar, aged about 29 years, son of Sanjay Prasad Dangi, resident of village Barhi Bigha, P.O Aurgu Gerua, P.S. Hunterganj, Dist: Chatra

215. Nand Kishore Singh, aged about 31 years, son of Talo Singh, resident of village Gotiya, P.O Manjhgawan, P.S. Padma, Dist: Hazaribag

216. Birendra Kumar Saw, aged about 27 years, son of Jagdish Saw, resident of village Jeruawadih, P.O Kubri, P.S: Dhansar, Dist: Giridih, Jharkhand

217. Shahanawaj Husain, aged about 24 years, son of Alamgir Ansari, resident of village Kushdand, P.O Adhura,, P.S. Nagar Untari, Dist: Garhwa

218. Khushboo, aged about 30 years, D/o Khagendra Kumar, resident of village- Vivekanand Nagar, Paneribandh Road, Shahpur, P.O & P.S: Daltonganj, Dist Daltonganj

219. Rohit Kumar Singh, aged about 32 years, son of Nakul Singh, resident of village Chuglo, P.O Gadi Sirrampur, P.S. Giridih (M), Dist: Giridih

220. Sachin Khawas, aged about 33 years, son of Lakhan Khawas, resident of village Usrdih, P.O Bijuliya, P.S. Chas, Dist: Bokaro

221. Praful Kumar Singh, aged about 36 years, son of Satyendra Singh, resident of village Jaidu, P.O Udaypura, P.s. Tarhasi, Dist: Palamu

222. Shyamsundar Mandal, aged about 31 years, son of Chhatradhari Mandal, resident of village Kokharia, P.O Dumaria, P.S. Sonaraithari, Dist: Deoghar

223. Niraj Kumar Turi, aged about 28 years, son of Gyani Turi, resident of village Bhaturaydih, P.O Ghoranjee, P.S. Bhelwaghati, Dist: Giridih

224. Gajesh Pat Pingua, aged about 35 years, son of Harish Chandra Pingua, resident of village H. No. 203, Haludbuani, Namotola, Near Vidya Niketan Public School, P.S. Parsudih, P.O Tata Nagar, Jamshedpur, Dist: East Singhbhum

225. Sanjay Kumar, aged about 36 years, son of Somar Mahto, resident of village Beharwatand, P.O Mandramo, P.S. Suriya, Dist: Giridih

226. Buloo Kumar, aged about 31 years, son of Chotoo Singh Yadav, resident of village Arkhango, P.O Arkhango, P.S. Dhawar, Dist: Giridih

227. Md. Arif Ansari, aged about 29 years, son of Md. Siraj Ansari, resident of village & P.O Gando, P.S. Dumka, Dist: Dumka

228. Naveen Kumar Deo, aged about 34 years, son of Ram Jeewan Ram, resident of village Amnari, P.O Jharpo, P.S. Hazaribag Dist: Hazaribag

229. Saurav Suman, aged about 32 years, son of Pradip Kumar Pramanik, resident of village Kashim Bazar, P.O & P.S: Rajmahal, Dist: Sahebganj

230. Amit Baxla, aged about 44 years, son of Harlen Baxla, resident of Kachhabari, P.O Bingon, P.S. Karra, Dist: Khunti

231. Neeraj Pandit, aged about 32 years, son of Dharam Pandit, resident of village- Gaida, P.O Gumo Barwadih, P.S. Jai Nagar, Dist: Koderma

232. Santosh Kujur, aged about 43 years, son of Alphonse Kujur, resident of village Bansekarcha, P.O Aksi, P.S. Mahuadhar, Dist: Latehar

233. Khirod Singh Munda, aged about 43 years, son of Soma Singh Munda, resident of village Tekniya, P.O Jojohatu, P.S. Arki, Dist: Khunti

234. Sumit Rohan Khalkho, aged about 37 years, son of Raphael Khalkho, resident of village Konka Sirom Toli, Ward No. 15, M. Corporation Ranchi, P.O & P.S. Sadar, Dist: Ranchi

235. Dinesh Kumar Rana, aged about 32 years, son of Mahendra Rana, resident of village- P.O Barkangango, P.S. Barkattha, Dist: Hazaribag

236. Sandeep Kumar Dangi, aged about 30 years, son of Kameshwar Dangi, resident of village Dhodhi, P.O Madhaniya, P.S. Mayruhand, Dist: Chatra

237. Chandan Kumar Rajak, aged about 32 years, son of Deepak Rajak, resident of village Dhobiyadih, P.O Keshmi, P.s. Nawalshahi, Dist: Koderma

238. Kajal Kumar, aged about 33 years, son of Krishna Kant Mandal, resident of village Khapchwa, P.O Paway, P.S. Sonarai Thari, Dist: Deoghar

239. Manoj Kumar Mandal, aged about 36 years, son of Shiv Narayan Mandal, resident of village Nawadih Durgapur, P.O & P.S: Karmatar, Dist: Jamtara

240. Rahul Kumar Mandal, aged about 26 years, son of Gopal Mandal, resident of village Sirmadih, P.O Keshodih, P.S. Birni, Dist: Giridih

241. Vivek Kumar Pandey, aged about 32 years, son of Srikant Pandey, resident of village Gandhi Chowk Sahana Road, Koderma, P.O & P.S: Koderma, Dist: Koderma

242. Satveer Lakra, aged about 32 years, son of Karamchand Lakra, resident of village Bagha Singpur, P.O Bagha, P.S & Dist: Lohardaga

243. Sachin Kumar, aged about 25 years, son of Shakti Pandey, resident of village Doranda, P.O Doranda, P.S. Dhanwar, Dist: Giridih

244. Indrajeet Raut, aged about 36 years, son of Bisheswar Raut, resident of village Choudharidih, P.O Burhai, P.S. Devipur, Dist: Deoghar

245. Raghuvendra Kumar, aged about 32 years, son of Kamakhya Narayan Singh, resident of village- Jhikatiya, P.O Hiring, P.S Hunterganj, Dist: Chatra

..... Petitioner (s)

Versus

1. State of Jharkhand through Chief Secretary Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.

2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. –Dhurwa, Ranchi, Jharkhand.

..... Respondent(s)

With

W.P.(S) No. 7106 of 2026

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1. Akash Gaurav, aged about 30 years, son of Mangra Kujur, resident of village- Pilkhi More, Sisai, P.O & P.S: Sisai, Dist: Gumla.

2. Anshuman Tiwary, aged about 29 years, son of Gautam Tiwary, resident of Laxmi Nagar, Hehal, Piskamore, P.O Hehal, P.S. Sukhdeo Nagar, District Ranchi.

3. Md. Javed Khan, aged about 27 years, son of Hakik Khan, resident of village Kandra Basti, P.O Ramnagargarh, P.S. Mahuba, Dist: Dhanbad

4. Karan Yadav, aged about 26 years, son of Dwarika Yadav, resident of village Biharo, P.O Hirodih, P.S. Jatnagar, Dist: Koderma.

5. Dinesh Kumar Mehta, aged about 30 years, son of Shankar Prasad Mehta, resident of village Near Mandir, Tara Mahalla, Barka Kalan, P.O Ratanpur, P.S. Ichak, Dist: Hazaribagh.

6. Sakshi Sahgal, aged about 27 years, D/o Sukesh Sahgal, resident of village & P.O: Khatri Khatanga, P.S. Bero, Dist: Ranchi.

7. Radha Krishna Natani, aged about 29 years, son of Banwari Lal Natani, resident of village Kani Bazar, Munka

Bagicha Gali Near K.D.Children School, P.O & P.S. Hazaribagh, Dist: Hazaribagh.

8. Rahul Kumar Singh, aged about 30 years, son of Vijay Singh, resident of village Mangrodih, P.O Dandidih, P.S. Giridih, Dist: Giridih.

9. Dinesh Kumar, aged about 28 years, son of Anand Mahto, resident of village Solagidih, P.O. Chas, P.S. Chira Chas, Dist: Bokaro.

10. Madan Mohan Hansda, aged about 29 years, son of Mansa Ram Hansda, resident of village Mohanpur, P.O. Mohanpur, P.S. Dhalbhumgarh, Dist: East Singbhum.

11. Kamal Kishor, aged about 29 years, son of Rohan Mahto, resident of Qtr. No. 397/AB, Street No.02, Gomoh, P.O Gomoh, P.S. Hariharpur, Dist: Dhanbad.

12. Pankaj Kumar Ghosh, aged about 32 years, son of Chittaranjan Ghosh, resident of village Barachangru, P.O. Barachangru, P.S. Silli, Dist: Ranchi.

13. Bhaskhar Singh, aged about 27 years, son of Sudhir Singh, resident of village Pahargerua, P.O: Kadhwan, P.S. Bishrampur, Rehla, Dist: Palamau.

14. Ashish Kumar Choudhary, aged about 32 years, son of Laldeo Choudhary, resident of village Sandi P.O. Sandi, P.S. Rajrappa, Dist: Ramgarh.

15. Sajjad Akram, aged about 26 years, son of Iltaf Hussain, resident of village Badam, P.O. Barkagaon, P.S. Barkagaon, Dist: Hazaribagh.

16. Mantu Kumar Rawani, aged about 28 years, son of Takdir Rawani, resident of village- Singhdih, P.O. Koiridih, P.S. Suriya, Dist: Giridih.

17. Manish Bhagat, aged about 28 years, son of Late Sushil Bhagat, resident of village Murung toli, P.O. Tupudana, P.S. Kharsidag, Dist: Ranchi.

18. Basant Lakra, aged about 33 years, son of Bhikhari Oraon, resident of village Simaliya, P.O Simaliya, P.S: Ratu, Dist: Ranchi.

19. Jitendra Kumar Sah, aged about 32 years, son of Pramod Sah, resident of village- Sinduria, P.O Sinduria, P.S. Ramgarh, Dist: Ramgarh.

20. Jay Prakash Oraon, aged about 32 years, son of Ramanand Oraon, resident of village Rajhara, P.O. Chando, P.S. Chainpur,Dist: Palamau.

21. Shubham Kumar, aged about 29 years, son of Sukhdeo Ray, resident of village- Kripalpur, P.O. Barotand, P.S. Dhanwar, Dist: Giridih.

22. Tinku Kumar Das, aged about 31 years, son of Dileshwar Ram, resident of village Kanki, P.O Dari, P.S. Giddi A, Dist: Hazaribagh.

23. Shobhanath Oraon, aged about 29 years, son of Gyanchand Oraon, resident of village- Auratand, P.O Palheya, P.S. Manika, Dist: Latehar.

24. Sushil Oraon, aged about 33 years, son of Amar Nath Oraon, resident of village Nawagarh, P.O Panki, P.S. Panki, Dist: Palamau.

25. Praveen Kumar, aged about 29 years, son of Umesh Rana, resident of village Tamai, P.O. Hirodih, P.S. Jainagar, Dist: Koderma.

26. Mahesh Kumar Yadav, aged about 31 years, son of Narayan Yadav, resident of village- Sihodih, P.O. Bhandrao, P.S. Hirodih, Dist: Giridih.

27. Shashi Bhushan Kumar, aged about 28 years, son of Vijay Dangi, resident of village- Belhar, P.O. Nawadih, P.S. Pathalgara, Dist: Chatra.

28. Akash Deep, aged about 26 years, son of Birendra Kumar Rajwar, resident of village Madhugora (Daladali), P.O. & P.S. Rajganj, Dist: Dhanbad.

29. Yogesh Kumar, aged about 26 years, son of Pradip Kumar Ray, resident of village Dumariya, P.O. Bhabhamgama, P.S. Sarath, Dist: Deoghar.

30. Arif Ansari, aged about 27 years, son of Imityaz Ansari, resident of village P.O. & P.S. Charhi, Dist: Hazaribagh.

31. Deepak Kumar Ray, aged about 26 years, son of Sadanand Ray, resident of village- Maheshmarwa, P.O. Doranda, P.S. Dhanwar, District Giridih.

32. Piyush Kumar, aged about 28 years, son of Janardan Yadav, resident of village- P.O. Oriya, P.S. Mufassil, Dist: Hazaribagh.

33. Shubham Kumar Pandey, aged about 28 years, son of Dinesh Pandey, resident of village Sariya, P.O. Saraiya, P.S. Padma, Dist: Hazaribagh.

34. Ashish Kumar, aged about 25 years, son of Upendra Nath Ray, resident of village- Nawada, P.O Doranda, P.S Dhanwar, Dist: Giridih.

35. Chandan Kumar, aged about 26 years, son of Upendra Nath Ray, resident of village- Nawada, P.O Doranda, P.S Dhanwar, Dist: Giridih.

36. Mahabir Oraon, aged about 29 years, son of Etwa Oraon, resident of Village Rukrum, P.O Silam, P.S. Raidih, Dist: Gumla.

37. Anand Bhagat, aged about 28 years, son of Etwa Bhagat, resident of village Etta, P.O. Sithio, P.S. Lohardaga, Dist: Lohardaga.

38. Sameer Kujur, aged about, 26 years, son of Jaikant Panna Kujur, resident of village Bhusa, P.O. & P.S. Bagru, Dist: Lohardaga.

39. Arunesh Murmu, aged about 30 years, son of Mashibran Murmu, resident of village- Bhatondha, P.O. Kathon, P.S. Poreyahat, Dist: Godda.

40. Surbhi Kumari, aged about 28 years, son of Bhola Rajak, resident of New Sitaramdera, P.O. Agrico, P.S. Sitaramdera, Dist: East Singhbhum.

41. Ashwini Kumar Pramanik, aged about 29 years, son of Nipen Hazam, resident of village- Danadih, P.O. Danadih, P.S. Sonahatu, Dist: Ranchi.

42. Vivek Kumar, aged about 24 years, son of Umesh Prajapati, resident of village Adra, P.O Sultanh, P.S. Katkamdag, Dist: Hazaribagh.

43. Anmol Oraon, aged about 26 years, son of Mahipal Oraon, resident of village: Bhuar, P.O Bagru, P.S. Bagru, Dist: Lohardaga

44. Manohar Bhagat, aged about 29 years, son of Jhari Bhagat, resident of Village Bhargaon, P.O. Arru, P.S. Senha, District Lohardaga.

45. Pankaj Kumar, aged about 37 years, son of Rajendra Ram, resident of village- Mako, P.O Latehar, P.S. Latehar, Dist: Latehar.

46. Md. Jawed Ansari, aged about 37 years, son of Md. Nasim Ansari, resident of village- Darjichak, P.O Rampur, P.s. Chouparan, Dist: Hazaribagh

47. Sitaram Prasad, aged about 37 years, son of Horeel Prasad, resident of village- Salaiya, P.O Barwan, P.S. Barkatha, Dist: Hazaribagh

48. Nirmal Soy, aged about 32 years, son of John Soy, resident of village- Sake, P.O. Kochang, P.S. Arki, District Khunti.

49. Mritunjay Kumar Jha, aged about 28 years, son of Navin Kumar Jha, resident of Magistrate Colony, Doranda, P.O. & P.S. Doranda, District Ranchi.

50. Prabhat Munda, aged about 26 years, son of Bablu Munda, resident of village: Indrapuri, Road No.6, Kathar Gonda, P.O Hehal, P.S. Sukhdeo Nagar, Dist: Ranchi.

51. Geeta Kumari, aged about 34 years, D/o Manjan Pujhar, resident of village- Genuwa Marni, P.S: Ajhari, Dhudhani, P.S. Jama Dist: Dumka.

52. Amarjeet Kumar, aged about 32 years, son of Bishwanath Ram, resident of village C/o B.N.Ram Sarna Bazar, Bujurg, Jamira, Barkakana, P.O & P.S: Barkakana, Dist: Ramgarh.

53. Anshul Toppo, aged about 32 years, son of Moti Lal Oraon, resident of Shivganj, Harmu Road, P.O. & P.S. Harmu, Dist: Ranchi.

54. Anil Soren, aged about 30 years, son of Shivnarayan Soren, resident of village- Kendua, P.O. Kamaldouri, P.S Boarijore, District Godda.

55. Amit Kumar, aged about 31 years, son of Bharat Bedia, resident of village Mishrain Morha, P.O. Religarha, P.S. Giddi A, Dist: Hazaribagh.

56. Kaushal Kishore Bhagat, aged about 31 years, son of Gandira Bhagat, resident of village- Nehalu, Ambatoli, (Nehalu Kapariaya), P.O. Nehalu, P.S. Bero, Dist. Ranchi.

57. Rani Toppo, aged about 34 years, daughter of Kumar Toppo, resident of village- Hochai, P.O. Sadma, P.S. Ormanjhi, Dist: Ranchi.

58. Vishal Kumar Mahli, aged about 30 years, son of Nandikishor Mahli, resident of village- Tiril, P.O. Tiril Ashram, P.S. Nagri, Dist: Ranchi.

59. Vikash Kumar Singh, aged about 25 years, son of Brahmeshwar Singh, resident of village P.O. Masarh, P.S. Udwant Nagar, Dist Bhojpur, (Bihar).

60. Lakhikant Rajak, aged about 27 years, son of Chittyaranjan Rajak, resident of village Buri Binor, P.O & P.S: Bat Binor, Dist: Bokaro.

61. Mahesh Saw, aged about 29 years, son of Ramdev Saw, resident of village Balumath, P.O. & P.S. Balumath, District Latehar.

62. Srikrishan Sahu, aged about 32 years, son of Maheshwar Sahu, resident of village Bhadauli, P.O. Sisai, P.S. Sisai, District Gumla.

63. Nisha Tigga, aged about 34 years, D/o Lakhan Tigga, resident of village Saparom & P.O Saparom, P.S. Nagri, District Ranchi.

64. Madhu Kachhap, aged about 29 years, D/o Manmohan Bhagat, resident of village New Road Amla Toli, Lohardaga, P.O. & P.S. Lohardaga, Dist: Lohardaga.

65. Sushil Kumar, aged about 31 years, son of Jhari Karmali, resident of village Bhurkundwa, Potagna, P.S. Barkagaon, P.O. Gossainbala, District Hazaribagh.

66. Vikas Kumar Sharma, aged about 32 years, son of Dayanand Sharma, resident of Balia P.O. Marpa P.S. Balbadda, Dist.- Godda, Jharkhand.

67. Praveen Kumar, aged about 32 years, son of Jageshwar Yadav, resident of Village, Gumgi P.O. Gumgi P.S. Tisri, District Giridih.

68. Ritu Raj Paswan, aged about 25 years, son of Rajkumar Paswan, resident of Village Hajipur Rajgown, Mirza Chauki, P.O. Mirzachauki, P.S. Sahebganj, District Sahebganj.

69. Pawan Kumar Tirkey, aged about 26 years, son of Mangalram Bhagat, resident of Village Karamtoli, P.O. & P.S. Gumla, District Gumla.

70. Subham Kumar, aged about 31 years, son of Nagendra Ram, resident of Nawa Toli Hurhuru, P.O. Hazaribagh, P.S. Sadar, Dist: Hazaribagh.

71. Rohit Toppo, aged about 31 years, son of Birsa Toppo, resident of Village Telgaon, P.O. Telgaon, P.S. Gumla, Dist: Gumla.

72. Hemant Kumar Nayak, aged about 30 years, son of Baijnath Nayak, resident of Baru, P.O. Baru P.S. Jaridih, Dist: Bokaro.

73. Satish Kumar Mehta, aged about 29 years, son of Mahavir Prasad Mehta, resident of Chouparan, P.O. & P.S. Chouparan, District Hazaribagh.

74. Dharmendra Ravidas, aged about 26 years, son of Parvil Ravidas, resident of Village Mahkol, P.O. Surajpura, P.S. Padma, District Hazaribagh.

75. Avijeet Kumar, aged about 29 years, son of Harihar Swarnkar, resident of Village Ukharsal, P.O. Khurobindo, P.S. Jamua, District Giridih.

76. Vivek Singh, aged about 30 years, son of Kamta Singh, resident of CDA Colony P.O. Keshari Nagar, P.S. Shastri Nagar, District Patna, Bihar.

77. Anand Paswan aged about 30 years, son of Shukdeo Ram, resident of Village Dhakosharan, P.O. Arkhango, P.S. Dhanwar, District Giridih.

78. Sukhdev Oraon aged about 32 years, son of Shivnath Oraon, resident of Village Tigra, P.O. Guru Ratu P.S. Ratu, District Ranchi.

79. Sandip Kumar Das, aged about 25 years, son of Arjun Das, resident of village Barkatha, P.S. Barkatha, P.O Barkatha, Dist: Hazaribagh.

80. Ravi Kumar, aged about 29 years, son of Rajendra Saw, resident of village Chechai, P.O Karma, P.S. Koderma, Dist: Koderma.

81. Arvind Paswan, aged about 32 years, son of Laxman Paswan, resident of Village Makdiha, P.O. Kurbi, P.S. Dhanwar, District Giridih.

82. Hari Shankar Sardar, aged about 30 years, son of Sushil Kumar Sardar, resident of village & P.O Karaduba, P.S. Ghatshila, Dist: East Singbhum.

83. Kanhai Kumar Mahto, aged about 29 years, son of Mahabir Mahto, resident of village Ghuthiya Tand Basti, P.O. Bermo P.S. Bermo Dist: Bokaro.

84. Manish Kumar Rajak, aged about 28 years, son of Mahesh Kumar Rajak, resident of village- Purnanagar, P.O. & P.S. Koderma, Dist: Koderma.

85. Md. Sahil, aged about 26 years, son of Md. Jamal, resident of village Topchanchi, P.O. & P.S. Topchanchi, Dist: Dhanbad.

86. Bharti Kumari, aged about 32 years, daughter of Avinash Saw, resident of Ambatand, P.O. Sinduri, P.S. Narayanpur, District Jamtara.

87. Kanchan Priya, aged about 29 years, daughter of Kapil Ram, resident of I.T.I Indranagar P.O. Hehal, P.S. Pandra, District Ranchi.

88. Supriya Kumari, aged about 27 years, daughter of Santosh Kumar Soni, Resident of Village Kandi, P.O. & P.S. Kandi, District Garhwa.

89. Shivam Kumar, aged about 28 years, son of Harikishore Choudhary, resident of Village Chormara, P.O. Pathardoda, P.S. Sarath, District Deoghar.

90. Upendra Kumar Ravi, aged about 29 years, son of Shivshankar Ravidas, resident of Village Gari, P.O. & P.S. Bariyatu, District Latehar.

91. Sanjeet Kumar, aged about 31 years, son of Suresh Saw, resident of Sakhiya, P.O. & P.S. Oriya, District Hazaribagh.

92. Abhishek Kumar, aged about 30 years, son of Vijay Kumar, resident of Village Chechi, P.O. Karma, P.S. Koderma, District Koderma.

93. Kiran Kujur, aged about 31 years, daughter of Jago Kujur, resident of Village Purana Lowadih, P.O. & P.S. Namkum, District Ranchi.

94. Gangadhar Yadav, aged about 30 years, son of Saryu Yadav, resident of Chalkusha, P.O. & P.S. Chalkusha, District Hazaribagh.

95. Manju Kumari Khakha, aged about 32 years, daughter of Jai Mangal Oraon, resident of Jariya Puranadih, P.O. & P.S. Bero, District Ranchi.

96. Sandeep Shahi, aged about 33 years, son of Indra Deo Prasad, resident of Village Agdoni Kala, P.O. Banyadih, P.S. Giridih, District Giridih.

97. Akanksha Kumari, aged about 29 years, daughter of Pradip Kumar Singh, resident of Village Ugra, P.O. Korambey, P.S. Senha, District Lohardaga.

98. Pankaj Kumar Maurya, aged about 37 years, son of Suresh Mahto, resident of Village Kandtari, P.O. Sandh, P.S. Barkagaon, District Hazaribagh.

99. Ajay Kumar, aged about 36 years, son of Jagdish Yadav, resident of Village Lathia, P.O. Kewal, P.S. Barhi, Distict Hazaribagh

..... Petitioner (s)

Versus

1. State of Jharkhand through Chief Secretary Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.

2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. –Dhurwa, Ranchi, Jharkhand.

..... Respondent(s)

With

W.P.(S) No. 7134 of 2026

.....

1. Sushil Kumar Bhagat, Aged about 36 years, Son of Jairam Bhagat, Resident of Village- Luti, P.O.-Temki, P.S.- Latehar, District- Latehar.

2. Chiranjevi Kumar Yadav, Aged about 32 years, Son of Govind Yadav, Resident of Village & Post- Chopnadih, P.S.- Markacho, District- Koderma,

3. Sonu Kumar Das, Aged about 32 years, Son of Ghanshyam Ravidas, Resident of Village- Patna, P.O. & P.S.- Ganwa, District- Giridih,

4. Dinesh Baskey, Aged about 35 years, Son of Jugal Kishore Baskey, Resident of Village- Dhobana, P.O. & P.S.- Pathrol, District- Deoghar,

5. Uday Narayan Das, Aged about 34 years, Son of Mahesh Das, Resident of Village- Gonaiya, P.O.- Charpa, P.S.- Pathrol, District- Deoghar,

6. Hemlal Murmu, Aged about 34 years, Son of Dasharath Murmu, Resident of Village- Kanidih, P.O.- Dumuria, P.S.- Nirsa, District- Dhanbad,

7. Amit Kumar, Aged about 39 years, Son of Krishna Prasad Agrawal, Resident of Rajganj, P.O. & P.S.- Rajganj, District- Dhanbad,

8. Praween Kumar, Aged about 37 years, Son of Bhoopal Mandal, Resident of Bari Kodar Janna, P.O.- Bari Kodar Janna, P.S. & District- Sahibganj,

9. Shrawan Kumar Singh, Aged about 34 years, Son of Sushil Singh, Resident of Village- Bhaddi, P.O. & P.S.- Patarghat, District- Saharsa (Bihar),

10. Kushal Amit Angaria, Aged about 37 years, Son of Late PrabhudasAngaria, Resident of Village- Martin Bunglow, P.O. & P.S.- Khunti, District- Khunti,

11. Sudhir Ranjan Karjee, Aged about 35 years, Son of Yogeshwar Karjee, Resident of Village- Pulmi, Loahatu, P.O. & P.S.- Bundu, District- Ranchi,

12. Rahul Kumar, Aged about 34 years, Son of Prasidh Narayan Singh, Resident of Village- Rol, P.O.-Dhangada, P.S. Tandwa, District- Chatra.

13. Aditya, Aged about 33 years, Son of Madhurender Singh, Resident of Village- Kemai, Post- Sondip, P.S.- Bhawanipur, District- Purnea, (Bihar),

14. Kailash Kumar Choudhary, Aged about 43 years, Son of Parmeshwar Choudhary, Resident of Nunukadih No. -2, P.O.- Jitpur, P.S.- Jorapokhar, District- Dhanbad,

15. Jully Kumari, Aged about 36 years, Daughter of Avinash Saw, Resident of Ambatand, P.O.- Sinduri, P.S.- Narayanpur, District- Jamtara,

16. Rajesh Ram Baghel, Aged about 40 years, Son of Kastu Ram Baghel, Resident of Jaldega, Near Block Office, P.O. & P.S.- Jaldega, District- Simdega,

17. Ranjana Swati Kerketta, Aged about 37 years, Daughter of Nabor Kerketta, Resident of Village- Barkibiura, Kerakachhar, P.O.- Barkibiura, P.S.- Kurdeg, District- Simdega,

18. Manish Bari, Aged about 37 years, Son of Sura Bari, Resident of Village- Kinudih, Ghaghidih, Golmuri-cum-Jugsalai, Tatanagar, P.O. & P.S.-Golmuri, District- East Singhbhum.

19. KM Shweta Kumari, aged about 35 years, Daughter of Vinod Kumar, Resident of Village- Maldewa, P.O.- Dudhi, P.S.- Dudhi, District- Sonbhadra (Uttar Pradesh),

20. Subhash Kumar, Aged about 37 years, Son of Ram Krishna Pandit, Resident of Village- Kailibad, P.O.- Karharbari, P.S.- Giridih (Muffasil), District- Giridih.

21. Ranjeet Kumar Yadav, Aged about 33 years, Son of Arjun Yadav, Resident of Village- Pipradih, P.O.- Saranda, P.S.- Birni,District- Giridih,

22. Manoj Kumar Pandey, Aged about 39 years, Son of Ram Pyare Pandey, Resident of Ekra Work Shop, P.O.- Bansjora, P.S.- Loyabad, District- Dhanbad,

23. Surendra Kumar Prajapati, Aged about 33 years, Son of Rameshwar Prajapati, Resident of Village & Post- Mayurhand, P.S.- Mayurhand, District- Chatra,

24. Sajjan Kumar, Aged about 33 years, Son of Sheopujan Gour, Resident of Chano Road, Lakhey, P.O. & P.S.- Korrah, District- Hazaribagh,

25. Smita Lugun, Aged about 44 years, Daughter of Marshalan Lugun, Resident of Murungtoli, Near Ring Road, R.K. Mission, T.B. Sanatorium, Ranchi,

26. Someshwar Charan Singh, Aged about 35 years, Son of Gupteshwar Charan Singh, Resident of Dhargulli, P.O.- Dhargulli, P.S.- Bagodar, District- Giridih,

27. Sunny Amod Ekka, Aged about 35 years, Son of Cyril Ekka, Resident of Bhabha Nagar Road No. 10, P.O.- Kokar, P.S.- Sadar, District- Ranchi,

28. Rohit Paul Minz, Aged about 36 years, Son of Bijay Minz, Resident of 40, Lalpur Peace Road Bye Lane, Near Lichi Bagan, P.O. & P.S.- Lalpur, District- Ranchi,

29. Suraj Kumar, Aged about 33 years, Son of Shiv Shankar Prasad Saw, Resident of Tupkadih, Near SBI Bank, P.O. & P.S.- Jaridih, District- Bokaro,

30. Sonu Kumar Yadav, Aged about 33 years, Son of Chetlal Gope, Resident of Village- GanjhudihBasti, P.O.- Sawang, P.S.- Jaridih, District- Bokaro,

31. Ashish Bhagat, Aged about 32 years, Son of Shiv Bhagat, Resident of D.S.P. Road, Jawahar Nagar, Gumla, P.O. & P.S.- Gumla, District- Gumla,

32. Seema Tirkey, Aged about 34 years, Daughter of Latheya Tirkey, Resident of Dibadih S.P. Colony, P.O. & P.S.- Doranda, District- Ranchi,

33. Amit Lakra, Aged about 36 years, Son of Marcel Lakra, Resident of village & Post- Mamarla, P.S.- Basia, District- Gumla,

34. Ajay Kumar Kisku, Aged about 32 years, Son of Player Kisku, Resident of Village- Sugnibasa, P.O.- Bartalla, P.S.- Ranga, District- Sahibganj,

35. Aman Kumar, Aged about 33 years, Son of Manoj Kumar Sah, Resident of Mahavir Tola, Borio, P.O. & P.S.- Borio, District- Sahibganj,

36. Sunny Kumar, Aged about 34 years, Son of Niranjan Pandey, Resident of Chandan Nagar, Police Line, P.O. & P.S.- Giridih, District- Giridih,

37. Gyanesh Kumar Mishra, Aged about 37 years, Son of Omkar Mishra, Resident of Village- Dhanaura, P.O.- Dudhi, P.S.- Dudhi, District- Sonebadhra (Uttar Pradesh),

38. Sahdeo Ram, Aged about 36 years, Son of Baijnat Ram, Resident of Village- Pokhariya, P.O.- Ratanpur, P.S.- Ichak, District- Hazaribagh,

39. Chandrashekhar Tiwari, Aged about 39 years, Son of Vinodanand Tiwari, Resident of Village- Tori Kalan, P.O.- Jarhi, P.S.- Dandai, District- Garhwa,

40. Pooja Lata Choubey, Aged about 33 years, Daughter of Vijay Nath Choubey, Resident of Aghor Ashram Road, P.O.- Sudna, P.S.- Daltonganj, District- Palamu,

41. Binay Augustin Kachhap, Aged about 33 years, Son of Joseph Kachhap, Resident of Village- Mahuwa Toli Namkum, P.O. & P.S.-Namkum, District- Ranchi.

42. Sumit Kishor Narayan, Aged about 35 years, Son of Hriday Narayan Prasad, Resident of Village- Damodardih, P.O. & P.S.- Bengabad, District- Giridih,

43. Sanjeev Kumar, Aged about 33 years, Son of Suresh Prasad Yadav, Resident of Sector 2/D Quarter No. 2-332 Bokaro Steel City, Post- Sector-2, P.S.- Sector-1, District- Bokaro,

44. Kundan Kumar, Aged about 34 years, Son of Ramlal Ram, Resident of Village- Dumari, P.O.- Namudag, P.S.- Naudiha- Bazar, District- Palamu,

45. Pratibha Hessa, Aged about 35 years, Daughter of Pachay Hessa, Resident of Village- Kumardungi, P.O.- Kumardungi, P.S.- Kumardungi, District- West Singhbhum,

46. Prem Shankar Pal, Aged about 33 years, Son of Vijay Pal, Resident of Village- Kuliya, P.O.- Kajaru Khurd, P.S.- Pandu, District- Palamu,

47. Suraj Singh, Aged about 32 years, Son of Tripurari Prasad Singh, Resident of Village- Sapaha, P.O.- Kukraha, P.S.- Chitra, District- Deoghar,

48. Rajkumar Minz, Aged about 35 years, Son of Sukhdev Oraon, Resident of Village- Porha, P.O.- Ruki, P.S.- Gaghra, District- Gumla,

49. Sunita Minz, Aged about 35 years, Daughter of Arjun Minz, Resident of Village & Post- Saparom, P.S.- Nagri, District- Ranchi,

50. Jai Kishan Singh Munda, Aged about 37 years, Son of Bipin Bihari Singh Munda, Resident of Village- Huwanghatu, P.O.-Taimara, P.S.- Namkum, District- Ranchi.
51. Kunal Kumar Dubey, Aged about 32, Son of Ved Prakash Dubey, Resident of Purbdiha(Mahuliya), P.O.- Purbdiha, P.S.- Chainpur District-Palamau
52. Akash Kumar Tiwary, Aged about 28 years, son of Ajit Kumar Tiwary, Resident of Harinamad, P.O.- Harinamad, P.S.-Chainpur District –Plamau

..... Petitioner (s)

Versus

1. The State of Jharkhand, through the Chief Secretary, Government of Jharkhand, having its office at Project Building, P.O. & P.S.-Dhurwa, District- Ranchi.
2. The Secretary, Department of Personnel Administrative Reforms and Rajbhasha, Government of Jharkhand, having its office at Project Building, P.O. & P.S.-Dhurwa, District- Ranchi.

..... Respondent(s)

With

W.P.(S) No. 7777 of 2026

1. Rohit Baxla, aged about 30 years, Son of Daniel Baxla, Resident of 1st Line Near Don-Bosco Church, Khorha Toli, Akhra Kocha, Kokar, P.O.-G.P.O., P.S.-Kotwali, District- Ranchi, Jharkhand.
2. Sitaram Hembram, aged about 31 years, Son of Badro Hembram, Resident of Village-Dubrajpur, P.O.-Karaduba, P.S.-Ghatsila, District-East Singhbhum, Jharkhand.
3. Sujeet Kumar Yadav, aged about 27 years, Son of Hemraj Gope, Resident of Village & P.O.-Mahugain Kalan, P.S.- Barkagaon, District-Hazaribagh, Jharkhand.
4. Surya Manohar Sharma, aged about 31 years, Son of Ram Prakash Sharma, Resident of Ward No. 1, Village-Lochanpur, P.O. & P.S. + District-Koderma, Jharkhand.
5. Chhotu Murmu, aged about 29 years, Son of Yadu Murmu, Resident of Village-Konjhiya Nawasar, P.O.-Atki, P.S.-Pirtand, District-Giridih, Jharkhand.
6. Sanjeev Kumar Mishra, aged about 32 years, Son of Paras Nath Mishra, Resident of West of Bibijam Hata Mahulbagh, Ara, P.O. & P.S.-Ara, District-Bhojpur, Bihar.

7. Vikash Kumar, aged about 36 years, Son of Bhagwan Prasad Modi, Resident of Opposite Police Station, Hirodih, P.O.-Kisgo, P.S.-Giridih, District-Giridih, Jharkhand.
8. Satya Prakash Pandey, aged about 32 years, Son of Ramesh Dutt Pandey, Resident of H. No. 5, Bandhan Patwa Road, Shiv Mandir, Dumraon, P.O. & P.S.-Dumraon, District-Buxar, Bihar.
9. Rajesh Kumar Jha, aged about 37 years, Son of Late Ram Naresh Jha, Resident of new Colony, Nimdih, P.O.& P.S.-Chaibasa, District-West Singhbhum, Jharkhand.
10. Chanda Kumari, aged about 32 years, Daughter of Vijay Saw, Resident of Village-Dumri, P.O.-Singhrawan, P.S.-Chouparan, District-Hazaribagh, Jharkhand.
11. Charles Malto, aged about 30 years, Son of Samuel Malto, Resident of Village-Kusumghati, P.O.-Kerobazar, P.S.-Rajabitha, District-Godda, Jharkhand.
12. Prashant Kumar Singh, aged about 29 years, Son of Birendra Singh, Resident of Village-Mayurhand, P.O. & P.S.-Mayurhand, District-Chatra, Jharkhand.
13. Dileep Kumar Yadav, aged about 30 years, Son of Narayan Yadav, Resident of Village & P.O-Karihari, P.S.-Hirodih, District-Giridih, Jharkhand.
14. Deepak Kumar Saw, aged about 29 years, Son of Vaidhnath Saw, Resident of Village-Baddiha, P.O.-Mirzaganj, P.S.-Jamua, District-Giridih, Jharkhand.
15. Tinku Kumar Das, aged about 35 years, Son of Ram Prasad Das, Resident of Village-Khandiha, P.O.-S.P. Colliery, P.S.-Giridih (MU), District-Giridih, Jharkhand.
16. Rahul Kumar, aged about 39 years, Son of Akhileshwar Sharma, Resident of Brahamrishi Nagar, P.O. & P.S.-Makhdumpur, District-Jehanabad, Bihar.
17. Priyaranjan Das, aged about 28 years, Son of Basudeo Das, Resident of Village-Chandankiyari, P.O. & P.S.-Chandankiyari, District-Bokaro, Jharkhand.
18. Abiram Jha, aged about 44 years, Son of Vindhya Nath Jha, Resident of Qr. No. WS 5/54, Harmu Housing Colony, P.O.-Harmu, P.S.-Argora, District-Ranchi, Jharkhand.
19. Bireshwar Oraon, aged about 29 years, Son of Shivnandan Oraon, Resident of Village-Chund, Pakar Toli, P.O.-Barkichanpi, P.S.-Kuru, District-Lohardaga, Jharkhand.

.....PETITIONERS

VERSUS

1. State of Jharkhand through Chief Secretary, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.
2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. -Dhurwa, Ranchi, Jharkhand.
3. Jharkhand Staff Selection Commission through its Secretary, having its office at Kalinagar, Chaibagan Gali, Namkum, P.O. & P.S.-Namkum, Ranchi, Jharkhand.

.....RESPONDENTS

With

W.P (S) No. 7136 of 2026

1. Rishikesh Sajjan, aged about 28 years, Son of Nand Kumar Jha, Resident of Village-Basarhi, P.O.-Malini, P.S.-Godda, District-Godda, Jharkhand.

2. Akash Kumar, aged about 27 years, Son of Niranjan Kushwaha, Resident of Village & P.O.-Digwar, P.S.-Mandu, District-Ramgarh, Jharkhand.

3. Gaurav Roy, aged about 33 years, Son of Malay Kumar Roy, Resident of H. No. 43, Hatia Road, Rajdhanwar, P.O. & P.S.-Dhanwar, District-Giridih, Jharkhand.

4. Uma Kumari, aged about 27 years, Daughter of Laxman Bediya, Resident of Village-Chandra Pahan Toli, P.O.-Chandra, P.S.-Ormanjhi, District-Ranchi, Jharkhand.

5. Samir Kumar, aged about 29 years, Son of Mahendra Prasad, Resident of Village & P.O.-Korambey, P.S.-Gola, District-Ramgarh, Jharkhand.

6. Avinash Kumar, aged about 34 years, Son of Ram Naresh Sahu, Resident of Village -Upar Tola Kothar, P.O.-Kaitha, P.S.-Ramgarh, District-Ramgarh, Jharkhand.

7. Praveen Kumar Mahto, aged about 28 years, Son of Ashok Kumar Mahto, Resident of 169, Chamrom Mahto Tola, Near Middle School, P.O.-Harhad, P.S.-Rajrappa, District-Ramgarh, Jharkhand.

8. Loknath Gond, aged about 36 years, Son of Sakaldev Sah Gond, Resident of Village-Baromuri, P.O.-B. Polytechnic, P.S.-Dhanbad, District-Dhanbad, Jharkhand.

9. Ravi Kumar Sinha, aged about 36 years, Son of Awadhesh Kumar Sinha, Resident of H. No. 111, Kumhar

Patti, Near Kali Mandir, Manaitand, P.O-Dhanbad, P.S.-Dhanwar, District-Dhanbad, Jharkhand.

10. Kamlesh Kumar Singh, aged about 32 years, Son of Ramdash Singh, Resident of Village-Turidih, P.O.-Demu, P.S. & District-Latehar, Jharkhand.

11. Suman Kumar, aged about 28 years, Son of Dwarika Yadav, Resident of Village-Madar Pur, P.O. & P.S.-Kunda, District-Chatra, Jharkhand.

12. Bhageerath Kumar, aged about 30 years, Son of Mahadew Saw, Resident of Village & P.O.-Salga, P.S.-Keredari, District-Hazaribagh, Jharkhand.

13. Rakesh Kumar Hari, aged about 31 years, Son of Gangu Hadi, Resident of Village-Kandra, P.O-Ramnagar Garh, P.S.-Mahuda, District-Dhanbad, Jharkhand.

14. Pintu Kumar Mahato, aged about 26 years, Son of Bhagirath Mahato, Resident of Village- Parasbania, P.O.-Khas Jena Gora, P.S.-Baliapur, District-Dhanbad, Jharkhand.

15. Manoj Oraon, aged about 26 years, Son of Ramshewak Oraon, Resident of Village-Narauli, P.O.-Narauli, P.S.-Kairo, District-Lohardaga, Jharkhand.

16. Mandeep Kumar Rajak, aged about 33 years, Son of Sarayu Rajak, Resident of Manai Barda Kala, P.O.-Ratanpur, P.S.-Hazaribagh, District-Hazaribagh, Jharkhand.

17. Guddu Kumar Roy, aged about 29 years, Son of Vyasdeo Roy, Resident of Kosogondo Dighi, P.O.-Chatro, P.S.-Deori, District-Giridih, Jharkhand.

18. Prem Prakash Singh, aged about 30 years, Son of Vijendra Kumar Singh, Resident of Jail Campus, Mandal Kala, Chas, P.O.-Chas, P.S.-Pindrajora, District-Bokaro, Jharkhand.

19. Sanjeet Kumar, aged about 29 years, Son of Beni Ravidas, Resident of Village & P.O.-Kadma, P.S.-Hazaribagh, District-Hazaribagh, Jharkhand.

20. Rajendra Prasad Murmu, aged about 34 years, Son of Mohan Lal Murmu, Resident of Village-Pakerbera, P.O.-Tantri, P.S.-Topchanchi, District-Dhanbad, Jharkhand.

21. Mahesh Kumar, aged about 30 years, Son of Harihar Yadav, Resident of Village-Udalo, P.O.-Sharmatand, P.S.-Jainagar, District-Koderma, Jharkhand.

22. Sandeep Kumar Rajak, aged about 37 years, Son of Bhuneshwar Rajak, Resident of Village-Silwar Kala, P.O.-

Jagannath Dham, P.S.-Muffasil, District-Hazaribagh, Jharkhand.

23. Chandan Kumar, aged about 32 years, Son of Ramesh Kumar Singh, Resident of Village-Shivdayal Nagar, Vijay Path, Gali No. 2, P.O.-Kadma, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

24. Aniket Kumar, aged about 32 years, Son of Suresh Prasad, Resident of Village-Kope, P.O. & P.S.-Manika, District-Latehar, Jharkhand.

25. Pramod Kumar Das, aged about 30 years, Son of Dwarika Ram, Resident of Village-Jaloundh, P.O. & P.S.-Ichak, District-Hazaribagh, Jharkhand.

26. Ankit Kumar, aged about 24 years, Son of Kameshwar Prasasd Yadav, Resident of at Simariya, P.O.-Jamu, P.S.-Markacho, District-Koderma, Jharkhand.

27. Chetan Kumar, aged about 31 years, Son of Nanhu Saw, Resident of Village & P.O.-Oriya, P.S.-Muffasil, District-Hazaribagh, Jharkhand.

28. Annup Kumar Toppo, aged about 29 years, Son of Shankar Toppo, Resident of Dahutoli Hatma, Kanke Road, P.O.-Ranchi University, P.S.-Morabadi, District-Ranchi, Jharkhand.

29. Pramod Kumar, aged about 35 years, Son of Jagdish Mahto, Resident of Village-Dardag, P.O.-Chakla, P.S.-Ormanjhi, District-Ranchi, Jharkhand.

30. Jubaid Sheikh, aged about 35 years, Son of Nadir Sheikh, Resident of Kandra Basti, Mahuda More, P.O. & P.S-Mahuda, District-Dhanbad, Jharkhand.

31. Pradeep Kumar Gupta, aged about 30 years, Son of Awadh Prasad Gupta, Resident of Village & P.O.-Jhargara, P.S.-Hussainabad, District-Palamu, Jharkhand.

32. Sanjeev Kumar, aged about 29 years, Son of Satish Kumar, Resident of Village-Nawadih Bhakasi, P.O.-Dhangaon, P.S.-Lesliganj, District-Palamu, Jharkhand.

33. Sachin Kumar, aged about 35 years, Son of Baijnath Prasad, Resident of 110, Sattu Galli, Marwari Mohalla, P.O. & P.S.+ District-Chatra, Jharkhand.

34. Kumar Harsh, aged about 31 years, Son of Satish Kumar, Resident of H. No. 504, Srikant Road, Belabagan, Near Police Line, P.O. & P.S.-Deoghar, District-Deoghar, Jharkhand.

35. Ronee Minj, aged about 36 years, Son of Patrick Minj, Resident of Village-Chatakpur, P.O.-Srinagar, P.S.-Jari, District-Gumla, Jharkhand.

36. Manjeet Kumar Singh, aged about 30 years, Son of Naval Kishore Singh, Resident of Village-Hesatu, P.O.-Khadhaiya, P.S.-Tandwa, District-Chatra, Jharkhand.

37. Vinay Kumar Choudhary, aged about 25 years, Son of Triveny Choudhary, Resident of Village-Gundri, P.O.-Rangamatia, P.S.-Chandankiyari, District-Bokaro, Jharkhand.

38. Ashok Kumar Yadav, aged about 31 years, Son of Baikunth Yadav, Resident of Village-Beltikari, P.O.-Parjori, P.S.-Sarwan, District-Deoghar, Jharkhand.

39. Sumit Kumar, aged about 32 years, Son of Abhay Kumar Pandit, Resident of House No. 97, New Saket Nagar, Saryu Marg-I, Hinoo, P.O. & P.S.-Hinoo, District-Ranch, Jharkhand.

40. Nand Lal Kumar, aged about 32 years, Son of Shiv Nandan Sahu, Resident of Village-Jirabar, P.O.-Kucchu, P.S.-Ormanjhi, Districct-Ranchi, Jharkhand.

41. Gunjan Kumar Singh, aged about 29 years, Son of Sheo Kumar Singh, Resident of Village-Nareha Kala, P.O.-Bedhna, P.S.-Itkhori, District-Chatra, Jharkhand.

42. Raj Kumar Ram, aged about 32 years, Son of Rameshwar Ram, Resident of Village-Kurmidih, P.O.-Kanko, P.S.-Jainagar, District-Ranchi, Jharkhand.

43. Sanjay Oraon, aged about 36 years, Son of Birsa Oraon, Resident of Village-Sirkhatoli, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

44. Prabhakar Baraik, aged about 31 years, Son of Kapindra Baraik, resident of Village-Pilkhi, P.O. & P.S.-Sisai, District-Gumla, Jharkhand.

45. Kunwar Soren, aged about 32 years, Son of Paraw Soren, Resident of Village-Pathar Bhanga, P.O.-Kalikapur, P.S.-Potka, District-East Singhbhum, Jharkhand.

46. Kameshwar Kumar Yadav, aged about 31 years, Son of Nanku Yadav, Resident of Village-Chadram, P.O.-Delho, P.S.-Simaria, District-Chatra, Jharkhand.

47. Akash Kumar, aged about 33 years, Son of Jaynath Mehta, Resident of Village-Lohargara, P.O.-Hariharpur, P.S.-Bhawnathpur, District-Garhwa, Jharkhand.

48. Satyam Kumar, aged about 29 years, Son of Ishwar Yadav, Resident of Village-Srinagar, P.O.-Barsot, P.S.-Barhi, District-Hazaribagh, Jharkhand.

49. Sanjeet Kumar, aged about 31 years, Son of Radeswar Chandravansi, Resident of Village-Itkhori, P.O. & P.S.-Itkhori, District-Chatra Jharkhand.

50. Uday Kumar Gupta, aged about 27 years, Son of Bechan Saw, Resident of Village-Akurahwan, P.O.-Bela, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

51. Ramesh Kumar Choudhary, aged about 28 years, Son of Triloki Choudhary, Resident of Village-Chuglamo, Near U.M.S. P.O.-Chuglamo, P.S.-Barahkatha, District-Hazaribagh, Jharkhand.

52. Shiv Shankar Ram, aged about 31 years, Son of Rameshwar Ram, Resident of Village & P.O. & P.S.-Senha, District-Lohardaga, Jharkhand.

53. Jai Durgesh Kumar Singh, aged about 34 years, Son of Kuldeep Singh, Resident of Village-Rangwara, P.O.-Hafua, P.S. & District-Chatra, Jharkhand.

54. Dablu Kumar Bediya, aged about 28 years, Son of Dhananjay Bediya, Resident of Village-Jobhiya, P.O.-Banda, P.S.-Gola, District-Ramgarh, Jharkhand.

55. Veer Singh Munda, aged about 36 years, Son of Manna Munda, Resident of Village-Nawatoli, P.O.-Deogaon, P.S.-Lapung, District-Ranchi, Jharkhand.

56. Amit Tripathi, aged about 34 years, Son of Amar Nath Tripathy, Resident of Village-Sudna, Near Gaytri Mandir, P.O. & P.S-Sudna, District-Palamau, Jharkhand

57. Bishun Chandra Kandir, aged about 38 years, Son of Deomon Kandir, Resident of Village-Dehekela, P.O.-Sarwada, P.S.-Murhu, District-Khunti, Jharkhand.

58. Rinki Kumari, aged about 31 years, Daughter of Narayan Ravidas, Resident of Chengdhari, P.O. & P.S.-Chengdhari, District-Giridih, Jharkhand.

59. Ravi Shankar, aged about 30 years, Son of Vinay Kumar Sinha, Resident of Linepar Mirzapur, Nawada, P.O. & P.S.-Mirzapur, District-Nawada, Bihar.

60. Ravi Kumar Sharma, aged about 32 years, Son of Dayanand Mistry, Resident of Village-Kargalo, P.O.-Achaljamu, P.S.-Bishnugarh, District-Hazaribagh, Jharkhand.

61. Ajay Kumar, aged about 33 years, Son of Shankar Prasad Singh, Resident of Village-Nawatand, P.O.-Parwatpur, P.S.-Ahilyapur Gandey, District-Giridih, Jharkhand.

62. Ajay Das, aged about 30 years, Son of Jaynath Das, Resident of Village-Khebha, P.O.-Rikhiya, P.S.-Rikhiya, District-Deoghar, Jharkhand.

63. Kunal Kumar, aged about 25 years, Son of Mukesh Kumar, Resident of Village & P.O.-Masaurha, P.O. & P.S.-Paliganj, District-Patna, Bihar.

64. Rupesh Kumar, aged about 32 years, Son of Bhola Mahto, Resident of Village-Chaprakh, P.O. & P.S.-Ichak, District-Hazaribagh, Jharkhand.

65. Bablu Tudu, aged about 25 years, Son of Naiki Tudu, Resident of Village-Chipakharo, P.O.-Khurjio, P.S.-Birni, District-Giridih, Jharkhand.

66. Sunil Kumar Saw, aged about 29 years, Son of Hulas Saw, Resident of Village-Pundra, P.O.-Edla, P.S.-Simariya, District-Chatra, Jharkhand.

67. Rohit Herenz, aged about 29 years, Son of Mansukh Herenz, Resident of Village-Kalamuchiya, P.O.-Bingaon, P.S.-Karra, District-Khunti, Jharkhand.

68. Sunil Herenj, aged about 33 years, Son of Gopal Herenj, Resident of Village-Silda, P.O.-Fudi, P.S. & District-Khunti, Jharkhand.

69. Subhash Das, aged about 29 years, Son of Tribhuwan Das, Resident of Village-Belatand, P.O.-Saranda, P.S.-Birni, District-Giridih, Jharkhand.

70. Ashok Kumar Yadav, aged about 31 years, Son of Bharat Pd. Yadav, Resident of Village-Jagarnathi, P.O. & P.S.-Mohanpur, District-Deoghar, Jharkhand.

71. Sonu Kumar Mandal, aged about 32 years, Son of Tarkeshwar Mandal, Resident of Village-Kanko, P.O.-Kankomath, P.S.-Katras, District-Dhanbad, Jharkhand.

72. Deepak Kumar Das, aged about 31 years, Son of Dilip Das, Resident of Village-Kumrahbad Rohini, P.O.-Rohini, P.S.-Jasidih, District-Deoghar, Jharkhand.

73. Surendra Mandal, aged about 31 years, Son of Munshi Mandal, Resident of Village-Nagarkeshwari, P.O.-Keshwari, P.S.-Sariya, District-Giridih, Jharkhand.

74. Satyajeet Shankaram, aged about 33 years, Son of Satish Chandra Shankaram, Resident of Sakarawan, Chakdin, P.O. & P.S.-Asthawan, District-Nalanda, Bihar.

75. Manjeet Kumar Singh, aged about 27 years, Son of Ramdeo Singh, Resident of Village & P.O.-Sua, P.S-Medininagar, District-Palamu, Jharkhand.

76. Binay Kumar Agrawal, aged about 45 years, Son of Ravindra Prasad Agrawal, Resident of Village & P.O.-Gola, P.S.-Ramgarh, District-Ramgarh, Jharkhand.

77. Siddhartha, aged about 32 years, Son of Shailendra Kumar Singh, Resident of H. No. 203, Raj Mansion, Road No. 4, Vikash Nagar, Singhmore, Hesag, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.

78. Baleshwar Kumar, aged about 36 years, Son of Ramnath Prasad, Resident of Village-Singhani, P.O.-Korrah, P.S.-Muffasil, District-Hazaribagh, Jharkhand.

79. Lalbahadur Kumar, aged about 29 years, Son of Lalan Yadav, Resident of Village-Tarwan Khurd, P.O.-Kataiya, P.S.-Hariharganj, District-Palamau, Jharkhand.

80. Bipul Kumar Pandey, aged about 30 years, Son of Sunil Pandey, Resident of Village-Chaneya, P.O.-Basna, P.S.-Nawa Bazar, District-Palamau, Jharkhand.

81. Bipin Mahto, aged about 33 years, Son of Durga Mahto, Resident of H. No. 42A, Lagam, P.O.-Lagam, P.S.-Silli, District-Ranchi, Jharkhand.

82. Manish Kumar Ravi, aged about 29 years, Son of Upendra Ram, Resident of Ghatahua Kala, P.O.-Lamari Kala, P.S.-Kandi, District-Garhwa, Jharkhand.

83. Deepak Kumar, aged about 33 years, Son of Mahesh Prasad, Resident of Behind Laxmi, Ghema Gwal Toli Chowk, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribagh, Jharkhand.

84. Krishna Puran, aged about 28 years, Son of Ravi Puran, Resident of Village-Duarsini, P.O.-Baburamdih, P.S.-Tamar, District-Ranchi, Jharkhand.

85. Karan Kumar Mahli, aged about 31 years, Son of Mahabir Mahli, Resident of Village-Kulhi, P.O.-Kuchu, P.S.-Ormanjhi, District-Ranchi, Jharkhand.

86. Suraj Mahli, aged about 28 years, Son of Durga Charan Mahli, Resident of Village-Nadia, P.O.-Harmu, P.S.& District-Lohardaga, Jharkhand.

87. Suraj Kumar Choudhary, aged about 36 years, Son of Anil Choudhary, Resident of Village-Karhrbari, P.O.-Karhrbari, P.S.-Giridih (M), District-Giridih, Jharkhand.

88. Punit Kujur, aged about 32 years, Son of Ramnath Kujur, Resident of Village-Mundal Toli, P.O.-Konbegi, P.S.-Rengari, District-Simdega, Jharkhand.

89. Amit Kumar, aged about 32 years, Son of Suresh Kumar Verma, Resident of Village-Siyatand, P.O.-Siyatand, P.S.-Jamua, District-Giridih, Jharkhand.

90. Rakesh Kumar Gupta, aged about 34 years, Son of Vishwnath Sah, Resident of Village-Batto Khurd, P.O.-Hariharpur, P.S.-Bhawnathpur, District-Garhwa, Jharkhand.

91. Amit Kumar, aged about 32 years, Son of Shyam Bihari Prasad, Resident of Gyatri Devi, Venktesh Colony, 12 Bangla Pardeshi Dukan, Itarsi, P.O. & P.S.-Itarsi, District-Hoshangabad, Madhya Pradesh.

92. Sourav Kumar Modi, aged about 30 years, Son of Late Arjun Modi, Resident of Village-Sabalpur, P.O.-K.G. Ashram, P.S.-Saraidhela, District-Dhanbad, Jharkhand.

93. Rahul Kumar Yadav, aged about 27 years, Son of Fulangi Yadav, Resident of Ward No. 07, Village-Belo, P.O.-Naitand, P.S.-Jainagar, District-Koderma, Jharkhand.

94. Sikandra Kumar Munda, aged about 31 years, Son of Baleshwar Munda, Resident of Village- Chagri, P.O.-Tirla Baridari, P.S.-I.E. Gomyea, District-Bokaro, Jharkhand.

95. Govind Murmu, aged about 29 years, Son of Uday Murmu, Resident of Village-Jharbera, P.O.-Rautara, P.S.-Ghatshila, District-East Singhbhum, Jharkhand.

96. Sagen Murmu, aged about 29 years, Son of Ramchandra Murmu, Resident of Village-Talsa, P.O. & P.S.-Sundarnagar, District-East Singhbhum, Jharkhand.

97. Pawan Kumar Sahu, aged about 33 years, Son of Mahendra Sahu, Resident of Village-Palmarua, P.O.-Chandouri, P.S.-Tisri, District-Giridih, Jharkhand.

98. Ajay Kumar Yadav, aged about 26 years, Son of Shyam Yadav, Resident of Village-Srinagar, P.O.-Barsot, P.S.-Barhi, District-Hazaribagh, Jharkhand.

99. Manohar Kumar Das, aged about 29 years, Son of Ramji Ravidas, Resident of Deokuli, P.O-Deokuli, P.S.-Hazaribag, District-Hazaribag, Jharkhand.

100. Satish Kumar Mahto, aged about 30 years, Son of Aleshwar Mahto, Resident of Old Ram Mandir, Upper Chutia, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

101. Shakti Pad Rajak, aged about 26 years, Son of Ratan Rajak, Resident of Bijulia, Chas, P.O. -Bijulia, P.S.-Chas, District-Bokaro, Jharkhand.

102. Chhotelal Murmu, aged about 28 years, Son of Nunulal Murmu, Resident of Village-Tilaiboni, P.O.-Phulchi, P.S.-Taratand, Gande, District-Giridih, Jharkhand.

103. Prabhakar Karmali, aged about 35 years, Son of Sulendra Karmali, Resident of Village-Purabdih, P.O.-Kumhardaga, P.S.-Gola, District-Ramgarh, Jharkhand.

104. Akshay Tudu, aged about 29 years, Son of Dheeren Tudu, Resident of Old Ram Mandir, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

105. Rajesh Prasad Yadav, aged about 35 years, Son of Krishna Prasad Yadav, Resident of Village-Hehegara, P.O.-Chungru, P.S.-Latehar, District-Latehar, Jharkhand.

106. Niraj Kumar, aged about 29 years, Son of Teklal Mahto, Resident of Village-Chano, P.O.-Oriya, P.S.& District-Hazaribagh, Jharkhand.

107. Afzal Ansari, aged about 31 years, Son of Md. Anul Haque, Resident of Village-Jhumarbad, P.O.-Debipur, P.S. & District-Deoghar, Jharkhand.

108. Bharat Suman, aged about 34 years, Son of Sanjay Kumar Pandey, Resident of H. No. 279, Saket Bihar, Barmasia, P.O. & P.S.-Barmasia, District-Deoghar, Jharkhand.

109. Rena Kumari, aged about 28 years, Daughter of Badho Uraw, Resident of Village-Kolkole, P.O. & P.S.-Lawalong, District-Chatra, Jharkhand.

110. Amit Kumar Ranjan, aged about 34 years, Son of Sukhdeo Ram, Resident of Village-Kharika, P.O.-Dhangdda, P.S.-Tandwa, District-Chatra, Jharkhand.

111. Varuna Ranjan Kanth, aged about 29 years, Son of Hemant Kumar Kanth, Resident of Plot No. 1479, K K Singh Colony, Chira Chas, Bokaro, P.O. & P.S.-Chas, District-Bokaro, Jharkhand.

112. Sanjeev Kumar Tiwari, aged about 33 years, Son of Basant Tiwari, Resident of Rantand (Kotaldih), Brahmandiha, P.O. & P.S.-Topchanchi, District-Dhanbad, Jharkhand.

113. Rajesh Yadav, aged about 29 years, Son of Bodhi Yadav, Resident of Village-Baratand, P.O.-Bangrakala, P.S.-Birni, District-Giridih, Jharkhand.

114. Sanjay Soren, aged about 29 years, Son of Noren Soren, Resident of Village-Kathuava, P.O-Noni-Hathwari, P.S.-Jama, Districct-Dumka, Jharkhand.

115. Sadanand Kumar, aged about 29 years, Son of Pentru Mehra, Resident of Village-Binjha, P.O.-Dumaria, P.S.-Soneraithari, District-Deoghar, Jharkhand.

116. Praveen Oraon, aged about 31 years, Son of Birsu Oraon, Resident of Villag-Goratoli, P.O.-Banari, P.S.-Bishunpur, District-Gumla, Jharkhand.

117. Amit Kumar Yadav, aged about 32 years, Son of Arjun Prasad Yadav, Resident of Village-Aragaro, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

118. Chhotelal Gupta, aged about 37 years, Son of Jhari Saw, Resident of Village-Aragaro, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

119. Kumar Anjani, aged about 31 years, Son of Chhotu Lal Thakur, Resident of Kumhar Toli Bora Godam Road, P.O.-Bodam Bazar, P.S.-Sadar, District-Hazaribagh, Jharkhand.

120. Raju Kumar Ravidas, aged about 35 years, Son of Misri Ravidas, Resident of Village-Shyamdih, P.O.-Katras Bazar, P.S.-Katras Garh, District-Dhanbad, Jharkhand.

121. Rahul Kumar Shrivastava, aged about 30 years, Son of Mahendra Lal Shrivastava, Resident of Aam Bagan, Dhurwa, P.O.-Dhurwa, P.S.-Jagannathpur, District-Ranchi, Jharkhand.

122. Prem Kumar Nayak, aged about 31 years, Son of Shankar Nayak, Resident of Village & P.O.-Chalkari Basti, P.S.-Petarwar, District-Bokaro, Jharkhand.

123. Kailash Ravidas, aged about 30 years, Son of Lakshman Das, Resident of Village-Ambadih, P.O.-Kheshkari, P.S.-Suriya, District-Giridih, Jharkhand.

124. Mantosh Kumar, aged about 33 years, Son of Ram Charan Yadav, Resident of House No. 1080, Sector 12 D, P.O. & P.S.-Bokaro, District-Bokaro, Jharkhand.

125. Rishi Kumar Prajapati, aged about 32 years, Son of Raj Kumar Prajapati, Resident of Village-Mangrodih, P.O.-Giridih, P.S. & District-Giridih, Jharkhand.

126. Shakti Kumar Bhagat, aged about 34 years, Son of Bholeshwar Bhagat, Resident of Village-Duria, P.O.-Datia, P.S.-Karanj, District-Gumla, Jharkhand.

127. Ajay Kumar Mahato, aged about 32 years, Son of Shanto Mahato, Resident of village- Babupur, P.O.- Sitamuri, P.S.- Bindapathar, District- Jamtara, Jharkhand.

128. Anil Kumar Giri, aged about 33 years, Son of Amresh Giri, Resident of Village-Dhangaon, P.O.-Pathak-Pagar, P.S.-Tarhasi, District-Palamau, Jharkhand.

129. Ranjeet Kumar Yadav, aged about 37 years, Son of Kameshwar Yadav, Resident of Village-Joramoh, P.O.-Pathrol, P.S.-Deoghar, District-Deoghar, Jharkhand.

130. Bablu Kumar, aged about 32 years, Son of Kishun Yadav, Resident of Village-Hazaridhamana Singhrawan, P.O.-Singhrawan, P.S. & District-Hazaribagh, Jharkhand.

131. Wappy Kumar Mishra, aged about 31 years, Son of Mrityunjay Prasad Mishra, Resident of village- Dumariya, P.O.- Bamangama, P.S.- Sarath, District- Deoghar, Jharkhand.

132. Pankaj Prajapati, aged about 29 years, Son of Krishna Prajapati, Resident of village- Gogda, P.O.- Kajipakri, P.S.-Tarhasi, District- Palamu, Jharkhand.

133. Shwetabh Ranjan, aged about 34 years, Son of Krishna Prasad Singh, Resident of village- Banasari, P.O.- Simariya, P.S.- Simariya, District- Chatra, Jharkhand.

134. Rajesh Kumar, aged about 29 years, Son of Pradeep Prasad Kushwaha, Resident of Village & P.O.-Punai, P.S.-Daru, District-Hazaribagh, Jharkhand.

135. Uday Kumar Mahto, aged about 31 years, Son of Chhedi Mahto, Resident of Village-Sayal, P.O.-Salua, P.S.-Keredari, District-Hazaribagh, Jharkhand.

136. Saurabh Kumar, aged about 30 years, Son of Shyampurn Singh, Resident of village- Chamtadih, P.O.-Khariyodih, P.S.- Hirodih, District- Giridih, Jharkhand.

137. Deepu Rajak, aged about 28 years, Son of Haridyal Rajak, Resident of village- Manakdiha, P.O.- Dumma, P.S.-Jamua, District- Giridih, Jharkhand.

138. Pratik Kumar, aged about 31 years, Son of Govind Prasad Yadav, Resident of Village-Lukiya, P.O. & P.S.-Kunda, District-Chatra, Jharkhand.

139. Abhay Vishal, aged about 30 years, Son of Digambar Saw, Resident of Mandu Dih, P.O. & P.S.-Mandu, District-Ramgarh, Jharkhand.

140. Vikash Kumar, aged about 31 years, Son of Asheshwar Mahto, Resident of Village-Haraiya, P.O.-Saradhu, P.S-Tandwa, District-Chatra, Jharkhand.

141. Pujarani Kumari, aged about 26 years, Son of Nandlal Mahto, Resident of Village-Jamune, P.O.-Rajwadih, P.S.-Daltonganj, District-Palamau, Jharkhand.

142. Vikash Kumar, aged about 25 years, Son of Birju Paswan, Resident of Village-Salga, P.O.-Sultana, P.S.-Katkamsandi, District-Hazaribagh, Jharkhand.

143. Subhash Kumar Das, aged about 44 years, Son of Hiramani Das, Resident of Village-Padaria, P.O.-Palaunjia, P.S. & District-Giridih, Jharkhand.

144. Deepak Toppo, aged about 35 years, Son of Luya Toppo, Resident of Salem Nagar, Tiril, Dela Toli, Kokar, P.O.-Bariatu, P.S.-Sadar, District-Ranchi, Jharkhand.

145. Pradip Kumar Yadav, aged about 30 years, Son of Nandlal Yadav, Resident of village- Gulipathar, P.O.- Satsang, P.S.-Deoghar, District- Deoghar, Jharkhand.

146. Priti Kumari, aged about 28 years, Daughter of Radheshyam Prasad Mehta, Resident of village- Barka Khurd, P.O.- Ratanpur, P.S.- Ichak, District- Hazaribagh, Jharkhand.

147. Deepak Kumar, aged about 35 years, Son of Sidheshwar Ram, Resident of village- Karali, P.O. & P.S.- Keredari, District- Hazaribagh, Jharkhand.

148. Selsius Kerketta, aged about 38 years, Son of Emil Kerketta, Resident of Village-OrbengaChapatoli, P.O.-Tapkara, P.S.-Palkot, District-Gumla, Jharkhand.

149. Santosh Verma, aged about 32 years, Son of Shailendra Pd Kushwaha, Resident of Simrabada, P.O.-Koiridih, P.S.-Suriya, District-Giridih, Jharkhand.

150. Kuldeep Kumar Rajak, aged about 26 years, Son of Mallu Rajak, Resident of village- Jamredih, P.O.-Khorimahua, P.S.- Dhanwar, District- Giridih, Jharkhand.

151. Afzal Ansari, aged about 31 years, Son of Edrish Ansari, Resident of Village-Rewaratu, P.O-Dhawadih, P.S.-Lesliganj, District-Palamau, Jharkhand.

152. Ravindra Kumar Yadav, aged about 34 years, Son of Suresh Prasad Yadav, Resident of village- Nayakdih, P.O. & P.S.- Dhanwar, District- Giridih, Jharkhand.

153. Hemant Kumar, aged about 33 years, Son of Bharat Pandey, Resident of Village-Unchari Ward No. 2, P.O.- Harigawan P.S.-Majhiaon, District-Garhwa,Jharkhand.

154. Shashi Kumar Kachhap, aged about 41 years, Son of Charo Kachhap, Resident of 191A Saparom, P.O. & P.S.- Ratu, District-Ranchi, Jharkhand.

155. Holika Tigga, aged about 33 years, Daughter of Punwa Oraon, Resident of Morabadi, Sindwar Toli, P.O.-Morabadi, P.S.-Ranchi University, District-Ranchi, Jharkhand.

156. Ram Chandra Tudu, aged about 41 years, Son of Kunwar Tudu, Resident of House No. 65, Village-Shankarpur, P.O.-Sarjamda, P.S.-Parsudih, District-East Singhbhum, Jharkhand.

157. Lakhikant Soren, aged about 30 years, Son of Bablu Soren, Resident of Village-Dhobari, P.O.-Kaliasole, P.S.-Nirsa, District-Dhanbad, Jharkhand.

158. Dileep Kumar Gupta, aged about 29 years, Son of Rameshwar Saw, Resident of Village-Bhashar, P.O.-Parsatari, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

159. Narayan Mahto, aged about 31 years, Son of Sahdeo Mahto, resident of Village-Kharna, P.O. & P.S.-Bishungarh, District-Hazaribag, Jharkhand.

160. Sandeep Ekka, aged about 31 years, Son of Sampati Oraon, Resident of village- Kotari, P.O. & P.S.- Burmu, District- Ranchi, Jharkhand.

161. Arun Kumar, aged about 35 years, Son of Niranjan Prasad, Resident of Village & P.O. and P.S.-Garhwa, District-Garhwa, Jharkhand.

162. Sandeep Kumar, aged about 31 years, Son of Gaya Prasad Singh, Resident of Village-Hasbo, P.O.-Hafua, P.S.-Chatra, District-Chatra, Jharkhand.

163. Tausif Alam, aged about 29 years, Son of Ikbal Ansari, Resident of Piska Nagri Near High School, Naro, P.O.-Piska Nagri, P.S.-Nagri, District-Ranchi, Jharkhand.

164. Payal Choudhary, aged about 27 years, Daughter of Premchand Kumar Mahto, Resident of at & P.O.-Salga, P.S.-Keredari, District-Hazaribagh, Jharkhand.

165. Pankaj Kumar Chand, aged about 31 years, Son of Pradeep Kumar Chand, Resident of H. No. B/12, R. No. 06, Raju Bagan, Kitadih, Jamshedpur, P.O. & P.S.-Jamshedpur, District-East Singhbhum, Jharkhand.

166. Vikash Mandal, aged about 27 years, Son of Mahendra Mandal, Resident of village- Nagar Keshwari, P.O.- Keshwari, P.S.- Suriya, District- Giridih, Jharkhand.

167. Md. Toufique, aged about 27 years, Son of Md. Alauddin, Resident of village- Masratu, P.O.- Rewali, P.S.- Katkamdag, District- Hazaribagh, Jharkhand.

168. Balram Ray, aged about 29 years, Son of Gopal Ray, Resident of Village-Pandwa, P.O.-Karon, P.S.-Chitra, District-Deoghar, Jharkhand.

169. Nilesh Kumar, aged about 27 years, Son of Sitaram Mehta, Resident of Village-Kishanpur, P.O.-Behradih, P.S.-Domchanch, District-Koderma, Jharkhand.

170. Dipendra Kumar Singh, aged about 36 years, Son of Binay Singh, Resident of village- Tetariyadih, P.O. & P.S.-Domchanch, District- Koderma, Jharkhand.

171. Niranjan Kumar, aged about 30 years, Son of Govind Paswan, Resident of Village & P.O.+ P.S.-Panki, District-Palamu, Jharkhand.

172. Ajay Tigga, aged about 28 years, Son of Chanda Tigga, Resident of Village-Mahuwajari, P.O.-Mahuwajari, P.S.-Mandar, District-Ranchi, Jharkhand.

173. Ranjeet Rajak, aged about 33 years, Son of Prasadi Baitha, Resident of Village-Achaljamu, P.O.-Achaljamu, P.S.-Bishungarh, District-Hazaribagh, Jharkhand.

174. Rajendra Baitha, aged about 40 years, Son of Mahabir Baitha, Resident of Sarna Toli, Hatma, P.O.-Hatma, P.S.-Lalpur, District-Ranchi,Jharkhand.

175. Jitendra Baitha, aged about 36 years, Son of Mahabir Baitha, Resident of Sarna Toli, Hatma, P.O. & P.S.-Lalpur, District-Ranchi, Jharkhand.

176. Magan Kumari, aged about 31 years, Daughter of Jaura Oraon, Resident of Village-Tero, P.O.-Khatri Khatanga, P.S.-Bero, District-Ranchi, Jharkhand.

177. Manish Kumar Yadav, aged about 29 years, Son of Shyamalal Yadav, Resident of Bhikhnadih, Maskedih, P.O.-Maskedih, P.S.-Hazaribagh, Jharkhand.

178. Manoranjan Sharma, aged about 33 years, Son of Nandlal Sharma, Resident of Ara 96 Colony, P.O.-Sarubera, P.S.-Ramgarh, District-Ramgarh, Jharkhand.

179. Prema Kumari, aged about 30 years, Daughter of Binod Pal, Resident of Village & P.O.-Kutmu, P.S.-Pandu, District-Palamu, Jharkhand.

180. Sagir Ansari, aged about 33 years, Son of Md. Amanullah, Resident of Village-Kuruwa, P.O.-Kuruwa, P.S.-Kamatar, District-Jamtara, Jharkhand.

181. Avinash Kumar Singh, aged about 41 years, Son of Ramayan Prasad Singh, Resident of Village-Katual, P.O.-Katual, P.S.-Chainpur, District-Palamu, Jharkhand.

182. Durga Soren, aged about 36 years, Son of Lakhan Majhi, Resident of at & P.O.-Bhatin, P.S.-Jadugoda, Distict-East Singhbhum, Jharkhand.

183. Mukesh Kumar Rana, aged about 29 years, Son of Mahendra Rana, Resident of village- Barkangango, P.O.-Barkangango, P.S.- Barkatha, District- Hazaribagh, Jharkhand.

184. Sudhir Kumar, aged about 39 years, Son of Prahlad Singh, Resident of village- Sonbigha, P.O.- Tapej, P.S.-Chatra, District- Chatra, Jharkhand.

185. Pappu Baitha, aged about 34 years, Son of Rajkumar Baitha, Resident of Village-Mundariya, P.O- Basaura, P.S.-Lesliganj, District-Palamu, Jharkhand.

186. Krishna Oraon, aged about 30 years, Son of Loheshwar Oraon, Resident of village- Mahugaon, Karanj Toli, P.O.-Marasili, P.S.- Bharno, District- Gumla, Jharkhand.

187. Nagendra Kumar, aged about 31 years, Son of Raghu Prajapati, Resident of MatwariKumharToli, P.O.-Hazaribagh, P.S.-Sadar, District-Hazaribag,Jharkhand.

188. Anant Kumar Kisku, aged about 32 years, Son of Ghasi Ram Kisku, Resident of Village-Beladih, P.O.-Araju, P.S.-Jaridih, District-Bokaro,Jharkhand.

189. Sunnyraz Gupta, aged about 29 years, Son of Ganesh Saw, Resident of Village-Bhagwaniya, P.O.Hafua, P.S.-Chatra, District-Chatra, Jharkhand.

190. Om Prakash Kumar, aged about 37 years, Son of Kishor Mohan Kapardar, Resident of House No. 13, Near High School, Village-Chainpur, P.O.-Radhanagar, P.S.-Balidih, District-Bokaro, Jharkhand.

191. Chandan Kumar Ram, aged about 31 years, Son of Mohan Ravidas, Resident of Village-SelharaKhurd, SelharaKalan, P.O. & P.S.-Chouparan, District-Hazaribagh, Jharkhand.

192. Rajesh Kumar Gupta, aged about 31 years, Son of Madan Prasad Sahu, Resident of Village-Bhargaon, P.O.-Arru, P.S.-Senha, District-Lohardaga, Jharkhand.

193. Saba Ahmad, aged about 31 years, Son of MdManzar Ali, Resident of Village-Nawadih, P.O.-Chapudiha, P.S.-Bengabad, District-Giridih, Jharkhand.

194. Amrit Kumar Labh, aged about 34 years, Son of Surya Mohan Labh, Resident of Village-Devi Mandap Bazar Tad, P.O.-Kuru, P.S.- Kuru, District- Lohardaga, Jharkhand.

195. Om Prakash Kanhaiyalal, aged about 29 years, Son of Mohan Sahu, Resident of Village-NapuKalan, P.O.-GosainBaliya, P.S.-Barkagaon, District- Hazaribagh, Jharkhand.

196. Harilal Kumar Ram, aged about 30 years, Son of Lallu Ram, Resident of Village-Murumatu, P.O.-KajruKhurd, P.S.-Pandu, District-Palamu, Jharkhand.

197. Kundan Ram, aged about 33 years, Son of Krishna Ram, Village-Kurkuta, P.O.-Telari, P.S.-Chhatarpur, District-Palamu, Jharkhand.

198. Manish Kumar, aged about 37 years, Son of Bindeshwari Prasad Gupta, Resident of Parwati Kunj Lichi, Bagan Ratu Chatti, P.O. & P.S.-Ratu, District-Ranchi, Jharkhand.

199. Rakesh Lakra, aged about 30 years, Son of Prabal Oraon, Resident of Village-Janho, P.O.-Barwaiya, P.S.-Manika, District-Latehar, Jharkhand.

200. Ajay Kumar Saw, aged about 29 years, Son of Lilmohan Saw, Resident of at Kurum, P.O.-Kurum, P.S.-Ramgarh, District-Ramgarh, Jharkhand.

201. Surendra Prajapati, aged about 36 years, Son of Ganesh Prajapati, Resident of Village & P.O.-Paduma, P.S.-Manatu, District-Palamau, Jharkhand.

202. Sunil Sebastian Tudu, aged about 30 years, Son of Baijun Tudu, Resident of Village-Rajabhitha, P.O.-ChamoBarahmasia, P.S.-Dumri, District-Giridih, Jharkhand.

203. Jitendra Tudu, aged about 35 years, Son of Gaman Tudu, Resident of Latona, P.O.-Paraspani, P.S.-Godda (MU), District-Godda, Jharkhand.

204. Mahboob Alam, aged about 30 years, Son of Late Rajak Miyan, Resident of Village-Kauria, P.O.-Sua, P.S.-Medininagar, District-Palamu, Jharkhand.

205. Ravindra Kumar Dan, aged about 31 years, Son of Kajal Dan, Resident of Village & P.O.-Harladih, P.S.-Khukhra, District-Giridih, Jharkhand.

206. Ashish Singh, aged about 33 years, Son of Rajdev Singh, Resident of Barhi, P.O. & P.S.-Barhi, District-Hazaribagh, Jharkhand.

207. Pankaj Kumar Das, aged about 31 years, Son of Mahipal Das, Resident of Village-Lerwa, P.O. & P.S.-Pathrol, District-Deoghar, Jharkhand.

208. Rupesh Kumar, aged about 34 years, Son of Damodar Prasad, Resident of Village-Bharjo, P.O.-Jharpo, P.S.-Jharpo, District-Hazaribagh, Jharkhand.

209. Shrawan Kumar Pandey, aged about 36 years, Son of Tapaswi Pandey, Resident of Village-Nargi, P.O.-Saroun, P.S.-Chakai, District-Jamui, Bihar.

210. Rakesh Kumar, aged about 35 years, Son of Shiv Narayan Yadav, Resident of at & P.O. + P.S-Herhanj, District-Latehar, Jharkhand.

211. Vivek Dutta, aged about 26 years, Son of Nand Dulal Dutta, Resident of Village-Rramchowki, P.O. & P.S.-Tinpahar, District-Sahibganj, Jharkhand.

212. Rohit Mahto, aged about 31 years, Son of Guja Ram Mahto, Residet of Village-RatanpurTundi, P.O.-Tundi, P.S. & District-Dhanbad, Jharkhand.

213. Narendra Jha, aged about 29 years, Son of Nandkishore Jha, Resident of Village- Manjhidih, P.O-Burhai, P.S.-Devipur, District-Deoghar, Jharkhand.

214. Vikram Vikrant, aged about 34 years, Son of Nawal Kishore Choudhary, Resident of Village-Siriyan, P.O.-Karon, P.S.-Karon, District-Deoghar, Jharkhand.

215. Naresh Kumar, aged about 32 years, Son of Ramdeo Mahto, Resident of Village-Chirudih, P.O.-Sonardih, P.S.-Jamua, District-Giridih, Jharkhand.

216. Ranjeet Tudu, aged about 33 years, Son of Sagar Tudu, Resident of House No. 51, Haluboni Dungri Toli, P.O.-

Tatanagar, P.S.-Parsudih, District-East Singhbhum, Jharkhand.

217. Rupesh Kumar Rawani, aged about 29 years, Son of Lal Mohan Rawani, Resident of Village- Panduabhitha, P.O.-Kharkharee, P.S.-Madhuban, District-Dhanbad, Jharkhand.

218. Shivlal Turi, aged about 35 years, Son of Haradhan Turi, Resident of Village-Belakhonda, P.O.-Bhatdee, P.S.-Mahuda, District-Dhanbad, Jharkhand.

219. Vijay Mandal, aged about 29 years, Son of Tejnarayan Mandal, Resident of Village-Amba, P.O.-Sonaraithari, P.S.-Sonaraithari, District-Deoghar, Jharkhand.

220. Yash Prakash, aged about 33 years, Son of Jay Prakash Singh, Resident of Village-IchakKhurd, P.O.-Nawadih Damo, P.S.-Simariya, District-Chatra, Jharkhand.

221. Rahul Raj, aged about 28 years, Son of Prabil Rana, Resident of Village-Dari, P.O.-Edla, P.S.-Simaria, District-Chatra, Jharkhand.

222. Gautam Kumar Saw, aged about 32 years, Son of Damodar Prasad Saw, Resident of Village-Bhorandiha, P.O.-Budhiyadih, P.S.-Giridih, District-Giridih, Jharkhand.

223. Abhishek Kumar Sah, aged about 27 years, Son of Bhim Prasad Sah, Resident of Village+P.O.+P.S.-Kotalpokhar, District-Sahibganj, Jharkhand.

224. Mithlesh Kumar Singh, aged about 27 years, Son of Jangbahadur Singh, Resident of Village-Chamtadih, P.O.-Khariyodih, P.S.-Hirodih, District-Giridih, Jharkhand.

225. Bipin Kumar, aged about 28 years, Son of Baidyanath Gope, Resident of Village-Bhawanipur Site, P.O.+P.S.-Chas, District-Bokaro, Jharkhand.

226. Pradeep Kumar, aged about 36 years, Son of Jagdish Thakur, Resident of Village+P.O.-Terpa, P.S.-Patratu, District-Ramgarh, Jharkhand.

227. Ashish Minj, aged about 31 years, Son of Robert Minj, Resident of Village & P.O. + P.S.-Torpa, District-Khunti, Jharkhand.

228. Dhananjay Kumar Roy, aged about 29 years, Son of Jay Prakash Roy, Resident of Village-Basantpur, P.O.-Koeridih, P.S.-Jasidih, District-Deoghar, Jharkhand.

229. Binay Kumar Pandey, aged about 30 years, Son of Ramadhin Pandey, Resident of Village- Debo, P.O.-Rampur, P.S.-Chouparan, District-Hazaribagh, Jharkhand.

230. Abhishek Kumar Singh, aged about 30 years, Son of Ram Vilas Singh, Resident of Village-Kharik, P.O.-Tapej, P.S. & District-Chatra, Jharkhand.

231. Rajan Kumar, aged about 29 years, Son of Vijay Sah, Resident of Krishna Puri, P.O. & P.S.-Chutia, District-Ranchi, Jharkhand.

232. Pankaj Kumar, aged about 32 years, Son of Vijay Kumar Mehta, Resident of Village-Dipugarha, P.O.+P.S.-Hazaribagh, District-Hazaribagh, Jharkhand.

233. Chandrashekhar Prasad, aged about 27 years, Son of Meghlal Nayak, Resident of at Bara, P.O.-Atka, P.S.-Bishungarh, District-Hazaribagh, Jharkhand.

234. Anil Prasad, aged about 27 years, Son of Ramdas Mahto, Resident of Village & P.O.-Birni, District-Nawadih, District-Bokaro, Jharkhand.

235. Ajay Yadav, aged about 34 years, Son of Mohan Yadav, Resident of Village-Silwar Kala, P.O.-JagarnathDham, P.S-Mufassil, District-Hazaribagh, Jharkhand.

236. Shahbazul Ansari, about 33 years, Son of Idris Ansari, Resident of House No. 20, Village-Jhagrudih, P.O.-Chatro, P.S.-Bhelwaghati, District-Giridih, Jharkhand.

237. Naween Kumar, aged about 33 years, Son of Dushyant Ray, Resident of Village-Karmatand, P.O.-Taranakho, P.S.-Dhanwar, District-Giridih, Jharkhand.

238. Ashutosh Kumar, aged about 26 years, Son of Jai Prakash Rai, Resident of Boro, Near DurgaMandir, P.O. & P.S.-Pachamba, District-Giridih, Jharkhand.

239. Nitish Kumar, aged about 27 years, Son of Sanjay Pal, Resident of Village-Sundi, P.O.-Raji, P.S.-Kharoundhi, District-Garhwa, Jharkhand.

240. Nesar Ahmad, aged about 30 years, Son of Md. Kurban Ansari, Resident of Village-Hiranpur Bazar, P.O.-Hiranpur, District-Pakur, Jharkhand.

241. Akash Kumar Ram, aged about 33 years, Son of Sanjay Ram, Resident of Village-Podhayia, P.O.-Charghara, P.S.-Jamua, District-Giridih, Jharkhand.

242. Tanay Tarun, aged about 38 years, Son of Amrit Prasad, Resident of Village-Singhani, P.O & P.S.-Korrah, District-Hazaribagh, Jharkhand.

243. Kundan Kumar, aged about 26 years, Son of Ajay Kumar Ray, Resident of Village-Nanhkar Ranidih, P.O.-Ghoranjee, P.S.-Deori, District-Giridih, Jharkhand.

244. Pradeep Kumar Yadav, aged about 30 years, Son of Rajendra Yadav, Resident of Village-Lakhna, P.O.-Barsot, P.S.-Barhi, District-Giridih, Jharkhand.

245. Ajay Yadav, aged about 30 years, Son of Dwarika Yadav, Resident of Village-Kundwa, P.O.-Kewal, P.S.-Barhi, District-Hazaribagh, Jharkhand.

246. Anurag Kumar, aged about 27 years, Son of Manoj Prasad, Resident of at & P.O.-Richughuta, P.S.-Latehar, District-Latehar, Jharkhand.

247. Seema Kumari, aged about 30 years, Daughter of Kamlesh Kumar Dangi, Resident of Village-Dhodhi, P.O.-Mandhaniyan, P.S.-Mayurhand, District-Chatra, Jharkhand.

248. Ashmita Singh, aged about 25 years, Daughter of Prabhdha Kumar Singh, Resident of Village-HetliBandh, P.O.-Jharia, P.S.-Jharia, District-Dhanbad, Jharkhand.

249. Lokesh Kumar Dubey, aged about 29 years, Son of Akhilesh Kumar Dubey, Resident of NearPashupalanVibagh, Ranchi Road, Village-Redma, P.S.-Medininagar, District-Palamu, Jharkhand.

250. Sachin Kumar, aged about 31 years, Son of Ramesh Singh, Resident of Village & P.O.-Jainagar, P.S.-Jainagar, District-Koderma, Jharkhand.

251. Saurabh Anand, aged about 33 years, Son of Sita Ram, Resident of Village-Redma, P.O-Redma, P.S.-Daltonganj, District-Palamu, Jharkhand.

252. Ratan Gorai, aged about 28 years, Son of Heeralal Gorai, Resident of Village-Birsanagar, P.O.-Baridih. P.S.-Sidhgora, District-East Singhbhum, Jharkhand.

253. Vikash Pandit, aged about 32 years, Son of Narayan Pandit, Resident of Punto, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

254. Ved Prakash, aged about 31 years, Son of Ram Naresh Ram, Resident of Village-Nimiya, Sudna, H. No. 72, P.O. & P.S.-Sudna, District-Palamu, Jharkhand.

255. Aftab Alam, aged about 31 years, Son of MahmoodAlam, Resident of Village-Siwandih, P.O.-Siwandih, P.S.-Marafari, District-Bokaro, Jharkhand.

256. Nawin Kumar, aged about 32 years, Son of Santosh Kumar, Resident of GosainBalia, P.O. & P.S. + District-Hazaribagh, Jharkhand.

257. Mukesh Kumar Agrawal, aged about 32 years, Son of Dayashankar Agarwal, Resident of Village-Kushmoha, P.O.-Kushmoha, P.S.-Rikhiya, District-Deoghar, Jharkhand.

258. Rahul Kumar Yadav, aged about 28 years, Son of Arjun Prasad Yadav, Resident of Village-Ganpatbagi, P.O.-Gawan, P.S.-Gawan, District-Giridih, Jharkhand.

259. Shubham Kumar, aged about 36 years, Son of Bhut Nath Mahatha, Resident of Village-Bandhgora, P.O.-Satanpura, P.S.-Pindrajora, District-Bokaro, Jharkhand.

260. Kaushal Kumar, aged about 31 years, Son of Ram Chandra Yadav, Resident of Village-DarziChak, Pandey Tola, P.O. & P.S.+ District-Koderma, Jharkhand.

261. Manoj Kumar Yadav, aged about 30 years, Son of Basudeo Yadav, Resident of Village-Harino, P.O. & P.S-Chandwara, District-Koderma, Jharkhand.

262. Laxmi Kumari, aged about 26 years, Daughter of Gyani Prasad, Resident of Village-Bihari, P.O.-Surajpura, P.S.-Padma, District-Hazaribadh, Jharkhand.

263. Bajrangi Kumar Gupta, aged about 30 years, Son of Vijay Saw, Resident of at & P.O.-Jamu, P.S.-Markacho, District-Koderma, Jharkhand.

264. Prabhat Kumar Soni, aged about 26 years, Son of Mahesh Soni, Resident of Village & P.O. + P.S.-Chandwara, District-Koderma, Jharkhand.

265. Kundan Singh, aged about 33 years, Son of Surendra Singh, Resident of Village-Nariyadih, P.O.-Pathaldiha, P.S.-Koderma, District-Koderma, Jharkhand.

266. Bindu Kumari, aged about 36 years, Daughter of Jitan Ram, Resident of Village-Bajrang Nagar, P.O.-Jhumari Telaiya, P.S.-Telaiya, District-Koderma, Jharkhand.

267. Raj Kumar Marandi, aged about 34 years, Son of Navin Marandi, Resident of Village-Gokhladih, P.O-Dhobna, P.S-Jamtara, District-Jamtara, Jharkhand.

268. Balaram Mandi, aged about 31 years, Son of Karji Nath Mandi, Resident of Village-Makri, P.O.-Barmara, P.S.-Chakulia, District-East Singhbhum, Jharkhand.

269. Pravin Kumar, aged about 28 years, Son of Ramesh Das, Resident of Village-Adamdih, P.O.-Alkusha, P.S.-Chas (M), District-Bokaro, Jharkhand.

270. Ravi Kumar Gupta, aged about 43 years, Son of Dinendra Prasad Gupta, Resident of Village & P.O.-Ramna, P.S.-Garhwa, District-Garhwa, Jharkhand.

271. Manisha Kumari, aged about 27 years, Daughter of Santosh Prasad Mehta, Resident of Village & P.O.-Dumraun, Ichak, P.S.-Ichak, District-Hazaribagh, Jharkhand.

272. Dablu Kumar, aged about 29 years, Son of Pramod Singh, Resident of Village-Belbigha, P.O.-Dangwar, P.S.-Hussainabad, District-Palamu, Jharkhand.

273. Mithlesh Kumar Gupta, aged about 30 years, Son of Sanjay Prasad Gupta, Resident of Village-Kulia, P.O.-Kajru Khurd, P.S.-Pandu, District-Palamu, Jharkhand.

274. Geeta Sinku, aged about 32 years, Daughter of Sukhlal Sinku, Resident of Gram- Tuntakata, P.O. & P.S.-Kumardungi, District-West Singhbhum, Jharkhand.

275. Sujay Kumar Jha, aged about 33 years, Son of Sitaram Jha, Resident of Village-Satariya, P.O.-Sangram Lodhiya, P.S.-Jasidih, District-Deoghar, Jharkhand.

276. Mukesh Tiwari, aged about 32 years, Son of Purushottam Tiwari, Resident of Village-Kundi, P.O.-Ranka, P.S.-Garhwa, District-Garhwa, Jharkhand.

277. Vikash Kumar, aged about 38 years, Son of Binod Kumar Sharma, Resident of Babudih, Near Bank of India, P.O.-B. Polytechnic, P.S. & District-Dhanbad, Jharkhand.

278. Pankaj Kumar Sahu, aged about 27 years, Son of Mahadeo Sahu, Resident of Village-Suruhua, P.O.-Salegutu, P.S.-Kamdara, District-Gumla, Jharkhand.

279. Umesh Kumar, aged about 28 years, Son of Sita Ram Sahu, Resident of Village-Nauj, P.O.-Gurugal, P.S.-Burmu, District-Ranchi, Jharkhand.

280. Subodh Kumar, aged about 36 years, Son of Late Sheo Kumar, Resident of Village-Hariharganj, Tola -Siyarbhuka, P.O. & P.S.-Hariharganj, District-Palamu, Jharkhand.

281. Balmiki Chaubey, aged about 31 years, Son of Krishna Murari Chaubey, Resident of Village-Hoor Madhaya, P.O.-Hoor, P.S. & District-Garhwa, Jharkhand.

282. Jitendra Kumar, aged about 28 years, Son of Nandlal Saw, Resident of Village & P.O.-Sagalim, P.S.-Panki, District-Palamu, Jharkhand.

283. Ajmal Shadab, aged about 30 years, Son of Md. Jainul Abedin, Resident of Village-Jargari, P.O.-Pandari, P.S.-Masalia, District-Dumka, Jharkhand.

284. Sonu Kumar, aged about 31 years, Son of Mohan Saw, Resident of Village-Sataur, P.O.-Kamta, P.S. & District-Chatra, Jharkhand.

285. Deokaram Yadav, aged about 31 years, Son of Chhatradhari Yadav, Resident of Village-Biharo, P.O.-Hirodih, P.S.-Jainagar, District-Koderma, Jharkhand.

286. Nupur Chandra, aged about 35 years, Daughter of Prakash Chandra, Resident of 41-D, Near Durga Mandir, Ormanjhi, P.O. & P.S-Ormanjhi, District-Ranchi, Jharkhand.

287. Rajesh Kumar, aged about 30 years, Son of Naresh Kumar, Resident of Ambedkar Nagar, Mahuwa Toli, P.O. & P.S.-Namkum, District-Ranchi, Jharkhand.

288. Rani Gupta, aged about 32 years, Daughter of Padam Prasad Gupta, Resident of New Colony, Nimdih, Near Santosi Mandir, P.O.-Chiabasa, P.S.-Sadar, District-West Singhbhum, Jharkhand.

289. Ravi Kumar Das, aged about 27 years, Son of Ashok Das, Resident of Village-Chouparan, P.O. & P.S.-Chouparan, District-Hazaribagh, Jharkhand.

290. Subodh Soni, aged about 34 years, Son of Jageshwar Prasad Swarnkar, Resident of Soki, P.O.-Amjhar, P.S.-Mayurhand, District-Chatra, Jharkhand.

291. Nandlal Kumar, aged about 33 years, Son of Krishna Kumar Prasad, Resident of Village-Jalim Khurd, P.O.-Jalim Khurd, P.S. & District-Latehar, Jharkhand.

292. Pankaj Kumar Ram, aged about 29 years, Son of Ram Prasad Ram, Resident of village & P.O.-Ganeshpur, P.S.-Balumath, District-Latehar, Jharkhand.

293. Bablu Kumar, aged about 34 years, Son of Budhan Lal Munda, Resident of Village-Baunitiya, P.O.-Ulidih, P.S.-Tamar, District-Ranchi, Jharkhand.

294. Rahul Kumar, aged about 25 years, Son of Ranjeet Pandey, Resident of Village-Chhotki Dewariya, P.O. & P.S. + District-Chatra, Jharkhand.

295. Ganesh Kumar Sharma, aged about 37 years, Son of Binod Thakur, Resident of Ramdeo Kharika, P.O.-Maheshra, P.S-Daru, District-Hazaribag, Jharkhand.

296. Manoj Kumar Thakur, aged about 34 years, Son of Kishun Thakur, Resident of Village-Rajpur, P.O. & P.S.-Rajpur, District-Chatra, Jharkhand.

297. Priya Kumari, aged about 28 years, Daughter of Sudama Prasad Singh, Resident of Village-Bhitiha, P.O.-Chaparawar, P.S.-Pipra, District-Palamau, Jharkhand.

298. Anup Kumar, aged about 27 years, Son of Parmeshwar Dangi, Resident of Village-Barwadih, P.O. & P.S.-Pathalgada, District-Chatra, Jharkhand.

299. Rahul Kumar Sharma, aged about 29 years, Son of Harendra Sharma, Resident of Village & P.O.-Sakaddi, P.O.-Koilwar, P.S. & District-Bhojpur, Bihar.

300. Kamal Raj, aged about 27 years, Son of Shivnandan Choudhary, Resident of Village -Baghannal, P.O.-Jawahar Nagar, P.S.-Birni, District-Giridih, Jharkhand.

301. Vikram Kumar Saw, aged about 29 years, Son of Sudama Saw, Resident of Village-Chaiti, P.O.-Nawagarh, P.S.-Rajdhanwar, District-Giridih, Jharkhand.

302. Pankaj Ram, aged about 29 years, Son of Chandar Ram, Resident of Near Shiv Mandir, Village-Churchu, P.O.-Churchu, P.S.-Hazaribagh, Districct-Hazaribagh, Jharkhand.

303. Manoj Kumar, aged about 28 years, Son of Bhuneshwar Prasad, Resident of Village-Meru, P.O.-Meru, P.S.-Hazaribagh, District-Hazaribagh, Jharkhand.

304. Deepak Kumar Tiu, aged about 28 years, Son of Ghanshyam Tiu, Resident of Village-Dopai, P.O.-Purunia, P.S.-Chaibasa, District-West Singhbhum, Jharkhand.

305. Rishav Sinha, aged about 28 years, Son of Baban Sinha, Resident of Village-Dhankheri, P.O. & P.S.-Itkhori, District-Chatra, Jharkhand.

306. Nitish Kumar, aged about 27 years, Son of Lalan Prasad Singh, Resident of Village-Pokharaha, P.O.-Lachhmipur, P.S.-Nawadiha Bazar, District-Palamau, Jharkhand.

307. Nehru Cheek Baraik, aged about 32 years, Son of Puran Cheek Baraik, Resident of Village-Pakra, P.O.-Pakra, P.S.-Kamdara, District-Gumla, Jharkhand.

308. Pankaj Kumar, aged about 29 years, Son of Chaman Prasad Mehta, Resident of Village-Asia, P.O. & P.S.-Ichak, District-Hazaribagh, Jharkhand.

309. Ankit Kumar Mishra, aged about 30 years, Son of Ajit Kumar Mishra, Resident of Village-Khapriyawan, Tola-Navgarh, P.O.-Bana, P.S.-Katkamdag, District-Hazaribagh, Jharkhand.

310. Sudeep Kumar Tirkey, aged about 33 years, Son of Dileep Kumar Tirkey, Resident of Nayasarai Aani, Tundiul, P.O. & P.S.-Tundiul, District-Ranchi, Jharkhand.

311. Chandan Kumar, aged about 28 years, Son of Manoj Kumar Kushwaha, Resident of Ramdeo Kharika, P.O.-Maheshra, P.S.-Daru, District-Hazaribagh, Jharkhand.

312. Suresh Hembram, aged about 33 years, Son of Jai Ram Hembram, Resident of Village-Murathakura, Mishrikata, P.O.-Bend, P.S.-Chakulia, District-East Singhbhum, Jharkhand.

313. Anand Kumar Saw, aged about 29 years, Son of Bachan Saw, Resident of Village & P.O.-Tildag, P.S.& District-Garhwa, Jharkhand.

314. Manish Kumar, aged about 33 years, Son of Ganpat Ram, Resident of Dabgar Tola, Chouparan P.O. & P.S.-Chouparan, District-Hazaribagh, Jharkhand.

315. Upendra Kumar, aged about 28 years, Son of Nandu Prajapati, Resident of Village-Sildag, P.O.-Sildag, P.S.-Ramna, District-Garhwa, Jharkhand.

316. Sargam Kumar, aged about 31 years, Son of Vilas Bhuiyan, Resident of Village-Patariya, P.O.-Kana, P.S.-Nawabazar, District-Palamu, Jharkhand.

317. Rakesh Kumar, aged about 27 years, Son of Ashok Kumar Dangi, Resident of Village-Singhani, P.O. & P.S.-Pathalgama, District-Chatra, Jharkhand.

318. Bablu Oraon, aged about 37 years, Son of Anand Oraon, Resident of Village-Kalyanpur, P.O.-Demu, P.S. & District-Latehar, Jharkhand.

319. Babujee Hembrom, aged about 31 years, Son of Gomon Hembrom, Resident of Village-Namimahal, P.O.-Chhailapathar, P.S.-Masalia, District-Dumka, Jharkhand.

320. Mithlesh Kumar, aged about 28 years, Son of Tikam Dangi, Resident of Village-Singhani, P.O.& P.S.-Pathalgada, District-Chatra, Jharkhand.

321. Manisha Kumari, aged about 29 years, Daughter of Ganesh Prajapati, Resident of Salaiya, P.O.-Babhanbay, P.S.-Hazaribag, District-Hazaribagh, Jharkhand.
322. Chandan Kumar, aged about 32 years, Son of Rajan Kumar Barnwal, Resident of Village & P.O.+ P.S.-Burhai, District-Deoghar, Jharkhand.
323. Nandkishor Tudu, aged about 25 years, Son of Chandlal Tudu, Resident of Village-Madhupur, P.O.-Bara Charpa, P.S.-Margomunda, District-Deoghar, Jharkhand.
324. Babulal Besra, aged about 28 years, Son of Litu Besra, Resident of Village-Nagdah, P.O.-Simarjor, P.S.-Mohanpur, Districct-Deoghar, Jharkhand.
325. Ayan Kumar Kisku, aged about 28 years, Son of Mahadeo Manjhi, Resident of 68, Hardiya, P.O.-Hardiyamo, P.S.-Gomia, District-Bokaro, Jharkhand.
326. Shikha Kumari, aged about 31 years, Daughter of Rajendra Prasad, Resident of Bara Bazar, P.O. -Hazaribag, P.S.-Sadar, District-Hazaribagh, Jharkhand.
327. Ranjeet Pd. Yadav, aged about 37 years, Son of Jaynarayan Prasad Yadav, Resident of Vikas Nagar, Road No.2 Hatia, P.O. & P.S.-Hatia, District-Ranchi, Jharkhand.
328. Sudheer Kumar Saw, aged about 41 years, Son of Pokhan Saw, Resident of Villag & P.O.-Oriya, P.S.-Muffasil, District-Hazaribagh, Jharkhand.
329. Sunny Prasad, aged about 34 years, Son of Puroshottam Prasad, Resident of village-Chirwan, P.O.-Daru, P.S. & District-Hazaribagh, Jharkhand.
330. Suchit Kumar, aged about 30 years, Son of Sanjay Singh, Resident of Village & P.O.-Marchoi, P.S.-Satgawan, District-Koderma, Jharkhand.
331. Md. Haider Ali, aged about 42 years, Son of Kalimuddin Ansari, Resident of Azad Nagar Ghat Rasikpur, P.O. & P.S. + District-Dumka, Jharkhand.
332. Navin Kumar, aged about 28 years, Son of Kanchan Prasad, Resident of Village-Bakuria, P.O. -Bakuria, P.S.-Satbarwa, District-Palamu, Jharkhand.
333. Mithun Kumar, aged about 35 years, Son of Nityanand Ray, Resident of Thana -Sarwan, Telariya, P.O.-Sarath, District-Deoghar, Jharkhand.
334. Aryan Kumar Dubey, aged about 25 years, Son of Surendra Kumar Dubey, Resident of Opposite Vir Kunwar

Baba, Surya Mandir, Hamidganj, P.O.-Hamidganj, P.S.-Daltonganj, District-Palamau, Jharkhand.

335. Nagendra Mahto, aged about 28 years, Son of Agam Lal Mahto, Resident of Village-Teliyatu, P.O.-Barkakana, P.S.-Patratu, District-Ramgarh, Jharkhand.

336. Ankit Sahu, aged about 29 years, Son of Naresh Sahu, Resident of Village-Dolaicha, P.O.-Dolaicha, P.S.-Lapung, District-Ranchi, Jharkhand.

337. Dinbandhu Mahto, aged about 28 years, Son of Fani Bhushan Mahto, Resident of Village-Arasaram, Tola-Medhatand, P.O.-Araju, P.S.-Jaridih, District-Bokaro, Jharkhand.

338. Md Akeeb Ansari, aged about 28 years, Son of Md. Shoukat Ali Ansari, Resident of Village-Gaida, P.O.-Jarmune, P.S.-Bishungarh, District-Hazaribagh Jharkhand.

339. Barun Kumar Mandal, aged about 33 years, Son of Dwarika Prasad Mandal, Resident of Village-Kanko Barwadih, P.O.-Kanko Math, P.S.-Rajganj, District-Dhanbad, Jharkhand.

340. Ankit Kumar Gupta, aged about 29 years, Son of Nand Kishor Gupta, Resident of Village-Kulipara, P.O. & P.S.-Barharwa, District-Sahibganj, Jharkhand.

341. Basudev Mirdha, aged about 33 years, Son of Kartik Mirdha, Resident of Village-Kaira Chhattar, P.O.-Devinagar, P.S.-Maheshpur, District-Pakur, Jharkhand.

342. Nitesh Kumar Choudhary, aged about 31 years, Son of Lakshmi Narayan Choudhary, Resident of Village-Barjodih, P.O.-Chatro, P.S.-Deori, District-Giridih, Jharkhand.

343. Tarun Kumar Mahato, aged about 31 years, Son of Pradip Mahato, Resident of Village-Barjora, P.O.-Barjora, P.S. & District-Jamtara, Jharkhand.

344. Raja Ahmed, aged about 31 years, Son of Md. Nasim, Resident of Village-Sultana, P.O.-Sultana, P.S.-Katkamdag, District-Hazaribag, Jharkhand.

345. Pankaj Toppo, aged about 34 years, Son of Dhanu Oraon, Resident of Near Railway Station, Harmu Karcha Toli, P.O.-Harmu, P.S.-Lohardaga, District-Lohardaga, Jharkhand.

346. Sadanand Yadav, aged about 29 years, Son of Chetlal Yadav, Resident of Village-Haroni, P.O. & P.S.-Chandwara, District-Koderma, Jharkhand.

347. Manoj Kumar Singh, aged about 34 years, Son of Chhabi Nath Singh, Resident of Village-Basariya Kala, P.O.-Chando, P.S.-Chainpur, District-Palamu, Jharkhand.

348. Dhananjay Kumar Gupta, aged about 38 years, Son of Ramsewak Saw, Resident of Village-Nimiya, P.O.-Gahar Pathra, P.S-Patan, District-Palamu, Jharkhand.

349. Rakesh Soy, aged about 26 years, Son of Somnath Soy, Resident of Village-Asamtalia, P.O. & P.S.-Sonua, District-West Singhbhum, Jharkhand.

350. Rahul Kumar Saw, aged about 27 years, Son of Chintamani Saw, Resident of Village-Chhatatand, P.O.-Birjapur, P.S.-Barwadda, District-Dhanbad, Jharkhand.

351. Rahul Kumar Pandit, aged about 28 years, Son of Nakul Pandit, Resident of Village-Barwadda, P.O.-Mandro, P.S.-Deori, District-Giridih, Jharkhand.

352. Nitesh Kumar Shaw, aged about 27 years, Son of Subhash Shaw, Resident of Village & P.O.-Benagoria, P.S.-Chirkunda, District-Dhanbad, Jharkhand.

353. Sameer Kumar Ravi, aged about 37 years, Son of Late Baldev Ram, Resident of Village & P.O.-Badam, P.S.-Barkagaon, District-Hazaribagh, Jharkhand.

354. Sitaram Kumar, aged about 29 years, Son of Prayag Yadav, Resident of New Singhranwan, P.O.-New Singhranwan, P.S.-Choparan, District-Hazaribagh, Jharkhand.

355. Jaydeep Kandeyang, aged about 43 years, Son of Bhagwan Kandeyang, Resident of Village-Chendeya, P.O.-Sharda, P.S.-Khutpani, District-West Singhbhum, Jharkhand.

356. Subhash Kumar, aged about 29 years, Son of Sadanand Singh, Resident of Village- Sandha, P.O. & P.S.-Gawan, District-Giridih, Jharkhand.

357. Rajkumar Prasad, aged about 30 years, Son of Chandrashekhar Prasad, Resident of Chandramani, P.O. & P.S.-Suriya, District-Giridih, Jharkhand.

358. Saroj Kumar Jha, aged about 33 years, Son of Sunil Jha, Resident of Village-Aasan, P.O. & P.S.-Sarwan, District-Deoghar, Jharkhand.

359. Ravi Shankar, aged about 32 years, Son of Parmeshwar Prasad Yadav, Resident of Village-Jaruadih, P.O.-Jaruadih, P.S.-Jamua, District-Giridih, Jharkhand.

360. Shivam Raj, aged about 27 years, Son of Ramanuj Kumar, Resident of House No. LIG 155, New Housing Colony, Adityapur – I, Hariom Nagar Near Dindli Basti, Aditapur, P.O. & P.S.-Adityapur, District-Seraikela-Kharsawan, Jharkhand.

361. Akshay Kumar, aged about 37 years, Son of Manoj Kumar Singh, Resident of Village-Kankura Milik, P.O.-Belbadda, P.S.-Meharma, Distrit-Godda, Jharkhand.

362. Sangeeta Kumari, aged about 33 years, Daughter of Late Budhlal Bhogta, Resident of Village & P.O-Hesal, P.S.-Angara, District-Ranchi, Jharkhand.

363. Sanjay Kumar Ray, aged about 43 years, Son of Late Ram Lakhan Prasad Ray, Resident of at Bhingodih, P.O.-Dubari, P.S.-Dhanwar, District-Giridih, Jharkhand.

364. Anuj Kumar Singh, aged about 29 years, Son of Jay Kumar Singh, Resident of Village-Gahora, P.O.-Babjadih, P.S.-Pipra, District-Palamau, Jharkhand.

365. Dilip Bediya, aged about 29 years, Son of Gopal Bediya, Resident of Village-Khatanga, P.O. & P.S.-Ormanjhi, District-Ranchi, Jharkhand.

366. Suraj Karan, aged about 31 years, Son of Bimal Chandra Karan, Resident of Village-Randhlabandh, P.O. & P.S.-Baharagora, District-East Singhbhum, Jharkhand.

367. Chandrakant Sonam, aged about 26 years, Son of Dinesh Ram, Resident of Village-Kachra, P.O.-Kamgarpur, P.S-Hussainabad, District-Palamau, Jharkhand.

368. Premchand Murmu, aged about 34 years, Son of Mahendra Murmu, Resident of Village-Gairbanna, P.O.-Haripur, P.S & District-Godda, Jharkhand.

369. Sagar Kumar Mahtha, aged about 25 years, Son of Bali Mahtha, Resident of Village-Maheshmara Kharwara, P.O & P.S. + District-Deoghar, Jharkhand.

370. Kunal Kumar Sharma, aged about 25 years, Son of Ashok Kumar Sharma, Resident of Village-Sabra, P.O.-Chandra, P.S.-Siyaljori, District-Bokaro, Jharkhand.

371. Santosh Kumar Verma, aged about 35 years, Son of Mukesh Prasad Verma, Resident of Village-Koymara, P.O.-Udhanabad, P.S. & District-Giridih, Jharkhand.

..... Petitioner (s)

Versus

1. State of Jharkhand through Chief Secretary, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O & P.S- Dhurwa, Ranchi, Jharkhand.
2. Secretary, Department of Personnel, Administration Reforms & Rajbhasa, having its office at Project Building, Dhurwa, P.O. & P.S. –Dhurwa, Ranchi, Jharkhand.
3. Jharkhand Staff Selection Commission through its Secretary, having its office at Kalinagar, Chaibagan Gali, Namkum, P.O. & P.S.-Namkum, Ranchi, Jharkhand.

..... Respondent(s)

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CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

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For the Petitioner(s) : Mr. P S Patwalia, Senior Adv
Mr. Gopal Sankarnarayan, Sr. Adv
Mr. Rajiv Ranjan, Senior Adv
Mr. Indrajit Sinha, Adv
Mr. Amritansh Vats, Adv
Mr. Saurav Shekhar, Adv
Mr. Arpan Mishra, Adv
Mr. Kumar Abhishek, Adv
Mr. Arpan M. Ekka, Adv
Mr. Ashish Choudhary, Adv
Mr. Rahul Ranjan, Adv
Mr. Shray Mishra
Mr. Deepankar
Mr. Sonal Tiwary
Mr. Ritesh Ranjan
Mr. Kumar Chayan
Mr. Nikhil Anand

For the Respondent (s): Ms. Meenakshi Arora, Sr. Adv
(Through V.C.)
Mr. Shri Rohitashya Roy, AG
Mr. Achyut Keshav, Sr. AAG
Mr. Tejo Mistri, Advocate
Mr. Vibhour Mayank, A.C. to A. G
Ms. Ruchi Mukti, A.C. to AAG-IA

For the Proposed Intervenor: Mrs. Ritu Kumar, Advocate
Mr. Samvesh Bhanj Deo, Advocate
Mr. Kumar Harsh, Adv

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C.A.V. ON: 12/10/2026 **PRONOUNCED ON:06/11/2026**

1. Heard learned counsel for the parties.

2. Since, common issues are involved in the writ petitions, they are heard together and are being disposed of by a common order.

3. The petitioners in these batch of writ petitions have prayed that the Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of 2026, cancelling the recruitment pursuant to Advertisement No. 10 of 2023 be quashed.

Background Facts:

4. The Jharkhand Staff Selection Commission (JSSC) issued Advertisement No. 10 of 2023 for JGGLCCE-2023 (Regular), covering the posts of Assistant Section Officer, Junior Secretariat Assistant, Labour Enforcement Officer, Planning Assistant, Block Welfare Officer, Block Supply Officer and Circle Inspector-cum-Kanoongo. The examination was initially scheduled for 28.01.2024 and 04.02.2024 was cancelled following reports of a paper leak. The rescheduled examination was conducted on 21.09.2024 and 22.09.2024.

5. Alleging malpractices in the conduct of the examination two writ petitions, one a public interest litigation, being ***W.P. (PIL) No. 5717 of 2024, Prakash Kumar & Ors.***, and another ***W.P. (S) No. 1476 of 2025***; the latter instituted by 1011 number of unsuccessful candidates came to be filed.

6. W.P. (PIL) No. 5717 of 2024 was preferred for the following reliefs: -

> *(i) for conducting proper investigation/enquiry through a court monitored Special Investigation Team (SIT) or through an independent central agency into the serious incident of paper leak having repeatedly taken place in the examination of Jharkhand General Graduate Level Combined Competitive Examination i.e. JGGLCCE-2023 (Regular) (hereinafter to be referred as "the said examination") held on 21/22.09.2024 conducted by the Jharkhand Staff Selection Commission (JSSC) for recruitment of 2021 persons on various posts which has resulted in great turmoil and resentment amongst about more than 3 lakh candidates who have appeared in the said examination but have got prejudiced due to paper leak.*
> *(ii) for issuance of direction upon the respondents not to publish the final result of the said examination as well as not to issue offers of appointment unless and until the investigation/enquiry into the matter of paper leak is completed.*
> *(iii) for commanding upon the respondents to frame and implement a full proof mechanism so as to ensure fairness in the competitive examinations in the State.*

7. W.P.(S) No. 1476 of 2025 was preferred for the following reliefs: -

> *(i) for quashing the Advertisement Nos. 10/2023 & 11/2023 floated by the JSSC to conduct Jharkhand General Graduate Level Combined Competitive Examination for the reason that the integrity of the said examination has been compromised as the questions related to the said examination were leaked much before the commencement of the said examination.*
> *(ii) for quashing the Notification No. 28, dated 04.12.2024 issued by the JSSC whereby the roll numbers of the successful candidates have been published and they have been called to appear for documents verification.*
> *(iii) for issuance of an appropriate direction to get the entire recruitment process investigated by the Central*

Bureau of Investigation (C.B.I.) which has been initiated pursuant to the publication of Advertisement Nos. 10/2023 & 11/2023 floated by the JSSC.

8. The Division Bench vide an order dated 17.12.2024 directed registration of First Information Report and in compliance thereof, CID Ranchi PS Case No. 01 of 2025 dated 01.01.2025 and CID Ranchi PS Case No. 02 of 2025 dated 03.01.2025 were registered for investigating offences under sections 316(2)/ 318(2)/318(4)/61(2) of the BNS and sections 12(2) / 12(3) of the *Jharkhand Competitive Examinations (Measures for Control and Prevention of Unfair Means in Recruitment) Act, 2023*.

9. Both the writ petitions were heard together and decided by a common judgment and order dated 03.12.2025 by a Division Bench of this Court, whereby, *inter alia*, the following directions were issued: -

"153. *In view of the aforesaid discussions, we deem it appropriate to pass the following directions: -*

i. *The status quo granted by this Court vide order dated 17.12.2024 passed in W.P.(PIL) No. 5717 of 2024 is hereby vacated.*

ii. *The respondent-JSSC is directed to publish the final result of the said examination and the State Government is further directed to appoint the successful candidates on the respective posts.*

iii. *The SIT is directed to complete the investigation of the case within six months from the date of passing of the present judgement.*

iv. *Out of 28 candidates who were allegedly taken to Nepal for mugging up the questions/answers, 10 were called for document verification and as such the final result of the said 10 candidates will be kept in abeyance till the investigation of SIT is completed as well as their selection will be subject to the final outcome of the investigation.*

v. *If in the investigation of SIT, some more successful candidates are found involved in malpractice, the State shall take appropriate action against the said candidates.*

10. JSSC published the final result on 08.12.2025.

11. The above judgement dated 03.12.2025 was challenged before the Hon'ble Supreme Court of India in *S.L.P. (C) Nos. 38545–38546 of 2025 [Prakash Kumar Etc. v. State of Jharkhand & Ors.]* and by order dated 05.01.2026, the Hon'ble Apex Court declined to interfere, while expressly directing that all appointment letters issued or to be issued remain subject to the final outcome of all criminal prosecutions.

12. The respective petitioners received appointment letters in December 2025-January 2026 and have since served on their respective posts.

13. The investigation concerning the present examination is still pending under *F.I.R. No. 01 of 2025* and remains incomplete.

14. Following protests staged at the end of July 2026 in Ranchi, the State issued the impugned notification and cancelled the present recruitment along with other examinations. Basis such protest, another FIR being *CID P.S. Case No. 16 of 2026*, dated 22.07.2026, concerned alleged irregularities in the 14th Civil Services Examination

conducted by JPSC was registered and following that the impugned decision to cancel altogether 22 examinations was taken vide the impugned Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of 2026.

Submissions on Behalf of the Petitioners

15. The Petitioners assailed the impugned Notification on following grounds:

(i) Impugned Decision is in the teeth of judgment of Prakash Kumar (Supra)

16. The issue whether this examination should be cancelled or preserved, with action against unidentifiable tainted candidates, was directly considered in **Prakash Kumar (Supra)**. The State, being a party to those proceedings, was bound to give effect to the directions for investigation and candidate-specific action. It could not reopen the adjudicated issue through executive action on substantially the same allegations, without identifying fresh material warranting a different course.

17. Reliance is placed on ***Hope Plantations Ltd. v. Taluk Land Board, Peermade, (1999) 5 SCC 590***, paragraphs 26 and 31, concerning finality, res judicata and issue of estoppel, including their application to administrative proceedings. The petitioners submit that the impugned action undermines the binding framework of the earlier judgment

and the subsequent order of the Hon'ble Supreme Court.

18. The condition making appointments subject to the final outcome of criminal prosecutions must be given effect according to its terms. The petitioners seek protection of their appointments pending that outcome and do not claim immunity from investigation or lawful action against persons found involved in malpractice. Reliance is also placed on ***Pradeep Kumar Sonthalia v. Dhiraj Prasad Sahu, (2021) 6 SCC 523***, paragraphs 34–36, for the presumption of innocence and submit that allegations leading to investigation and / or submission of chargesheet ipso facto do not prove the culpability of the accused – candidate. Neither a FIR, nor a Chargesheet, can be considered as legal evidence and hence not material which can form the basis of such en masse cancellation.

(II) Absence of a Foundation for Wholesale Cancellation

19. The petitioners submit that allegations relating to a different Commission and examination cannot, without a demonstrated nexus, justify cancellation of this recruitment.

20. It has been submitted that the applicable test is whether the material establishes a systemic breach, whether that breach compromises the integrity of the entire examination, and whether tainted candidates can be segregated from

untainted candidates. These considerations, discussed in ***Vanshika Yadav v. Union of India, (2024) 9 SCC 743***, paragraphs 67, 68, 86 and 87, require an examination of substantiated allegations and a proportionate response, rather than cancellation founded on suspicion.

21. The petitioners submit that neither the impugned notification, nor the counter affidavit discloses material concerning this examination sufficient to establish pervasive malpractice or the impossibility of segregation. No disclosed report recommends cancellation of the examination as a whole. The investigation remains pending; the six-month period stipulated by the Division Bench expired on 03.06.2026 without a final report.

22. The letter as contained in Memo No. 936 dated 17.08.2026, placed as Annexure R/1 to the rejoinder in **W.P. (S) No. 6521 of 2026**, is cited to demonstrate the inadequacy of the material accompanying the Cabinet note. The petitioners contend that public protests and allegations relating to other examinations supplied the occasion for the decision, but not an examination-specific evidentiary foundation for it.

23. The narrative concerning BINSYS, ICN, WEBEL, ITI and TDPL does not, according to the petitioners, identify their role in the examination held on 21–22.09.2024 or establish a

connection with its question papers or results. Association between vendors or individuals cannot substitute for material connecting the alleged wrongdoing to Advertisement No. 10 of 2023. The petitioners further rely on the earlier DSP/SP affidavits and the Division Bench's finding that no leak from an examination centre or during transit had been established.

24. The allegations regarding candidates being taken to Nepal as a part of the conspiracy and other allegations were already before the Division Bench and have been considered and acted upon. As recorded in the earlier judgment, the candidates were allegedly given 123 questions to memorize, of which 66 appeared, and only 10 of the 28 candidates were selected. Paragraph 137(xii) is relied upon concerning the absence of an unusual spike in the results of the centres complained of. General references to malpractice in Nepal, Bihar, West Bengal, Bokaro and Dhanbad do not, without further particulars, establish that the entire examination was compromised.

25. The State's references to 265 candidates under notice, as against 2,231 called for document verification, and to arrests of selected candidates indicate that individual suspects are being identified. The petitioners contend that only three selected candidates had been arrested when the

notification was issued, one in the JPSC-related matter, and that several arrests relied upon occurred thereafter. Subsequent developments do not, by themselves, establish that the requisite foundation existed on 18.08.2026. The State must explain, on relevant material, why segregation cannot be undertaken.

(III) Natural Justice and Proportionality

26. The petitioners are appointed public servants, not merely candidates awaiting selection. Cancellation of the recruitment has the substantive effect of terminating their services. The State cannot avoid the applicable service rules framed under Article 309, or the protection guaranteed by Article 311, merely by describing its action as cancellation of an examination. If the appointments are asserted to be void, the foundational facts establishing that the process was a nullity must first be demonstrated on relevant material.

27. The petitioners do not insist on separate hearings for every appointee irrespective of the circumstances. They submit, however, that the State was required to record its reasons, justify any dispensation with a hearing, and consider segregation. Reliance on a sealed-cover report does not answer the challenge to the absence of disclosed reasons and an adequate foundation for the impugned decision.

28. The petitioners also question the State's authority to

cancel the recruitment process conducted by JSSC after accepting its recommendations and issuing appointments. The submission concerning the respective functions of the State and the Commission under Articles 166 and 320, and the applicable service framework, is pressed as an independent objection to the competence and legality of the impugned action. It was contended that the decision to cancel the recruitment process pursuant to the Advertisement issued by JSSC could only have been taken by the JSSC and not the State Government.

29. The action is assailed as arbitrary and disproportionate and as such violative of Articles 14, 16 and 21 of the Constitution of India. Advertisement No. 10 of 2023 concerned 2017 posts and Advertisement No. 11 of 2023 concerned 8 backlog posts; both were examined and resulted together, yet the latter is not mentioned in the cancellation. The petitioners submit that this unexplained distinction further indicates an absence of examination-specific consideration.

30. The consequences for untainted appointees are substantial: approximately 1932 serving appointees are affected, and around 600 candidates are stated to have resigned from earlier Government employment after the judicial directions. The long interval without a successful

recruitment for these posts and the age profile of the candidates compound the prejudice. These circumstances do not protect fraudulent appointments, but require consideration of less injurious measures before wholesale cancellation.

(IV) Authorities Supporting Segregation and a Proportionate Response

31. In ***Inderpreet Singh Kahlon v. State of Punjab, (2006) 11 SCC 356***, paragraphs 41, 44, 46, 50, 51, 58 and 69, the Court emphasised sufficient material gathered through a fair investigation, the distinction between proven mass cheating and allegations affecting serving civil servants, and the obligation to endeavour to segregate tainted candidates. Suspicion was held not to substitute for proof. In ***Joginder Pal v. State of Punjab, (2014) 6 SCC 644***, paragraphs 26, 27, 32, 40 and 43, the protection of candidates found untainted following the segregation exercise was reiterated. These authorities support the petitioners' objection to premature collective termination.

32. In ***Union of India v. Rajesh P.U. Puthuvalnikathu, (2003) 7 SCC 285***, paragraph 6, cancellation of the entire selection was disapproved where scrutiny identified irregularities affecting 31 candidates and no pervasive infirmity justified denying appointment to the others.

Chairman, All India Railway Recruitment Board v. K. Shyam Kumar, (2010) 6 SCC 614, paragraphs 16, 19, 36 and 37, concerned a retest supported by vigilance material and explains the requirements of reasonableness and proportionality. ***Anamica Mishra v. U.P. Public Service Commission, 1990 Supp SCC 692***, is similarly relied upon for a remedy confined to the defective interview stage rather than cancellation of the written examination.

33. ***Sachin Kumar v. Delhi Subordinate Service Selection Board, (2021) 4 SCC 631***, paragraph 35, distinguishes systemic irregularities warranting cancellation from identifiable individual wrongdoing. Although cancellation was upheld on the facts of that case, the principle remains that untainted candidates should not bear the consequences of others' misconduct where segregation is possible. ***Vanshika Yadav***, particularly paragraphs 39, 67, 68, 86 and 87, show that the Hon'ble Supreme Court declined to order a fresh examination where widespread compromise was not established and beneficiaries of malpractice could be identified.

34. In ***Onkar Lal Bajaj v. Union of India, (2003) 2 SCC 673***, paragraphs 36, 43, 45 and 56, the Court emphasised justice, equity and fair play, and disapproved indiscriminate cancellation prompted by controversy without examination of

relevant facts. The petitioners invoke that reasoning against a collective response to protests which, on their case, substitutes public pressure for an objective assessment of this recruitment.

35. For the foregoing reasons, the petitioners respectfully pray that the Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of 2026, be quashed and set aside insofar as it cancels the recruitment pursuant to Advertisement No. 10 of 2023.

36. The petitioners further pray that their appointments and continuance in service be protected pending the final outcome of all criminal prosecutions, in accordance with the order dated 05.01.2026 in ***S.L.P. (C) Nos. 38545–38546 of 2025***.

37. It has been categorically submitted that the petitioners undertake to cooperate with the investigation. The relief sought does not impede investigation, identification of beneficiaries of malpractice, or lawful action consistent with the earlier judicial directions.

Submissions on Behalf of the respondents

38. The Respondent-State defends the cancellation of the *Jharkhand Combined Civil Services Examination-2023*, arguing that systemic fraud compromised the entire recruitment process.

39. The Respondents seek to rely on CID enquiries, an FIR, arrests of Commission officials and agency directors, alleged OMR tampering, digital manipulation, and destruction of evidence.

40. The State argues that honest candidates cannot reliably be separated from beneficiaries because both original records and digital audit trails were compromised.

41. The respondents further contend that mass cancellation requires sufficient evidence of systemic irregularity—not criminal proof beyond reasonable doubt—and may proceed without individual hearings and hence the impugned decision, which is based on sufficient reasonable materials, needs no interference.

42. Rebutting the contention of the petitioners' that cancellation is premature because the investigation is pending, the respondents have submitted that the executive is not required to defer action until criminal convictions are secured. Reference was made to the decision of the Supreme Court in ***State of T.N.*** v. ***A. Kalaimani***, (2021) 16 SCC 217 wherein the Hon'ble Supreme Court upheld cancellation while the investigation was actively underway and arrests were ongoing.

43. In so far as Article 311 argument of the petitioners is concerned, the State characterizes the action as annulment of

a defective selection process, rather than punishment for individual misconduct and hence contends that the constitutional protection would not be available.

44. It was submitted that under the terms of Advertisement No. 01 of 2024, candidature remains strictly provisional at all stages. Selection confers no vested or indefeasible right to appointment unless the Government is satisfied as to suitability.

45. Further it was urged that the *Jharkhand Competitive Examinations (Measures for Prevention and Prohibition of Unfair Means in Recruitment) Act, 2023* treats organized interference with public examinations as a severe statutory crime and the pending criminal prosecution invokes this statute.

46. On the scope of judicial review, it has been contended that courts should examine the decision's supporting material and rationality, rather than substitute their own preferred remedy.

47. The Respondents have urged this Court to consider sealed-envelope material apart from the materials brought on record.

48. Two tables summarizing the supporting precedents and distinguishing the cases relied upon by the petitioners as prepared by the respondents is as follows:

Table 1: Summary of the authorities relied upon by the State:

Sl No.	Authority Citation	Core Legal Principle Established	Direct Application to Present Case
1.	*Chairman, All India Railway Recruitment Board v. K. Shyam Kumar*, (2010) 6 SCC 614	Board ordered re-test after vigilance report of leakage. High Court wrongly confined inquiry to suspects. Even minute leakage taints written test. Proportionality satisfied.	The State's decision to order a fresh examination is a valid bona fide executive choice that cannot be displaced on judicial review.
2.	*Union of India v. O. Chakradhar*, (2002) 3 SCC 146	Where mischief is widespread and all-pervasive, individual show-cause is neither possible nor necessary. Termination of appointees without Article 311 inquiry upheld.	Directly refutes the petitioners' notice and Article 311 arguments. Factual parallel: answer sheets were compromised in custody.
3.	*Bihar School Examination Board v. Subhas Chandra Sinha*, (1970) 1 SCC 648	Three-Judge Bench. No individual hearing required where examination is cancelled for widespread malpractice. Examining body's assessment must be respected.	Foundational precedent. Establishes that natural justice does not apply to mass cancellations of vitiated examinations.
4.	*B. Ramanjini v.*	Mass cancellation	Supports the State's

	State of A.P., (2002) 5 SCC 533	based on a preliminary police report upheld without candidate hearings. Wide discretion accorded to the Government.	reliance on CID preliminary reports and ongoing criminal investigations without prior individual notice.
5.	*Nidhi Kaim v. State of M.P.*, (2016) 7 SCC 615	Vyapam examination. Executive power under Article 162 extends to cancelling tainted selection. Circumstantial evidence suffices. Natural justice inapplicable.	Confirms State's executive power and adequacy of circumstantial and systemic evidence. Results of admitted students were validly cancelled.
6.	*State of T.N. v. A. Kalaimani*, (2021) 16 SCC 217	OMR tampering. Only 196 proven beneficiaries, yet entire examination cancelled. Board's apprehension of wider contamination was bona fide.	Direct factual match. Involves OMR manipulation, outsourced agencies, and ongoing probe. Rejects segregation by proven beneficiaries.
7.	*State of West Bengal v. Baishakhi Bhattacharyya (Chatterjee)*, 2025 INSC 437	Paragraph 19 principles. Probability standard. Individual notice unnecessary. Entire selection cancelled, including appointed teachers. No refund of salary.	Controlling judgment of the Supreme Court. Matches present facts: agency subversion, OMR tampering, digital cover-up, and appointed candidates.
8.	*Krishan Yadav v. State of Haryana*, (1994) 4 SCC 165	Selection tainted by fraud cancelled in its entirety.	Establishes that subsequent appointment cannot protect a

		Appointments quashed. Fraud unravels all administrative actions.	selection born of institutional fraud.
9.	*Shankarsan Dash v. Union of India*, (1991) 3 SCC 47	Inclusion in a merit list or selection panel confers no indefeasible constitutional right to appointment.	Refutes the petitioners' claim of an absolute vested right to hold public office.

Table 2: Summary of the authorities relied upon by the Petitioners and as distinguished from the present case

Sl No.	**Authority Citation**	**Proposition Argued by Petitioners**	**Grounds of Distinction and Inapplicability**
1.	*Prakash Kumar v. State of Jharkhand*, W.P.(PIL) No. 5717 of 2024, 03.12.2025	Division Bench declined to cancel JSSC examination and directed result publication.	A PIL seeking judicial cancellation. No paper recovered; no allegation against officials; no statistical spike. Here, the executive acted on later CID proof of official complicity.
2.	*Sachin Kumar v. DSSSB*, (2021) 4 SCC 631	Segregation of untainted candidates should be attempted where possible.	The judgment actually upheld total cancellation. Systemic irregularity and compromised examination security justified full annulment. Supports the State.
3.	*Vanshika Yadav v. Union of India*, (2024) 9 SCC	Cancellation justified only when sanctity is breached at	NEET case. Leak was confined to localized centres; data analysis showed no systemic impact; CBI identified specific

	743	systemic level and segregation fails.	recipients. Here, the entire digital pipeline was subverted.
4.	*Union of India v. Rajesh P.U.*, (2003) 7 SCC 285	En masse cancellation held irrational where tainted candidates were easily segregated.	A special committee re-evaluated all answer sheets and found malpractice confined to a few. Reliable raw data existed. Here, custody and data were compromised.
5.	*Inderpreet Singh Kahlon v. State of Punjab*, (2006) 11 SCC 356	Three-pronged test. Treating unequals equally violates Article 14.	Four selections across multiple years. Concurring view of Bhandari J. on natural justice was held inconsistent with Subhas Chandra Sinha in Baishakhi Bhattacharyya.
6.	*Debashish Mohapatra v. District & Sessions Judge*, 2026 INSC 743	Article 311 protects confirmed civil servants from administrative termination.	Confirmed employees. Excess appointments by appointing authority. No fraud alleged against employees. Not an annulment of a captured examination. Fully distinguished.
7.	*Parshotam Lal Dhingra v. Union of India*, AIR 1958 SC 36	Substance of termination determines applicability of Article 311.	Test is whether termination is punitive for personal misconduct. Annulment of a fraudulent selection is institutional, not penal.
8.	*Union of India v. Tulsiram Patel*, (1985) 3 SCC 398	Article 311(2) embodies audi alteram partem.	The same judgment affirms that where an inquiry is impracticable, it is validly dispensed with under the second proviso, based on subjective satisfaction of the executive.
9.	*State of Orissa v. Binapani*	Administrative action entailing	Individual date-of-birth dispute based on an undisclosed report.

	Dei, AIR 1967 SC 1269	civil consequences requires natural justice.	Relates to individual adjudication, not systemic collapse of a public recruitment examination.
10.	*Mahipal Singh Tomar v. State of U.P.*, (2013) 16 SCC 771	Appointees entitled to inquiry report and opportunity of hearing.	Individual appointments cancelled based on District Magistrate's report without institutional examination compromise. Relies on the distinguished Kahlon concurrence.
11.	*East Coast Railway v. Mahadev Appa Rao*, (2010) 7 SCC 678	Administrative orders must disclose application of mind and reasons.	Typing test cancelled on bare complaints without enquiry or records. Court allowed fresh orders. Here, extensive CID enquiry and Cabinet records exist.
12.	*Mohinder Singh Gill v. CEC*, (1978) 1 SCC 405	Orders must be judged by reasons recorded in the order itself.	Grounds of agency fraud and CID findings are stated in the Notification and Cabinet decision. Affidavits provide supporting evidentiary records, not new grounds.
13.	*Kuldip Singh v. Subhash Chander Jain*; *Keisham Meghachandra Singh*	Doctrine of quia timet.	Maintainability of the writ petition is not disputed. The doctrine has no bearing on the substantive validity of the cancellation.

49. Lastly, it was submitted that the Division Bench in ***Prakash Kumar v. State of Jharkhand, W.P.(PIL) No. 5717 of 2024***, declined to quash the examination in a PIL because the material on record did not show official

complicity or question paper leaks but expressly permitted the ongoing criminal investigation to continue and reserved the State's liberty to proceed against any further beneficiaries discovered during the investigation. Subsequent to that judgment, further complaints and CID investigation reports disclosed deeper institutional contamination, leading to the Cabinet decision dated 17.08.2026. Hence, it was contended, the earlier judgment of the Division Bench and the order of the Hon'ble Supreme Court of India are of no help to the petitioner and consequently the principles of res judicata and estoppel in any form or substance do not come to the rescue of the petitioners.

50. The counsel for the applicants who had filed intervention application were permitted to address this Court, though their applications have not been allowed. Similar arguments to that of the State Government were advanced. Hence submission recorded on behalf of the State Government will also be treated to be their submissions.

51. In the light of the afore-stated facts and law the respondents have urged to dismiss the petition.

52. <u>Analysis and Findings</u>

53. On perusal of the materials on record, the admitted facts that emerge are that the petitioners of the batch of writ petitions were appointed pursuant to the recruitment process initiated pursuant to Advertisement 10 of 2023 and the said process has been cancelled by the impugned Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of 2026. On allegations of malpractice in the recruitment process and alleging that the process was tainted, an FIR was registered on the directions of this Court, and the investigation is still underway. Earlier a Division Bench of this Court refused to cancel the examination on the allegations of paper leak and other malpractices, which are more or less identical to what has been purportedly considered by the State Government while passing the impugned order. The Division Bench further directed the investigation to be carried out by a SIT within 6 months. The Hon'ble Supreme Court while dismissing Special Leave Petition against the judgment and order of the High Court directed that the appointment of the petitioners shall be subject to the outcome of the final prosecution.

54. Having regard to the judgment and order passed in ***Prakash Kumar v. State of Jharkhand, W.P.(PIL) No. 5717 of 2024*** and the order of the Hon'ble Supreme Court in ***S.L.P. (C) Nos. 38545–38546 of 2025***, the impugned order

has the effect to overreaching the same. Once the High Court and the Supreme Court had the occasion to deal with the issue, which is directly and substantially the same as the present one, the respondents only by claiming that some further material has been collected and further arrests had been made cannot undo the judgment and order of Constitutional Courts. The direction issued by the Division Bench permitting the investigation to be carried out further and complete the same within a time frame and also that of the Hon'ble Supreme Court making the appointments of these petitioners subject to the final outcome of the prosecution clearly indicates that the Hon'ble Courts were cognizant of the fact that further materials may or may not come against the candidates and despite that did not reserve any liberty with the State of Jharkhand to take a decision to cancel the concluded recruitment / examination process or terminate the services of all or any of the petitioners before the prosecution is complete.

55. In view of the above, there can be no hesitation to hold that State of Jharkhand has breached the orders passed by the Hon'ble Division Bench and the Hon'ble Supreme Court of India and the impugned decision as contained in Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of

2026 runs completely contrary to the said judgment and order and seeks to overreach the same.

56. An act of the executive cannot be contrary to a judicial order. Likewise, judicial decisions, inter alia, are aimed to give quietus to a dispute and bring about certainty. Legal certainty is a Rule of Law. Post final determination of the issues by the Division Bench and the Supreme Court, it is not permissible for the State Government to reopen the same issue that too in a manner in which it has been done by the impugned notification.

57. Records reveal that the State Government acting through its cabinet took the impugned decision, interalia, because of the protests. Reference was also made to the investigation. However, the cabinet note does not disclose what were the exact materials placed before it to arrive at the decision to cancel not only the present examination but 21 other examinations.

58. It is true that a writ court is not supposed to look into the sufficiency of the materials, but it is equally true that reasonable materials must exist, which must be considered to arrive at a conclusion and in absence thereof the decision is liable to be struck down as perverse.

59. The law with respect to the powers of the Government to cancel a recruitment process is no more res integra. At the same time, it is trite that a judgment is an authority only in regard to its ratio which is required to be discerned; and a decision cannot be regarded as an authority in regard to its conclusion alone or even in relation to what could be deduced therefrom. [***Suneja Towers (P) Ltd. v. Anita Merchant, (2023) 9 SCC 194***]. Keeping this proposition of law let us examine the decisions on which the respondents have relied upon to test their applicability to the facts of this case.

60. In ***Bihar School Examination Board v. Subhas Chandra Sinha, (1970) 1 SCC 648***, paragraphs 5 and 12, concerned mass copying at a particular examination centre, supported by answer-book comparison; it did not concern termination of serving appointees. ***Madhyamic Shiksha Mandal, M.P. v. Abhilash Shiksha Prasar Samiti, (1998) 9 SCC 236***, paragraph 2, involved contemporaneous reports of paper leakage, copying material and ineffective supervision, making identification of innocent candidates extremely difficult. The petitioners submit that comparable material is absent here.

61. ***Gohil Vishvaraj Hanubhai v. State of Gujarat***, paragraphs 7, 8, 10 and 22 concerned a concrete OMR

anomalies, including 284 specially marked sheets and unusual familial and address patterns in the merit list. ***State of T.N. v. A. Kalaimani, (2021) 16 SCC 217***, paragraph 14, concerned an initial enquiry identifying 196 beneficiaries of OMR manipulation before cancellation, followed by further investigative material. Those decisions cannot be applied mechanically to a case in which, according to the petitioners, neither comparable OMR manipulation; nor systemic compromise has been shown.

62. ***Nidhi Kaim v. State of Madhya Pradesh, (2016) 7 SCC 615***, paragraphs 46 – 49, 60, 70, 84, and 136, concerned a documented scheme affecting medical admissions over successive academic sessions. Action was taken against 634 identified beneficiaries. The identification of the beneficiaries upon due investigation / concluded enquiry forms the basis of this judgment rather than any proposition that unrelated, untainted candidates must also lose their appointments.

63. In ***State of West Bengal v. Baishakhi Bhattacharyya (Chatterjee), (2025) 11 SCC 129***, paragraphs 35, 37, 38, 39, 42 and 45, extensive material from CBI reports and the Justice (Retd.) Bag Committee, including rank jumping, out-of-panel appointments and manipulation of OMR scores. The

Court's conclusions rested on an in-depth factual enquiry demonstrating deliberate compromise of the selection process. There is no comparable foundation that has been disclosed in the present case.

64. The distinction between the evidentiary standard applicable to an administrative decision concerning systemic malpractice and proof of individual guilt in a criminal prosecution is beyond any quarrel. However, even the reasonable-certainty or probability standard discussed in ***Baishakhi Bhattacharyya*** (supra) requires sufficient material obtained through a fair and thorough investigation. Neither the pendency of an investigation nor general allegations concerning several examinations dispense with that requirement or the consideration of segregation.

65. The Supreme Court of India ***Chairman, All India Railway Recruitment Board v. K. Shyam Kumar*****, (2010) 6 SCC 614**, upheld the State's decision to order a fresh examination as a valid bona fide executive choice by observing that the decision cannot be displaced on judicial review in the backdrop of an established case of paper leak and after completion of a vigilance enquiry. In the present case there is no in-depth enquiry concluded and a final report prepared. The facts are hazy and sketchy. The State except

for making a bald assertion that segregation may not be possible has not assigned any reasons or disclosed any cogent material in support of such averment on affidavit.

66. In ***B. Ramanjini v. State of A.P.*****, (2002) 5 SCC 533**, case of paper leak stood established in the District of Anantapur and only in that District was the Examination cancelled. This clearly reflects application of mind and is a case where segregation was acted upon. Challenge was also negated on account of delay in approaching the Tribunal of first instance. The factual matrix in the present case is clearly different.

67. The Supreme Court of India in ***Krishan Yadav v. State of Haryana*****, (1994) 4 SCC 165**, interfered with the appointments after fraud was established after due enquiry was conducted and concluded by the CBI. To apply the ratio of this judgment the respondents ought to have firstly satisfied that a case of institutional fraud was established by materials and not on suspicion and it is only thereafter it was held that subsequent appointment cannot protect a selection born of institutional fraud.

68. Similarly, in ***Union of India v. O. Chakradhar*****, (2002) 3 SCC 146**, the report furnished by the CBI was relied upon before setting aside the appointments. The CBI concluded

that answer sheet packets were stealthily opened and answers were filled up in the blank spaces left by the examinees and a clear difference of handwriting was noticed in many answer sheets. Similarly, interview marks were also found to be tampered.

69. In ***Shankarsan Dash v. Union of India*****, (1991) 3 SCC 47**, it was held that inclusion in a merit list or selection panel confers no indefeasible constitutional right to appointment.

70. There cannot be any difficulty in accepting the above proposition of law, However, in the present case the petitioners have already been appointed and therefore a right has been created and the same cannot be taken away without following the due process. It may, in a given case, be possible that prior notice or hearing be done away with, but such an exception can only be made when facts supporting such exercise are available on record.

71. In the present case as noted, the materials collected in an incomplete investigation cannot be pressed into service to do away with the principles of natural justice.

72. Further, the question whether segregation is possible or the beneficiaries are identifiable can only be answered after conclusion of the investigation and not before that. In any

event in the present case the judgment of ***Prakash Kumar*** (supra) cannot be lost sight of and must be obeyed and hence decision on the continuance of the services of these petitioners would depend on the final outcome of the prosecution and not at any stage prior thereto.

73. In the light of the above discussions and the settled legal principles it is held that the Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of 2026, cancelling the recruitment pursuant to Advertisement No. 10 of 2023, is liable to be quashed and set aside for the following reasons:

i. There is no in-depth factual inquiry revealing systematic irregularities that undermine the integrity of the entire selection process. No material has been collected through a concluded investigation, forming the factual basis, which on application of the probability test, would prove with reasonable certainty that a systematic fraud or malaise has been committed compromising the entire selection process.

ii. It cannot be inferred at this stage that broad and deep manipulation in the selection process is proven, and the facts establish that the entire selection process is vitiated with illegalities at a large scale.

iii. The stage of segregation, if at all, is yet to come as the investigation is underway and therefore the State must if and when possible, should

undertake this exercise in consonance with fairness and equity. In absence of such an examination / exercise at the appropriate stage, the decision to en masse cancel the subject examination along with 21 others cannot be sustained.

iv. The issues raised by the State Government cannot be permitted to be reagitated so as to undo the binding effect of the judgment of ***Prakash Kumar (Supra)***. The judgment is valid and binding and the State cannot be permitted to act contrary thereto.

v. The State Government has also failed to establish facts which can possibly justify the doing away with the compliance of the Principles of Natural Justice, such exemption being not automatic but is in the nature of exception and hence must be based on *terra firma.*

74. Accordingly, it is ordered that the Notification dated 18.08.2026, bearing No. 06/LO.S.A.-01-07/5408 of 2026, cancelling the recruitment pursuant to Advertisement No. 10 of 2023 is quashed and set aside and the petitioners would be deemed to be in service with continuity in service without any break and they should not be denied of any service benefits, be it monetary or otherwise, on account of the impugned order.

75. However, the judgment dated 03.12.2025 of the Hon'ble High Court in **W.P. (PIL) No. 5717 of 2024**, and **W.P. (S) No.**

1476 of 2025 and the order dated 05.01.2026 passed by the Hon'ble Supreme Court of India in **S.L.P. (C) Nos. 38545–38546 of 2025 [Prakash Kumar Etc. v. State of Jharkhand & Ors.]** will continue to bind all concerned including the petitioners and the respondents and ***the appointment of the petitioners shall remain subject to final outcome of all criminal prosecution.***

76. Further, the investigation must be carried out to its logical conclusion in a fair and free manner with a hope that the process be expedited. The petitioners must cooperate with the investigation. No observation made in this order will prejudice the ongoing investigation and it is made clear that the discussions made in this order are only for the purposes of the present proceedings.

77. Having regards to the aforesaid discussions, the writ petitions are allowed. Costs made easy. Pending I.As if any also stands disposed of.

(Deepak Roshan, J.)

Dated:06/11/2026
Amardeep/
A.F.R

Uploaded on
6.11.2026